

**BEFORE THE NATIONAL GREEN TRIBUNAL, NEW  
DELHI  
PRINCIPAL BENCH, NEW DELHI  
OA NO. 353/2023**

IN THE MATTER OF:

**VARUN GULATI**

**...APPLICANT**

**VERSUS**

**GOVT. OF NCT OF DELHI & ORS. ... RESPONDENTS**

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Through

New Delhi  
Date: 22.10.2024

*Puja Kalra Advr.*  
**Puja Kalra  
(Advocate)  
Counsel for SDMC  
CH. No. 430/431  
Delhi High Court  
New Delhi**

BEFORE THE NATIONAL GREEN TRIBUNAL, NEW  
DELHI  
PRINCIPAL BENCH, NEW DELHI

OA NO. 353/2023

IN THE MATTER OF:

VARUN GULATI

...APPLICANT

VERSUS

GOVT. OF NCT OF DELHI & ORS.

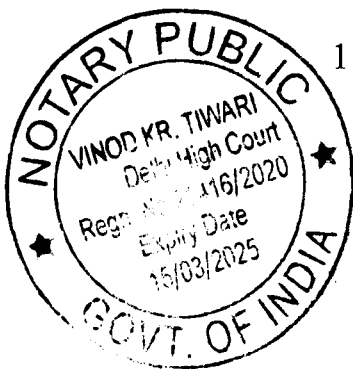
...RESPONDENTS

ACTION TAKEN REPORT BY WAY OF AFFIDAVIT  
ON BEHALF OF THE RESPONDENT- MCD  
PURSUANT TO ORDER DATED 23/07/2024.

AFFIDAVIT OF SHAMBHU NATH PAL S/O  
SHRIPATI PAL, AGED ABOUT 52 ASSISTANT  
COMMISSIONER, CENTRAL ZONE -  
MUNICIPAL COPORRATION OF DELHI:-

I, the deponent above named, do hereby solemnly  
affirm as state as follows:

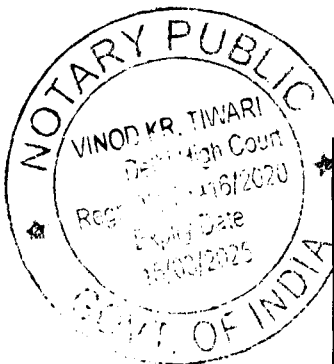
1. That I am presently posted as Assistant  
Commissioner, Central Zone - MCD, and am  
conversant with the facts of the present and as such  
am competent to depose / file the instant affidavit on



behalf of respondent- MCD on the basis of the record maintained and made available in this regard.

2. That the instant action taken report is being filed, pursuant to order dated 23/07/2024 of this Hon'ble Tribunal, on behalf of respondent –MCD.
3. That pursuant to order of this Hon'ble Tribunal so as to carry out the fresh inspection of the locations disclosed by the applicant, the Joint team consisting of officials of answering Respondent –MCD, Revenue Department, DPCC, DJB, BSES Rajdhani Power Limited and Delhi Police carried out the requisite inspection / survey of Meethapur area on 11/07/2024, 02/08/2024, 27/08/2024, 04/09/2024, 09/09/2024 and 23/09/2024. During the said inspection / survey the alleged 18 dying unties at Meethapur have been inspected. The status of the same as ascertain and the actions taken wherever required is detailed herein

below in chart format:-



Sl. No.	Location co-ordinates	Date of Inspection	Action Taken Report
1	28.491268, 77.318762	02.08.2024	No Jeans Dyeing Factory found at this location

2	28 29 40 N 77 19 06 E (28.494444, 77.318333)	02.08.2024	Already found sealed. No Electricity supply to the premises/Factory
3	28 29 28 N 77 19 08 E (28.491111, 77.318889)	02.08.2024	No Jeans Dyeing Factory found at this location
4	28.491225,77.319425	02.08.2024	Already found sealed & On the basis of suspicion 01 more seal is added.
5	28.4908235,77.3209046	02.08.2024	Already found sealed & on the basis of suspicion 01 more seal is added.
6	28.490132,77.318738	27.08.2024	No Jeans Dyeing Factory found at this location
7	28.490193,77.319495	27.08.2024	Factory operating here had been removed by Landlord.
8	28.491753,77.316955	27.08.2024	Unit found already sealed.
9	28.489729,77.317753	27.08.2024	No Jeans Dyeing Factory found at this location
10	28 29 30 N 77 19 01 E (28.491667, 77.316944)	27.08.2024	Unit found already sealed
11	28.489039,77.318731	27.08.2024	No Jeans Dyeing Factory found at this location.
12	28.489695,77.318779	27.08.2024	Already found sealed. Sealed by MCD on 11.07.2024.
13	28 29 34 N 77 19 05 E (28.492778, 77.318056)	07.10.2024	No Jeans Dyeing Factory found at this location
14	28 29 35 N 77 19 06 E (28.493056, 77.318333)	07.10.2024	No Jeans Dyeing Factory found at this location
15	28 29 35 N 77 19 07 E (28.493056, 77.318611)	07.10.2024	No Jeans Dyeing Factory found at

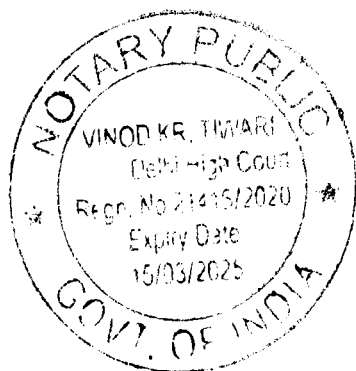


4

			this location
16	28 29 36 N 77 19 06 E (28.493611, 77.318333)	07.10.2024	No Jeans Dyeing Factory found at this location
17	28 29 40 N 77 19 06 E (28.494444, 77.318333)	07.10.2024	No Jeans Dyeing Factory found at this location
18	28.487273, 77.319342	09.09.2024	This is in Haryana State.

The Photographs of the aforementioned 18 properties as taken during the aforementioned inspection / survey/ action are annexed herewith as **Annexure –A (Colly).**

4. That further it is relevant to state here that apart from aforementioned 18 dying units, during the above inspection /survey, the Joint team has also taken the necessary action in respect of other 09 illegal units found operating in the area of Meethapur. The details of the action was taken in respect of further 09 illegal dying units is given herein below:-

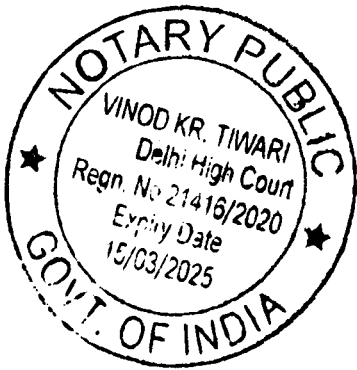


S.No.	Units Name & Address	Sealing Date
1.	Operator- Sh. Firoj Ahmad (7607615648), Owner- Sh. Sanjay Pardhan , Gali No-8, Sindhu Farm Road, Near R.R. Modern School, Mithapur Extension, Delhi-110044	11.07.2024
2.	Sh. Mukesh (9718284441), B-232, Meethapur Extesnion, Gali No.-7, Delhi-110044	02.08.2024

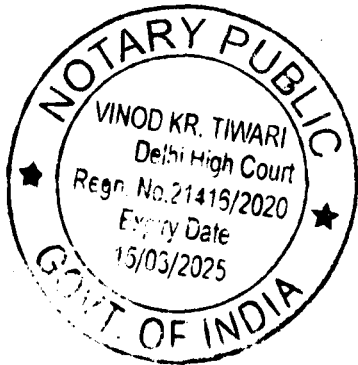
3.	M/s Owner, Adjacent to B-232, Meethapur Extension, Gali No.-7, Delhi-44	02.08.2024
4.	M/s Owner, Kh. No.-322, Main Sindhu Farm Road, Gali No.-5, B-Block, Near Teresa Garden, Delhi	02.08.2024
5.	M/s Owner, B-Block, Gali No.-6, Meethapur, Delhi-110044	02.08.2024
6.	Sh. Parmanand Awana, S/o Devender, H. No.-383, Ground Floor, Gali No.-9, Lakhpat Colony, Part-I, Meethapur Extension, New Delhi-110044	09.09.2024
7.	Sh. Ajay Goel, B-108, Main Ekta Vihar, Meethapur Extension, Delhi-110044	23.09.2024
8.	Smt. Kaushal Devi, House No. 54/B, Backside Meethapur Extension, Delhi-44	23.09.2024
9.	Sh. Sumit Awana, House No. 54, Meethapur Village, Delhi-110044	23.09.2024

The Photographs of the aforementioned 09 properties as taken during the aforementioned inspection / survey/ action are annexed herewith as **Annexure – B ( Colly).**

5. That moreover, it also stated here that after taking the requisites action against the illegal dying units at Meethapur as detailed above, the necessary letters have also been sent to the concerned Police Authorities and BSESS officials with the request to keep watch and ward over the properties so that owners / occupiers may not be able to re-store the



Electricity connections and may not run the illegal  
dying units again. The copy of the letters as sent in  
this regard are also annexed herewith as Annexure -



C (Colly)

**DEPONENT**  
Shernathu Nath Pal  
Assistant Commissioner  
Municipal Corporation of Delhi  
Central Zone, Lajpat Nagar

VERIFICATION:

22 OCT 2024

*Ayazuddin*  
I identified the Deponent who has  
signed/trough admission before me

Verified at Delhi on this \_\_\_\_\_ day of Oct, 2024  
that the contents of the above affidavit are true and  
correct to my knowledge derived from the official  
records maintained by the MCD and I believe the  
same to be true and correct.

**DEPONENT**  
Shernathu Nath Pal  
Assistant Commissioner  
Municipal Corporation of Delhi  
Central Zone, Lajpat Nagar

CERTIFIED THAT THE CONTENTS EXPLAINED TO THE  
DEPONENT EXECUTANT WHO IS SEEMED PERFECTLY TO  
UNDERSTAND AFFIRMED & REPOSED BEFORE ME AT NEW DELHI

IDENTIFY THE EXECUTANT/DEPONENT WHO HAS  
SIGNED IN MY PRESENCE  
VINOD KUMAR TIWARI, Advocate, Reg. No. 21416/2020  
NOTARY PUBLIC (NEW DELHI)

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22 OCT 2024

As per the office order dated 27/09/2024 vide No-AC/CN2/MCO/2024/D-704

During the survey of Jaitpur Area, 02 (Two) jeans dyeing factories found at the following locations:-

- ① Sh. Kiran Pal Singh  
H.No-1258C Block-I, Hari Nagar Extn, Gali No-19, Badarpur,  
New Delhi-110044
- ② Back side of Nagar Market, Sukher Bazar Road, Nala Road, Hari Nagar  
Extension, Badarpur, New Delhi-44

In view of MCO order dated 4/7/24 vide No-DC/F4/MCO(HO)/2024/D-122, all the 02 factory mentioned above has been effectively sealed by revenue officials in presence of MCD, DPCC, BSES, DJB & Delhi Police.

BSES has disconnected the electric supply & DJB disconnected the water supply of 02 units mentioned above along with (01) borewell.

Asst. Secy  
02/10/24  
ASD/MCD

Nikhil Malik  
(JEE, DPCC)

Kiran  
07/10/24  
Pat. (W)

[Signature]  
BSES  
07/10/24

Lalit Kumar  
D.S.D. - 07/10/24  
[Signature]  
ASO (MCD)

Dinesh Singh  
DHO/CN2  
07/10/2024

Ajay Singh  
HC Ajay Singh  
332/SE  
P.S. Jaitpur

JOINT INSPECTION REPORT IN OA No-353/2023

Date: 7/10/24

Sl No	Location co-ordinates	Action Taken Report
2.	28 29 34 N 77 19 05 E (28.492778, 77.318056)	No Jans Dyeing factory found at this location.
3.	28 29 35 N 77 19 06 E (28.493056, 77.318333)	No Jans Dyeing factory found at this location.
4.	28 29 35 N 77 19 07 E (28.493056, 77.318611)	No Jans Dyeing factory found at this location.
5.	28 29 36 N 77 19 06 E (28.493333, 77.318333)	No Jans Dyeing factory found at this location.
6.	28 29 37 N 77 19 06 E (28.493611, 77.318333)	No Jans Dyeing factory found at this location.

Nikunj Malik  
(JEE, DPCC)

07/10/2024  
ASO (MED)

Ajay Singh  
Delhi Police  
H.C. Ajay Singh  
3329/SE  
P.O. Taitpur

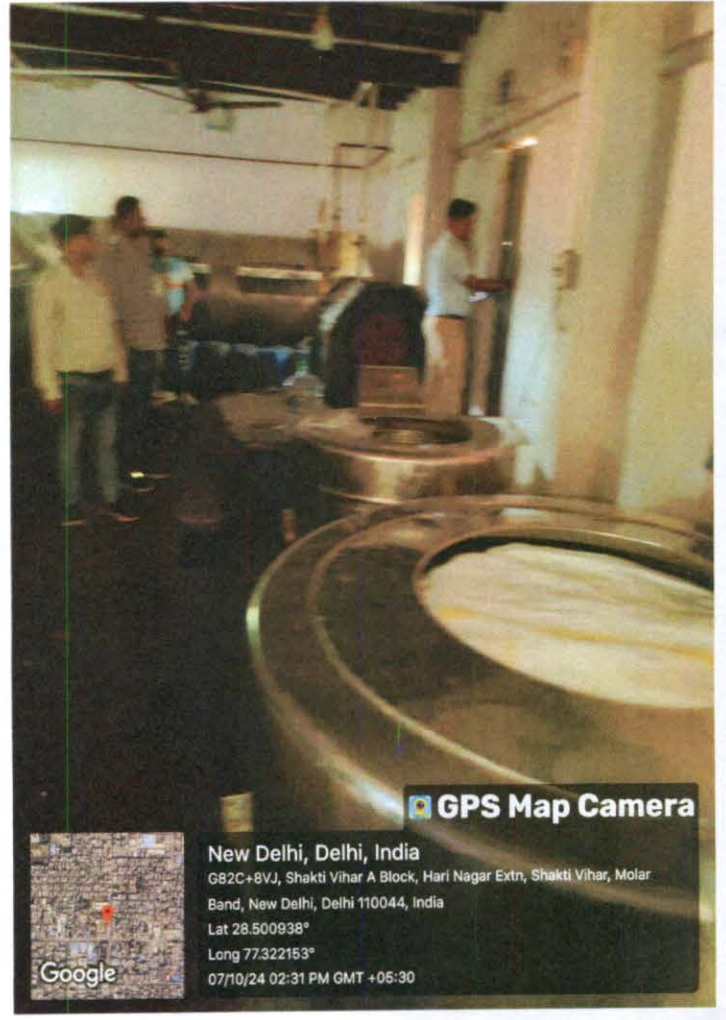
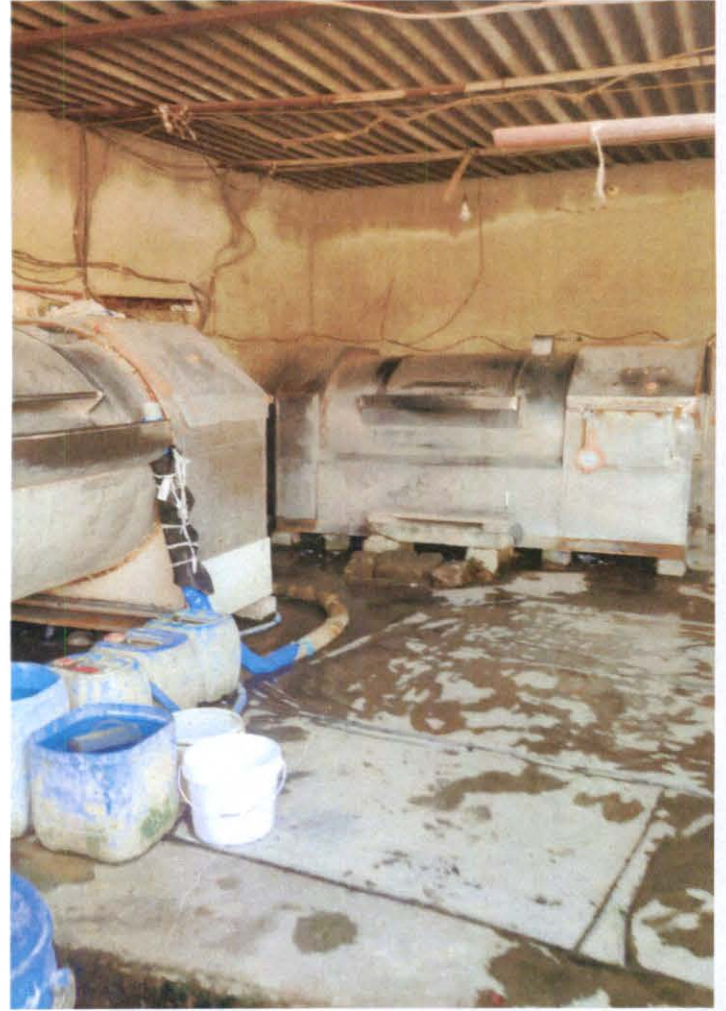
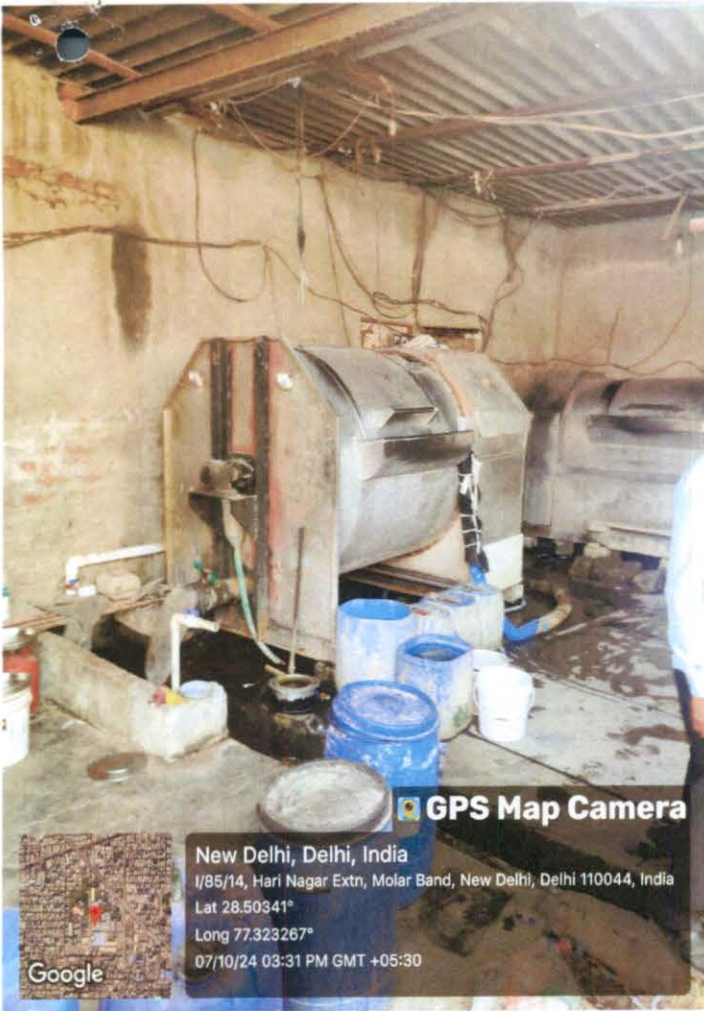
Ramesh  
07/10/24  
(Act. / Sr)  
07/10/24  
BSES

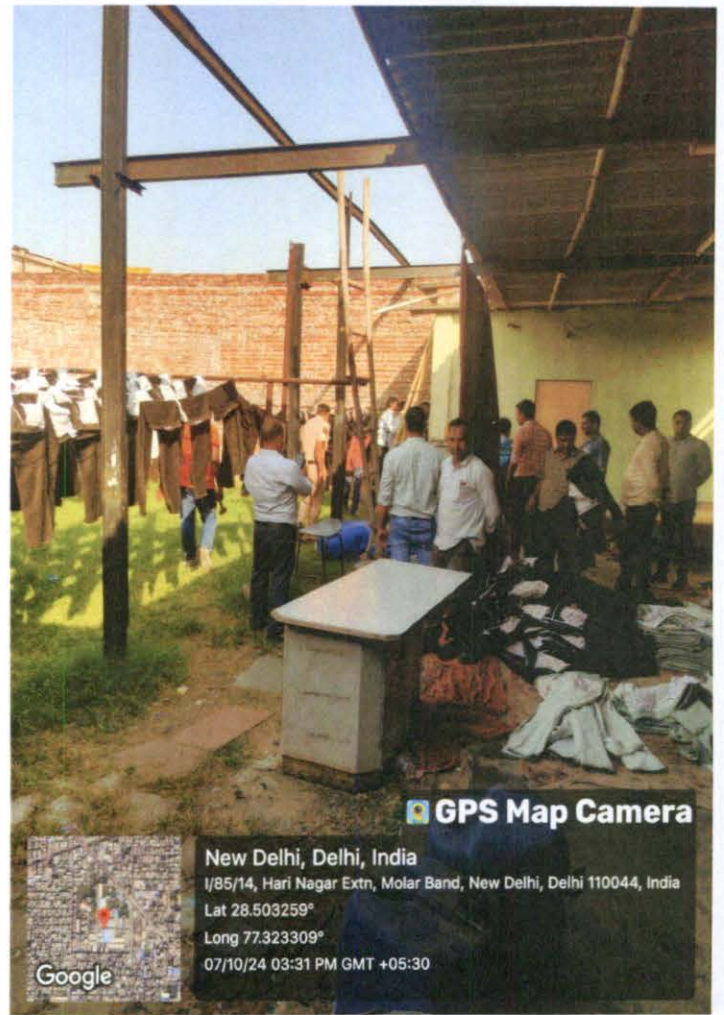
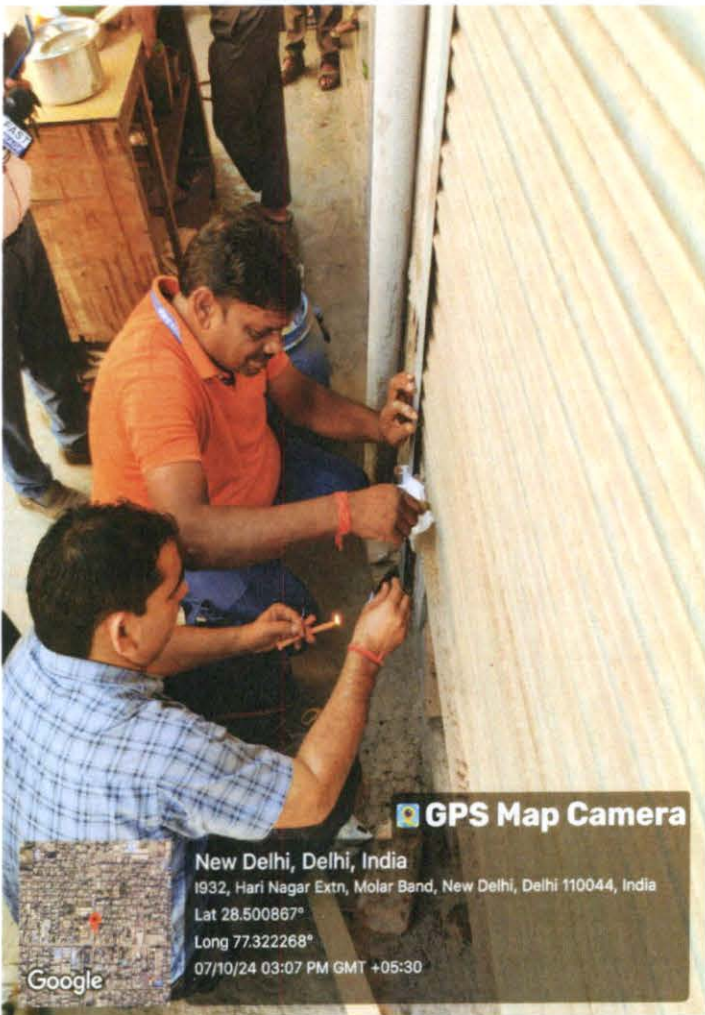
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Asst. Insp

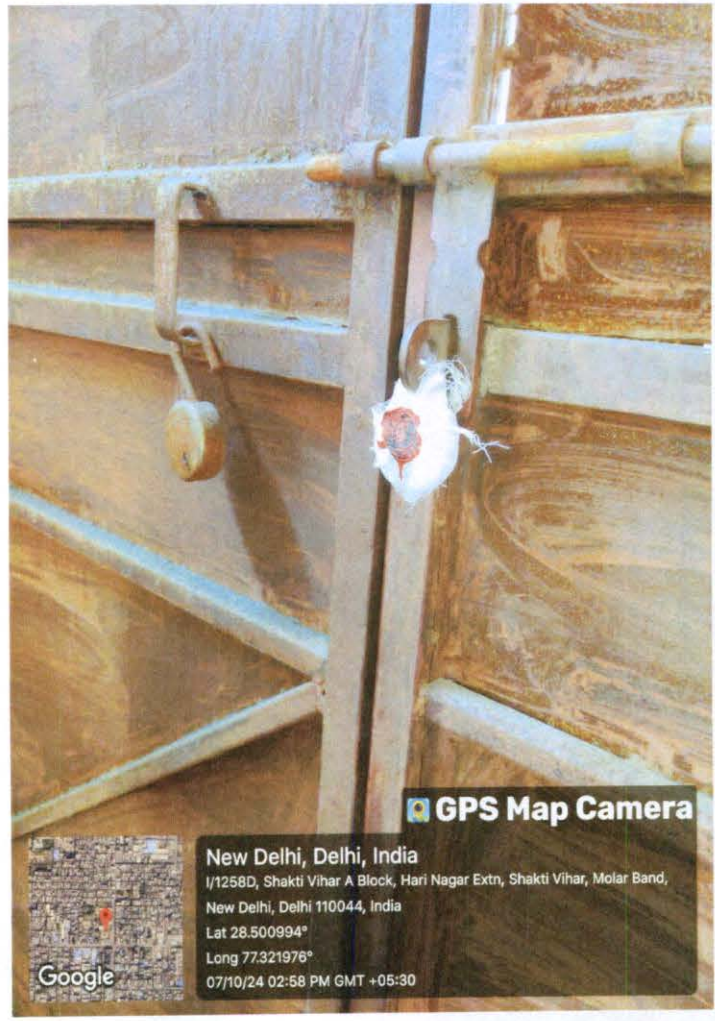
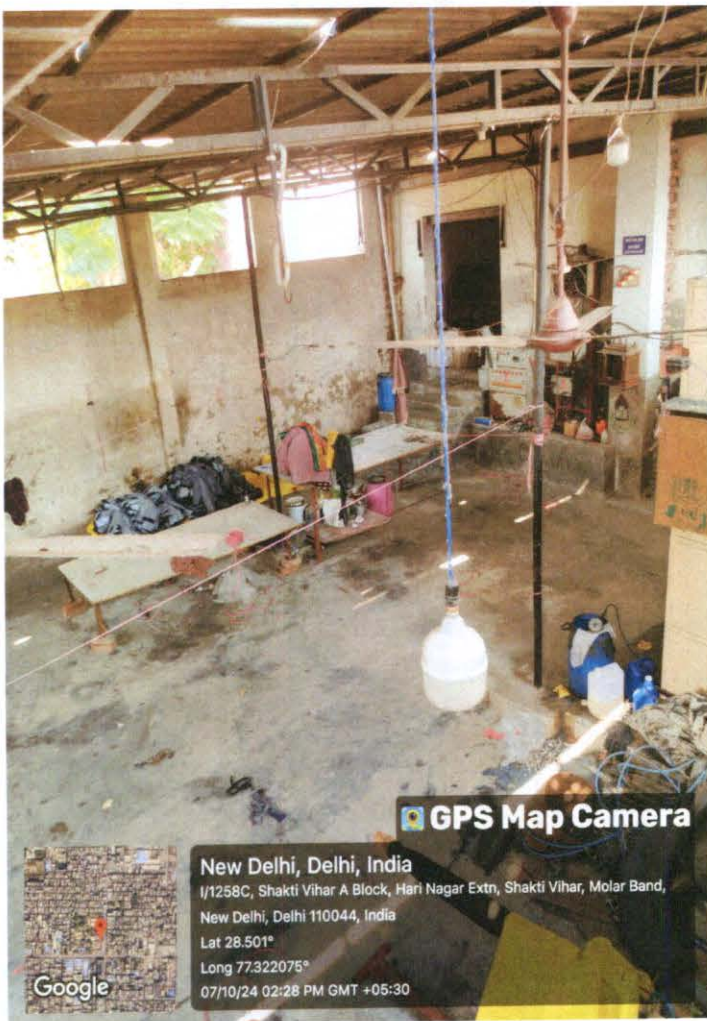
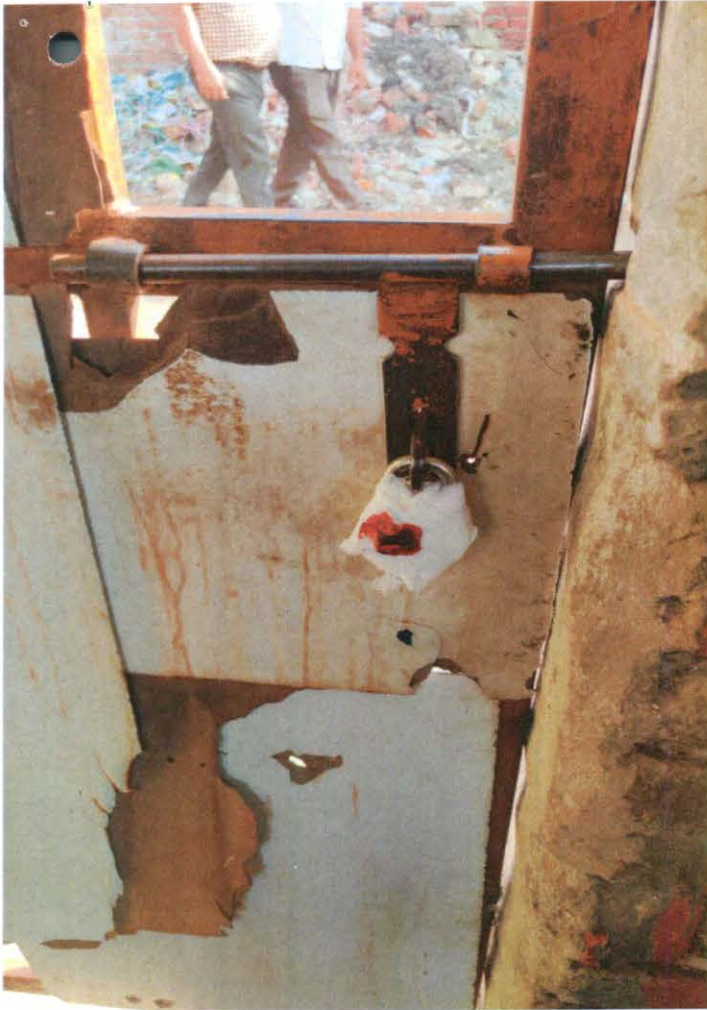
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D.S.O 7/10/24

Dinesh Singh  
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07/10/24









GPS Map Camera

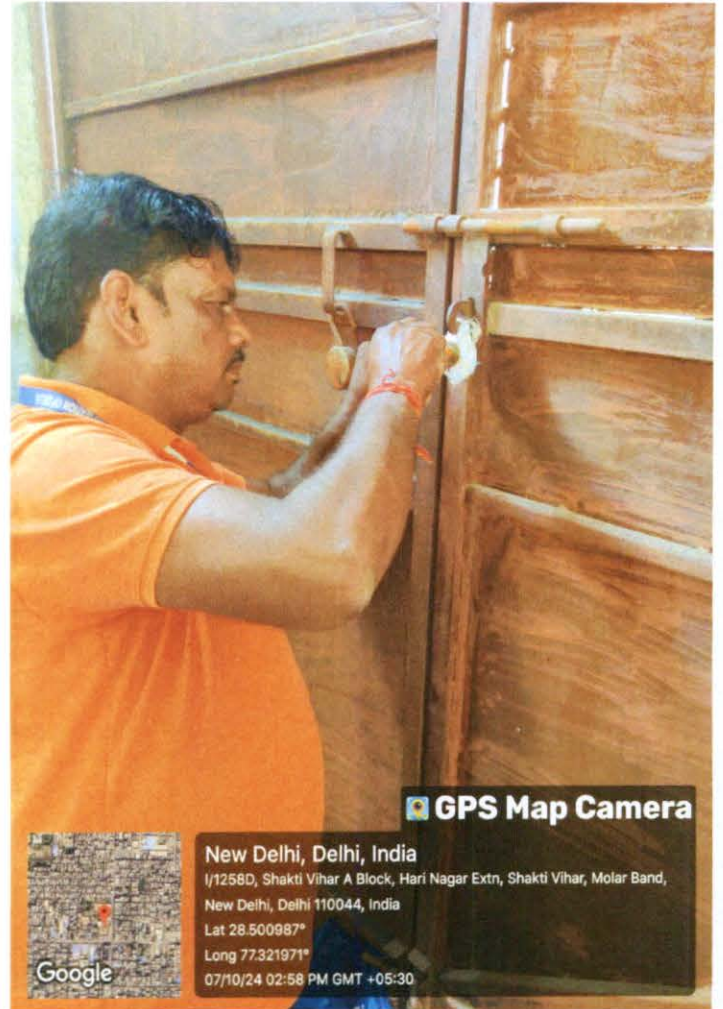
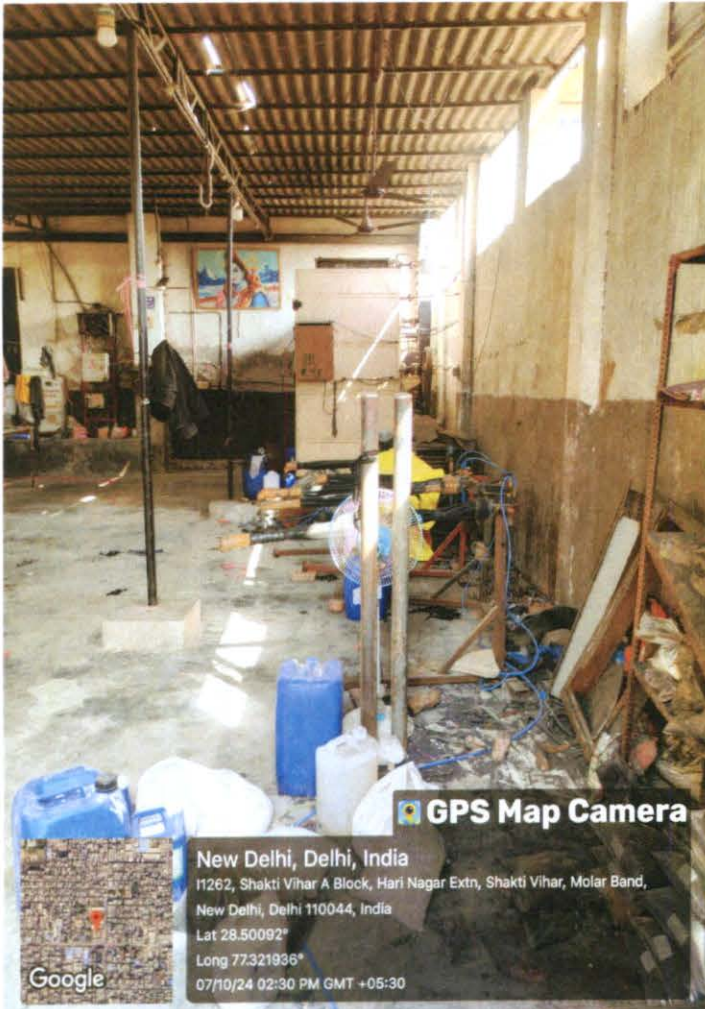
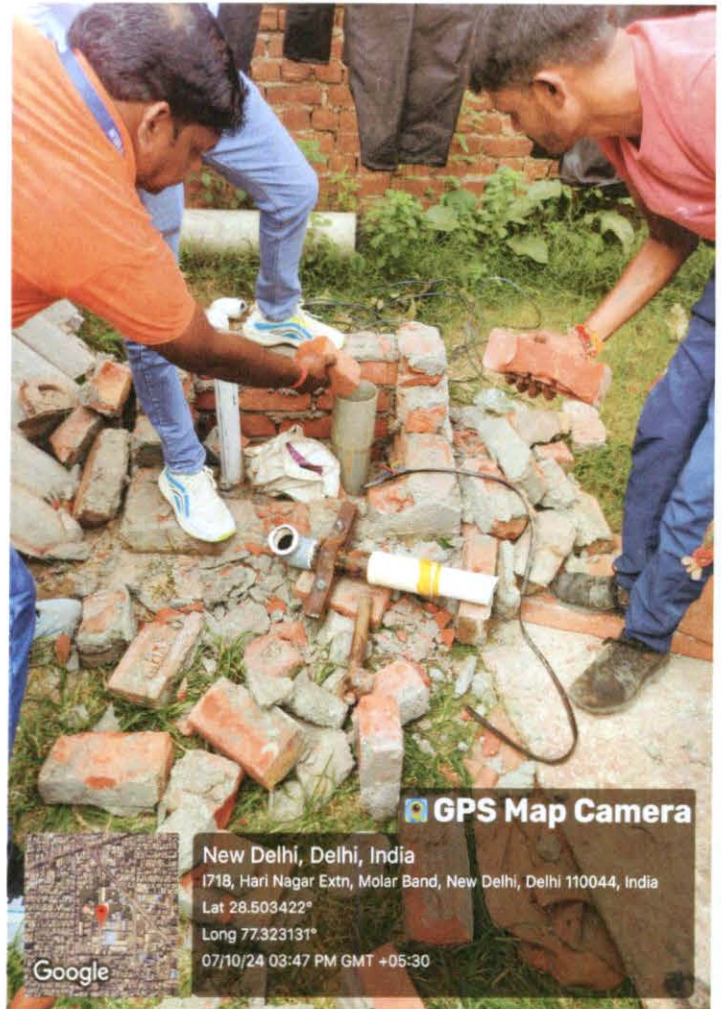
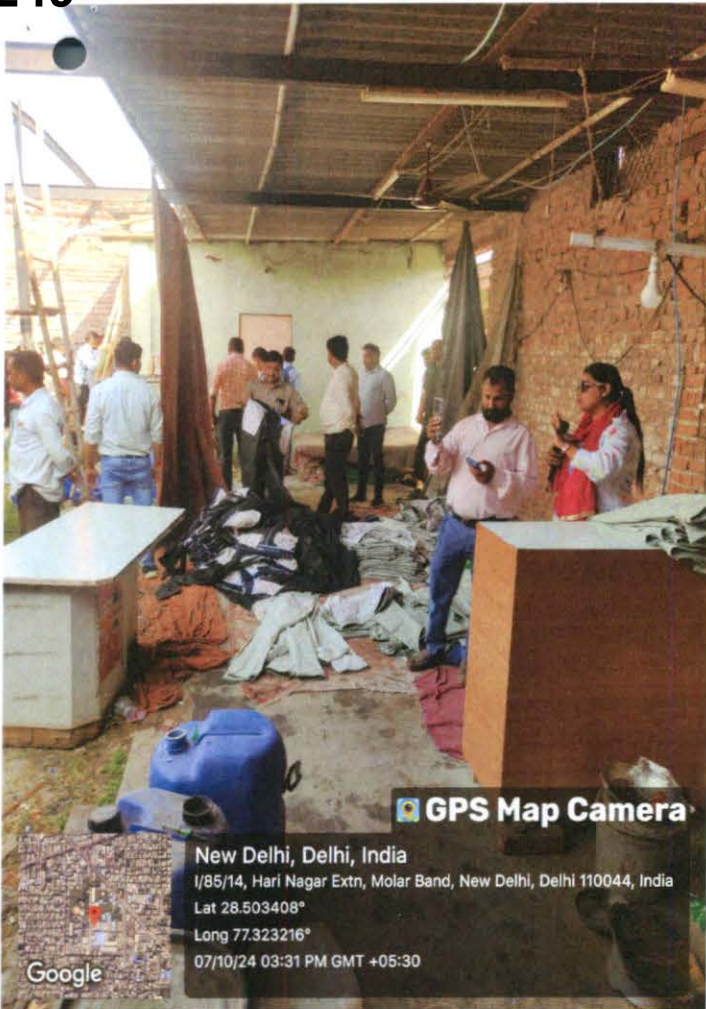


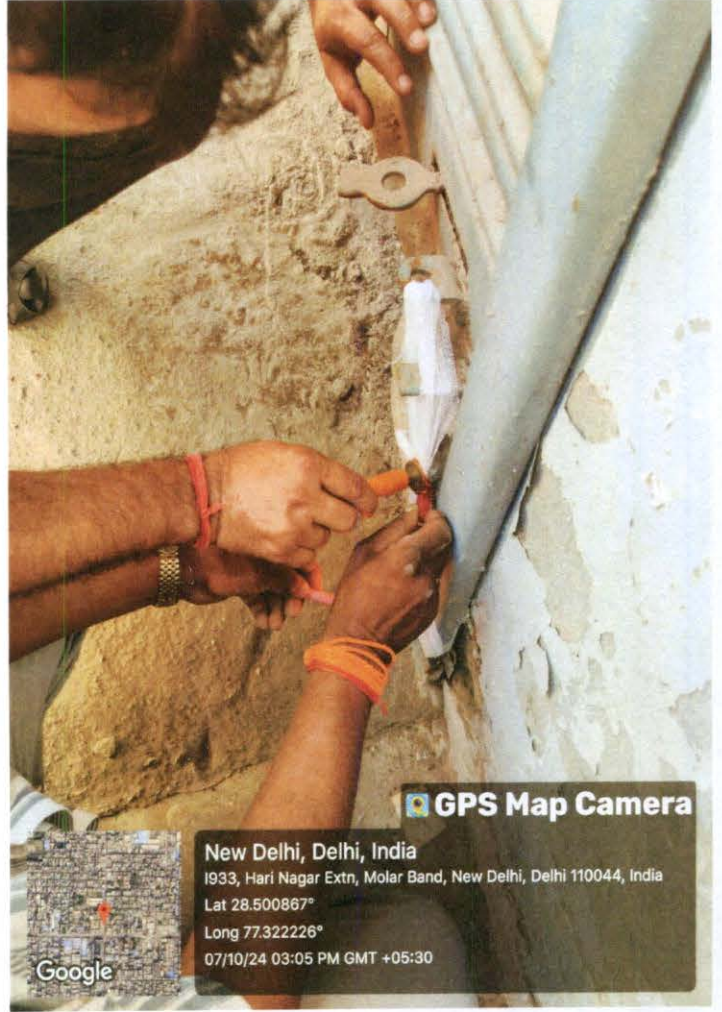
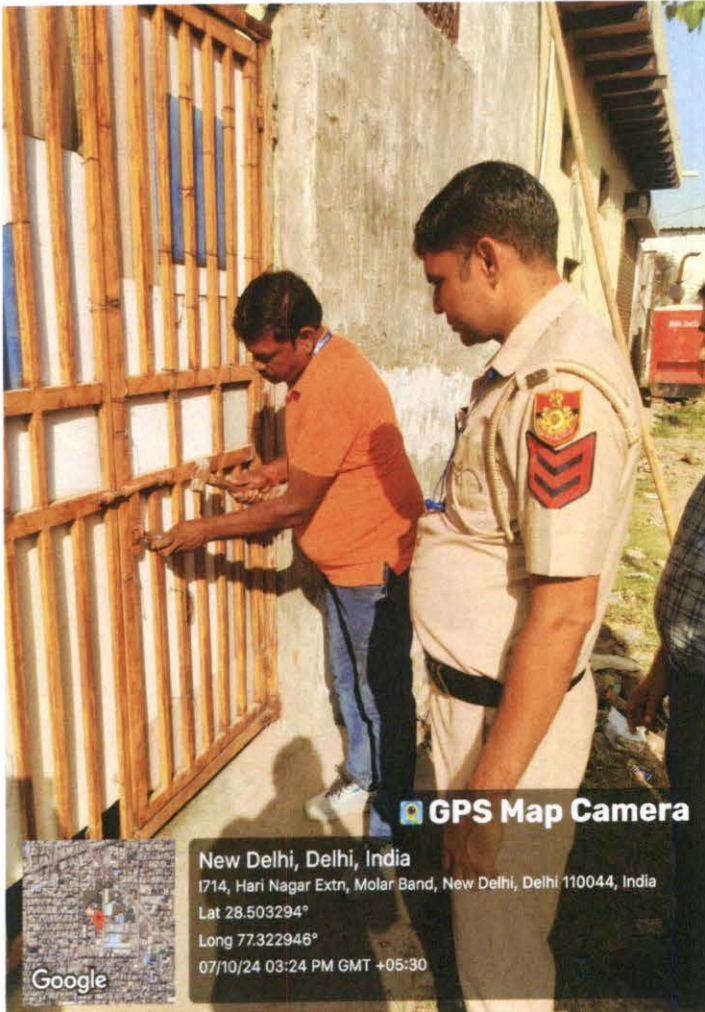
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GPS Map Camera



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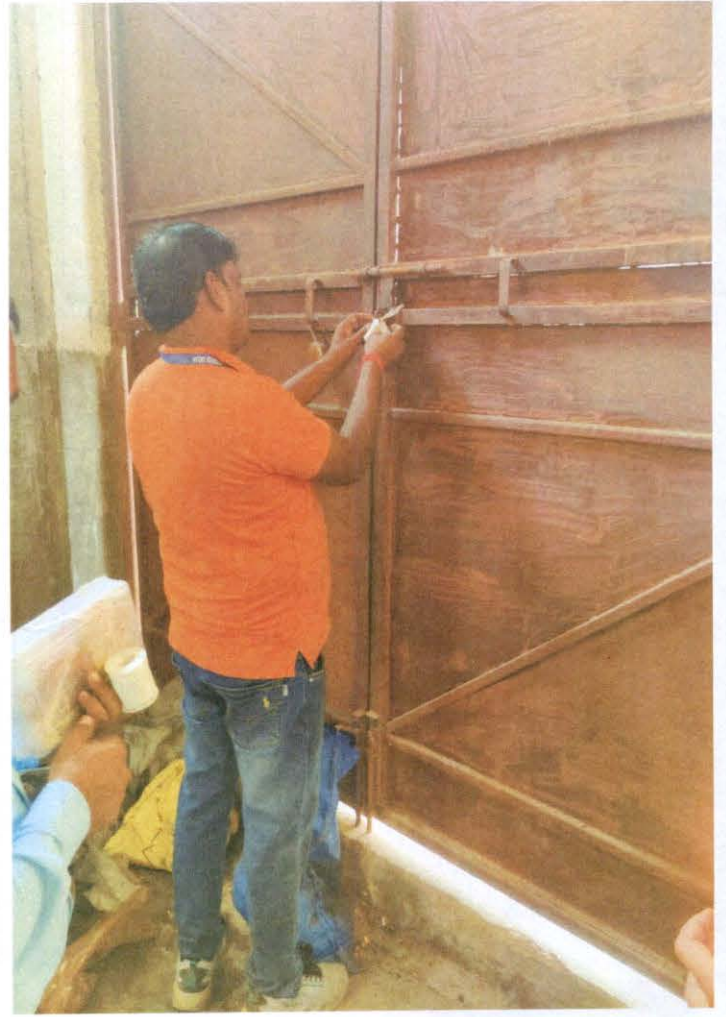
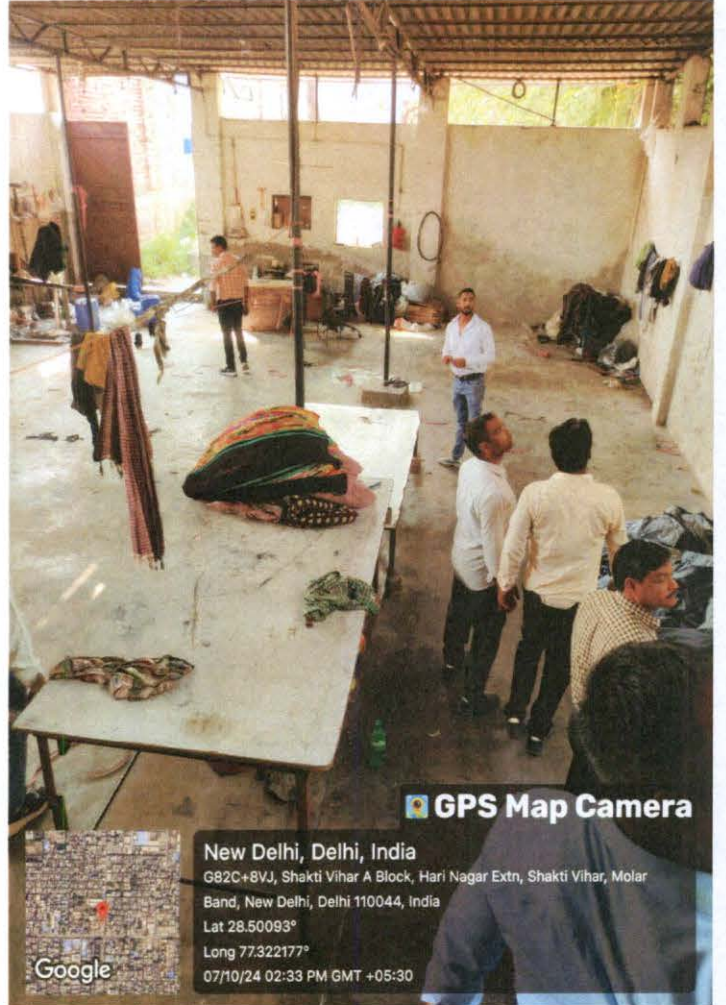
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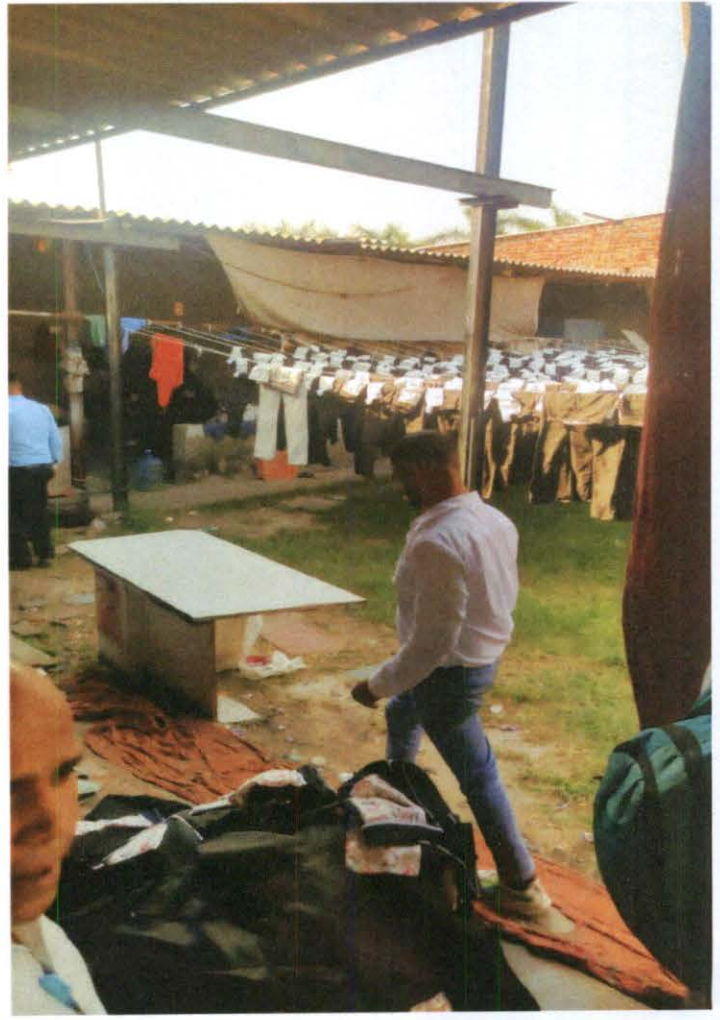
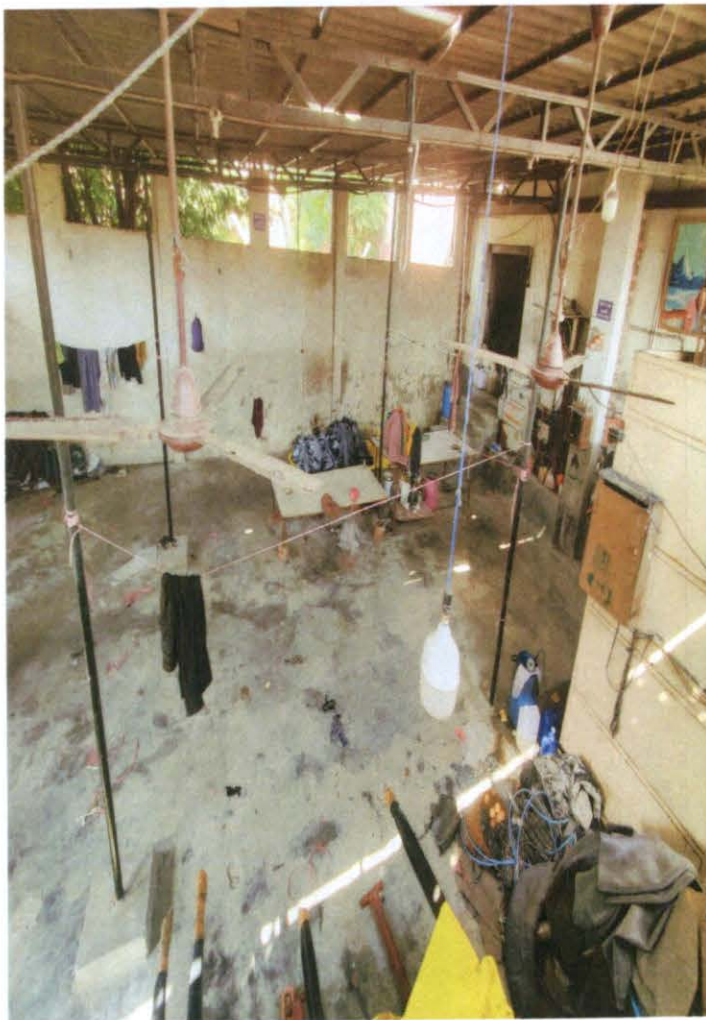
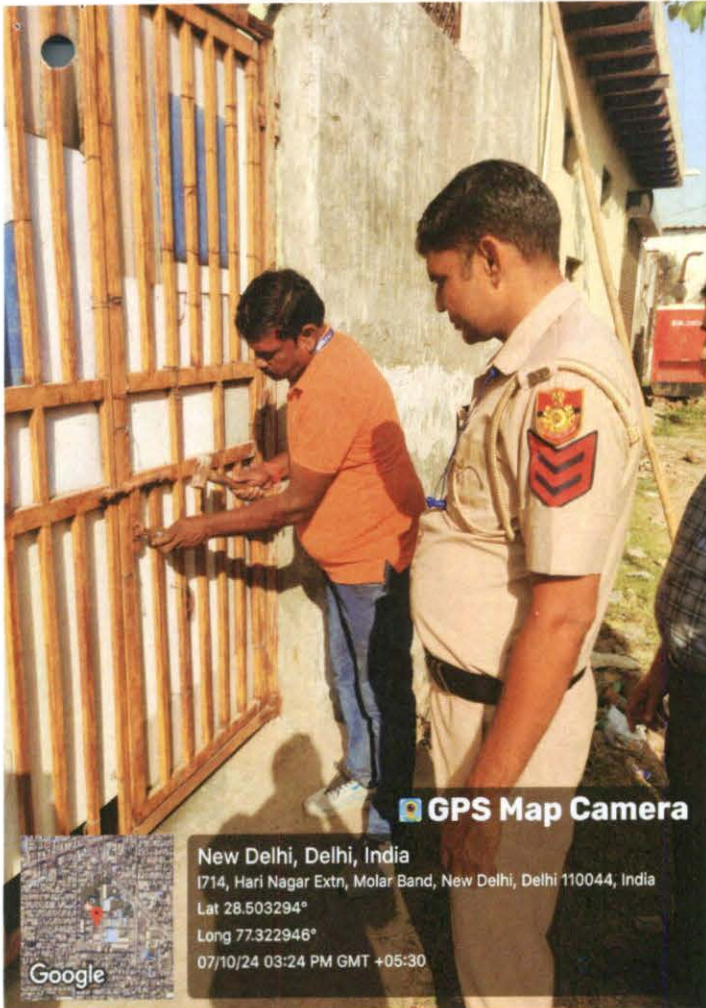


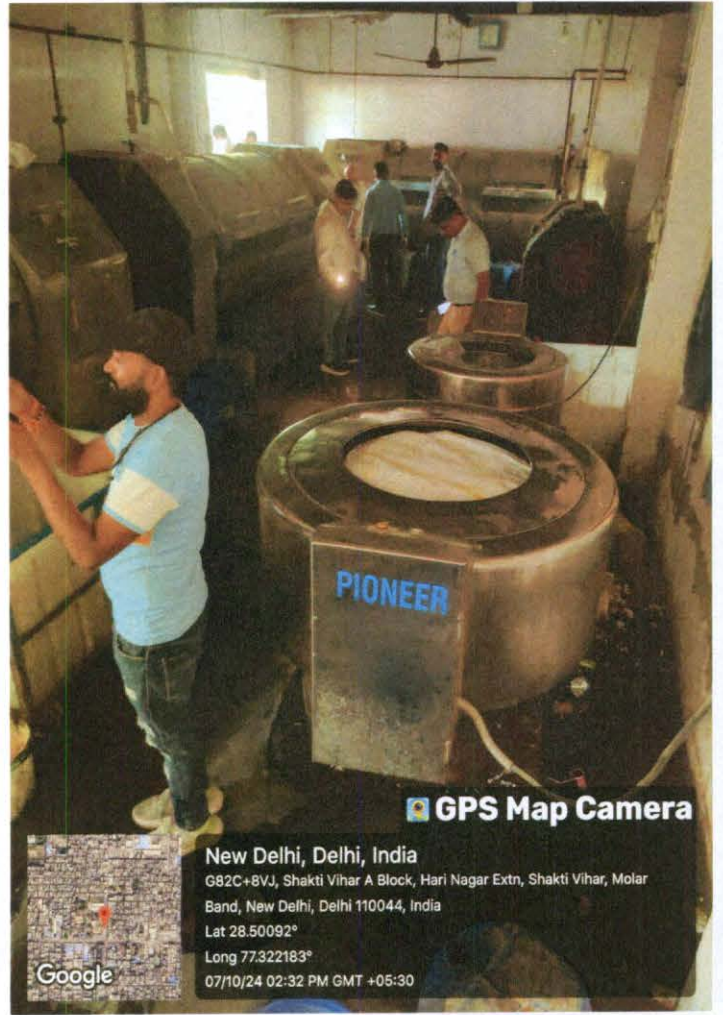
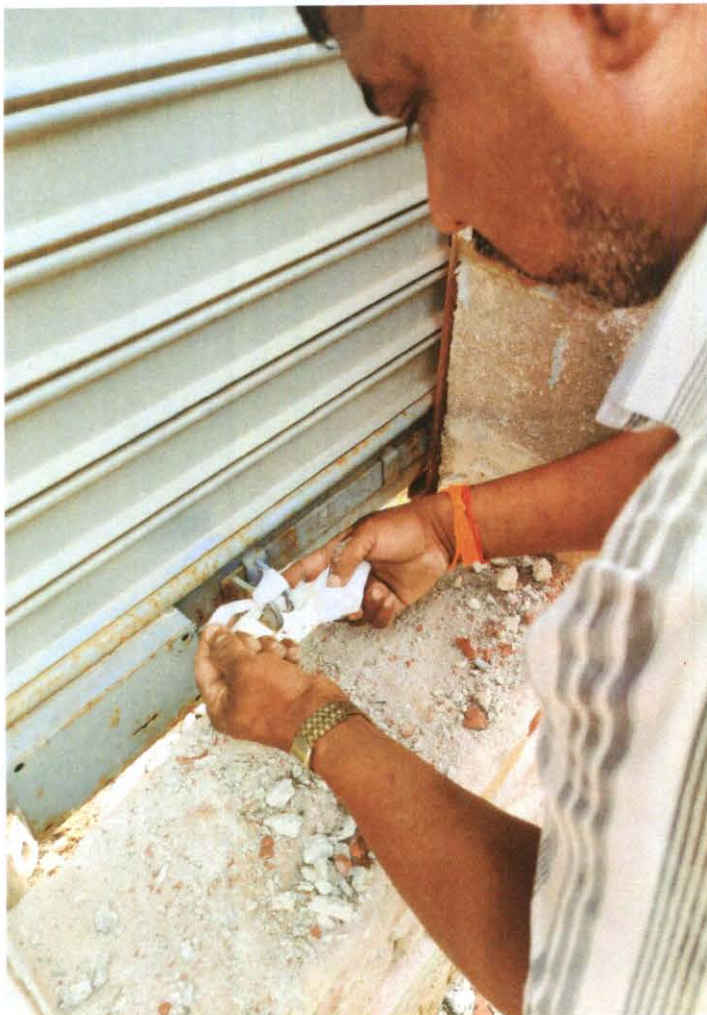
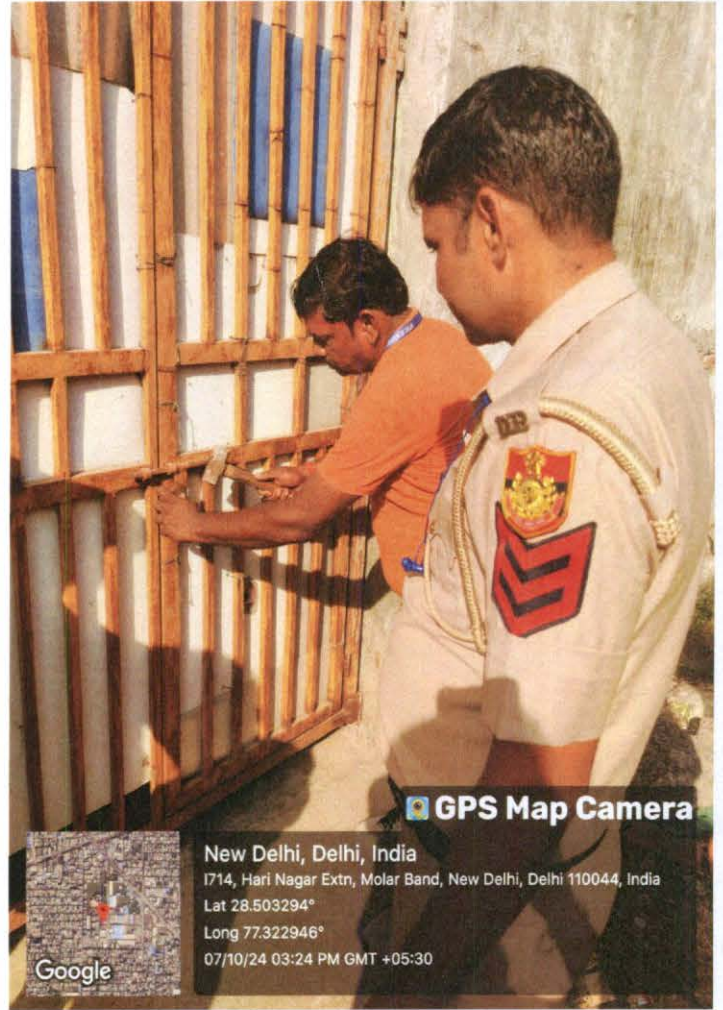
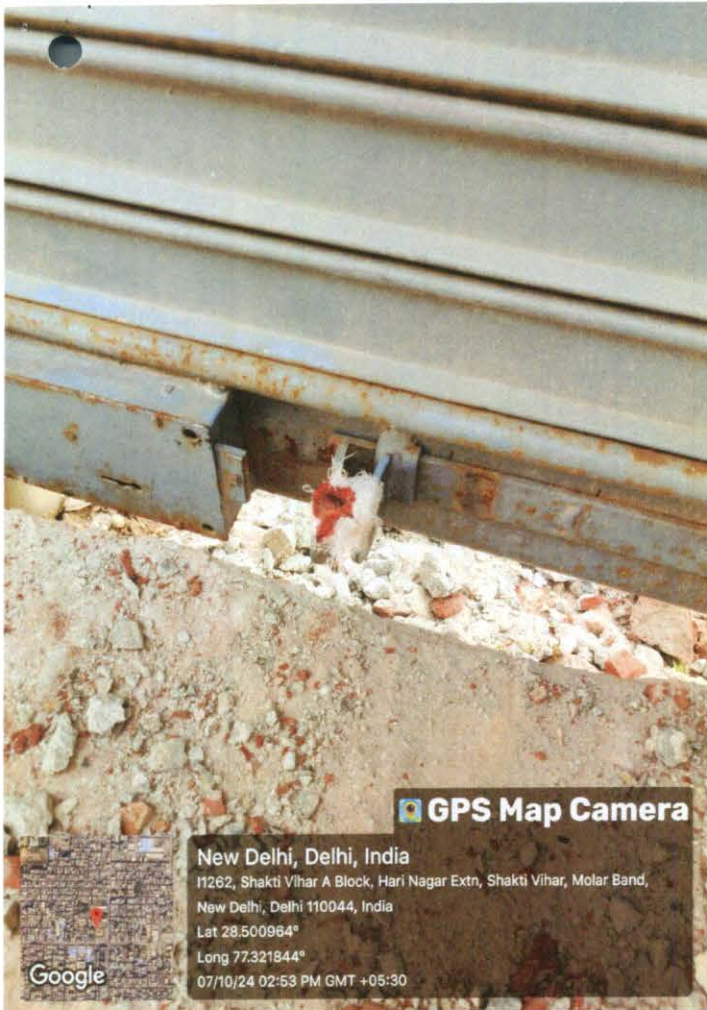
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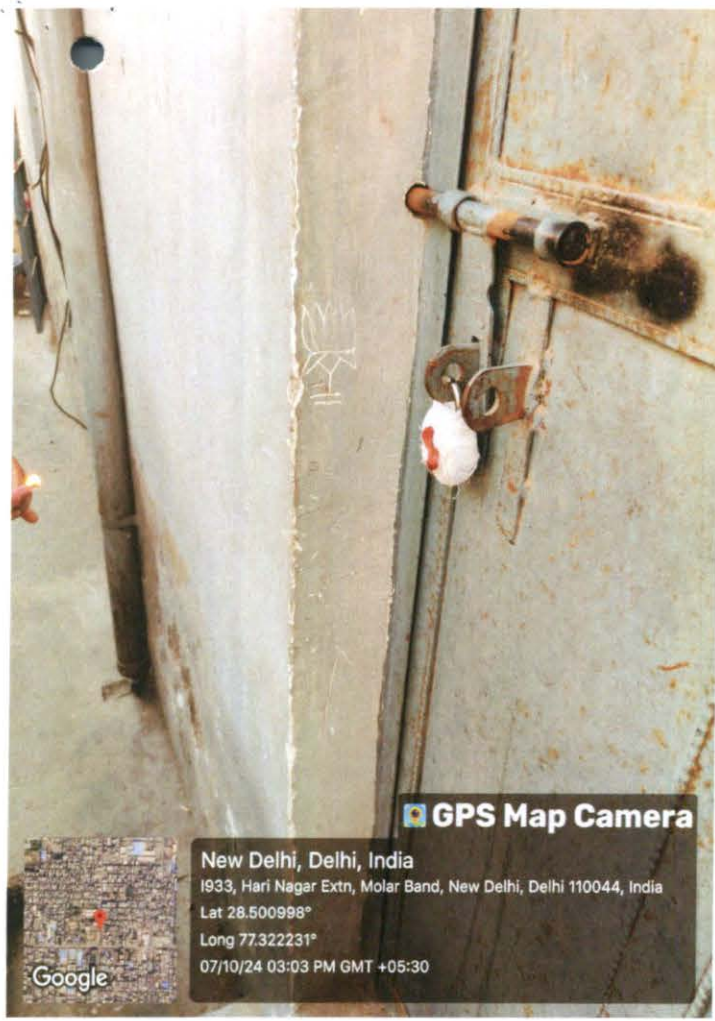
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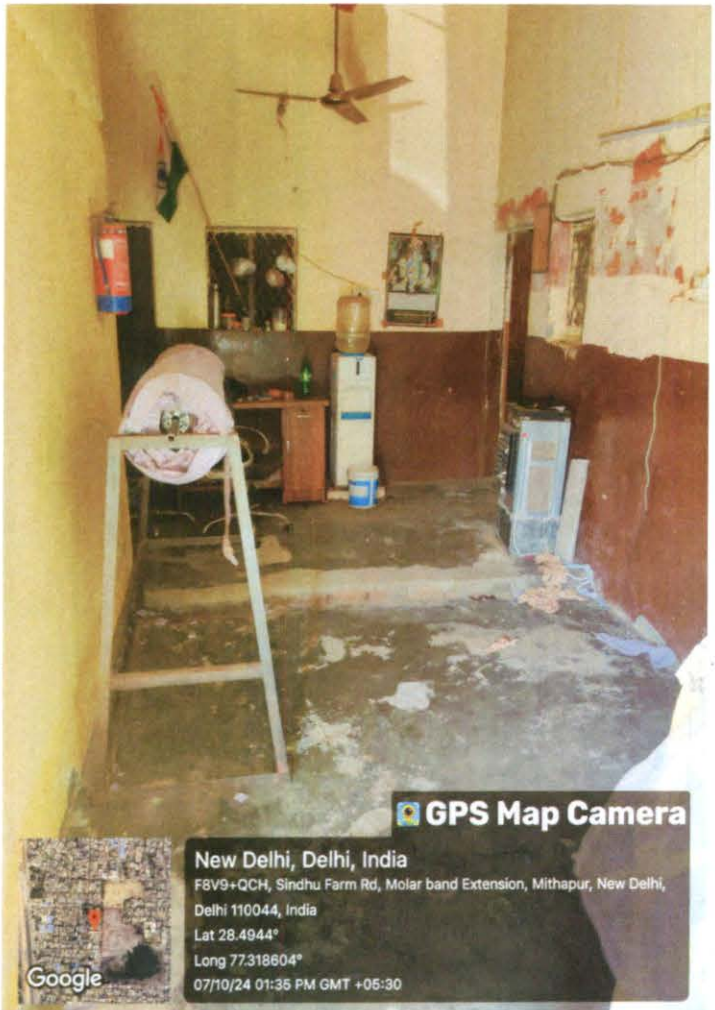
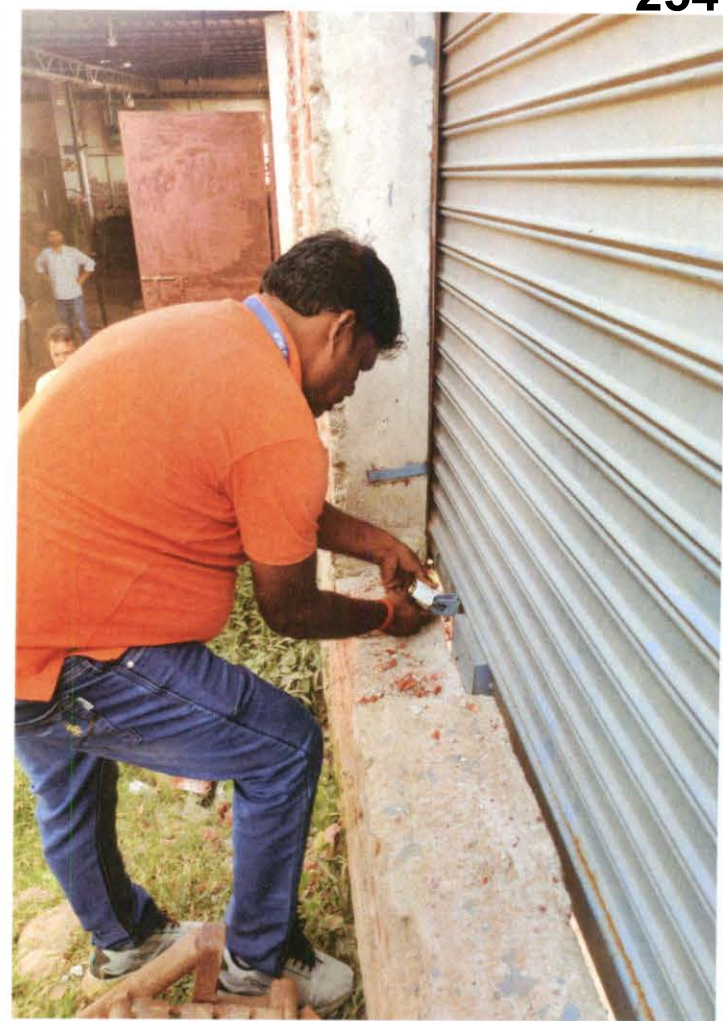






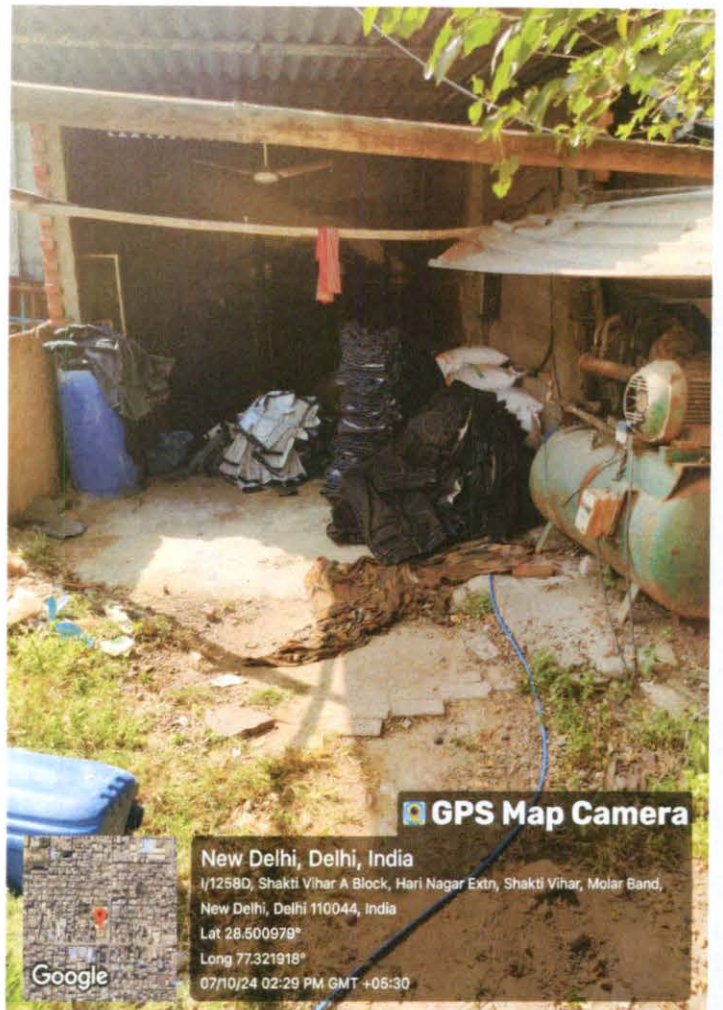
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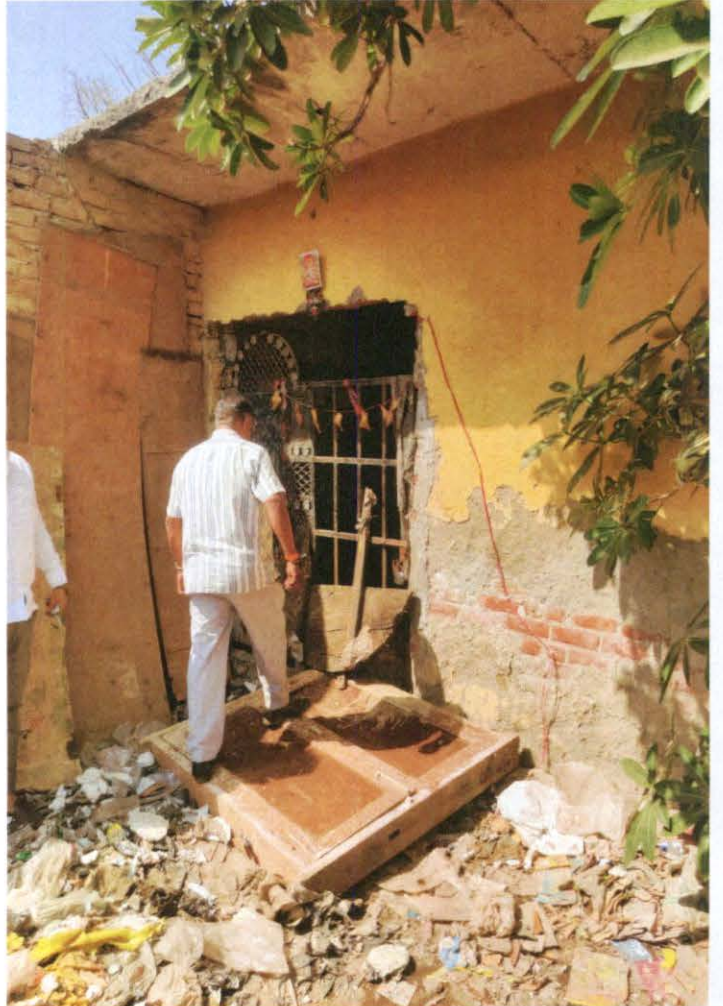
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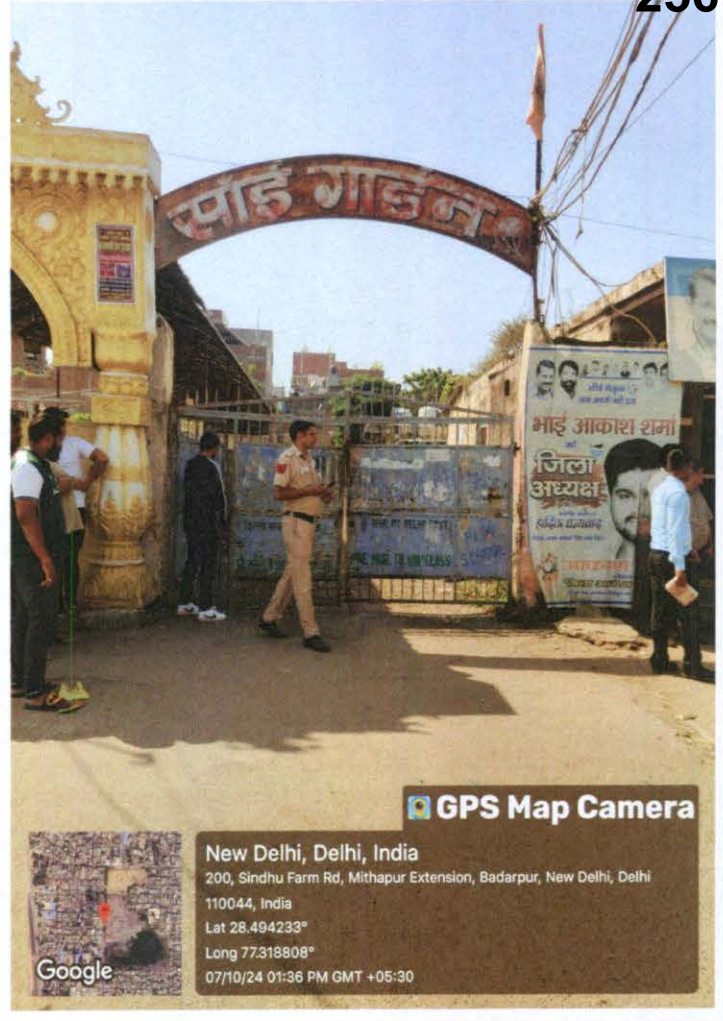


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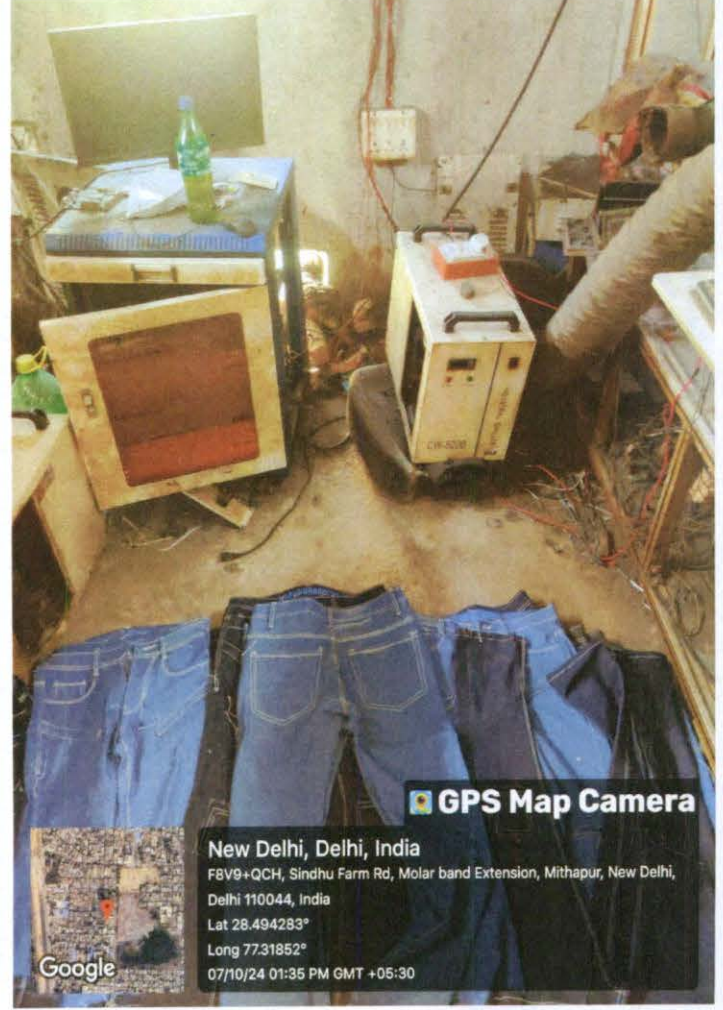
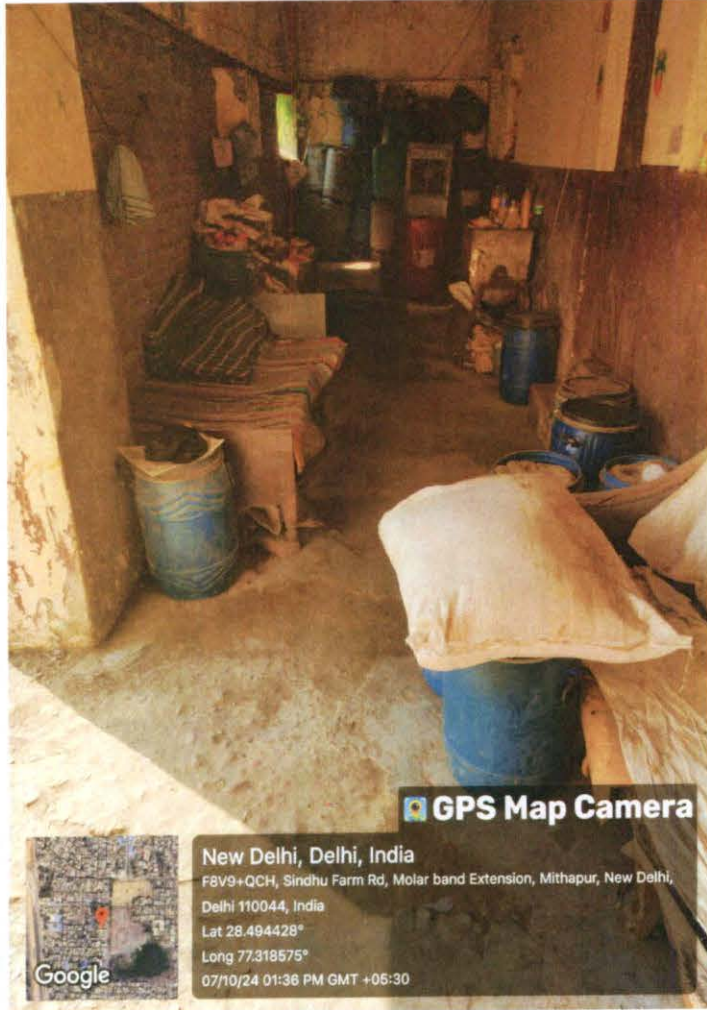




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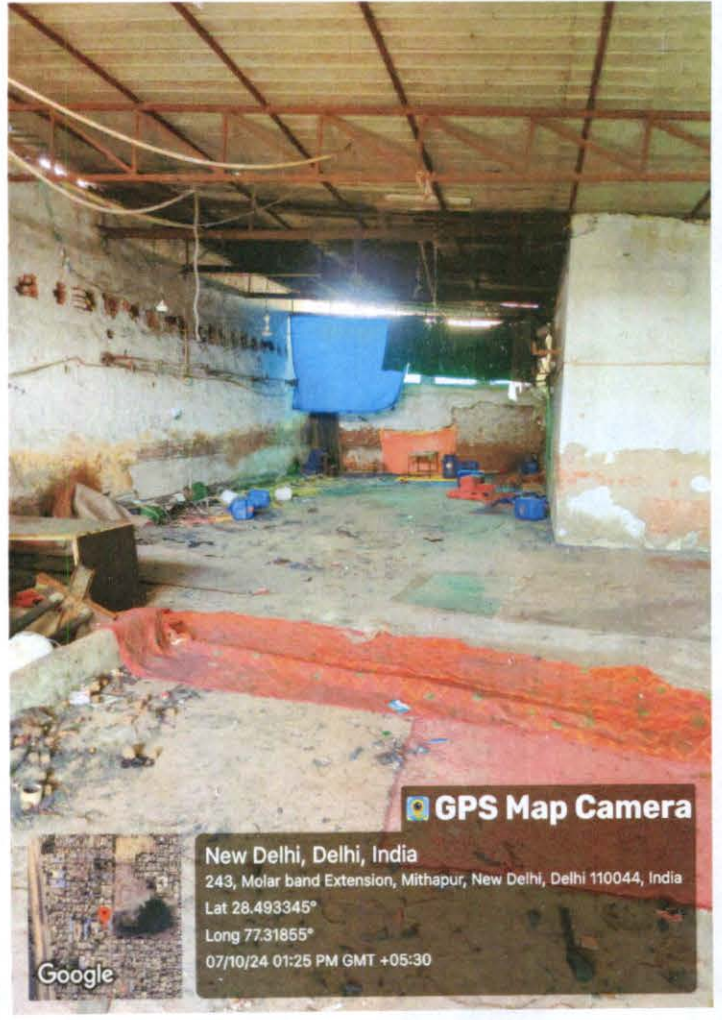
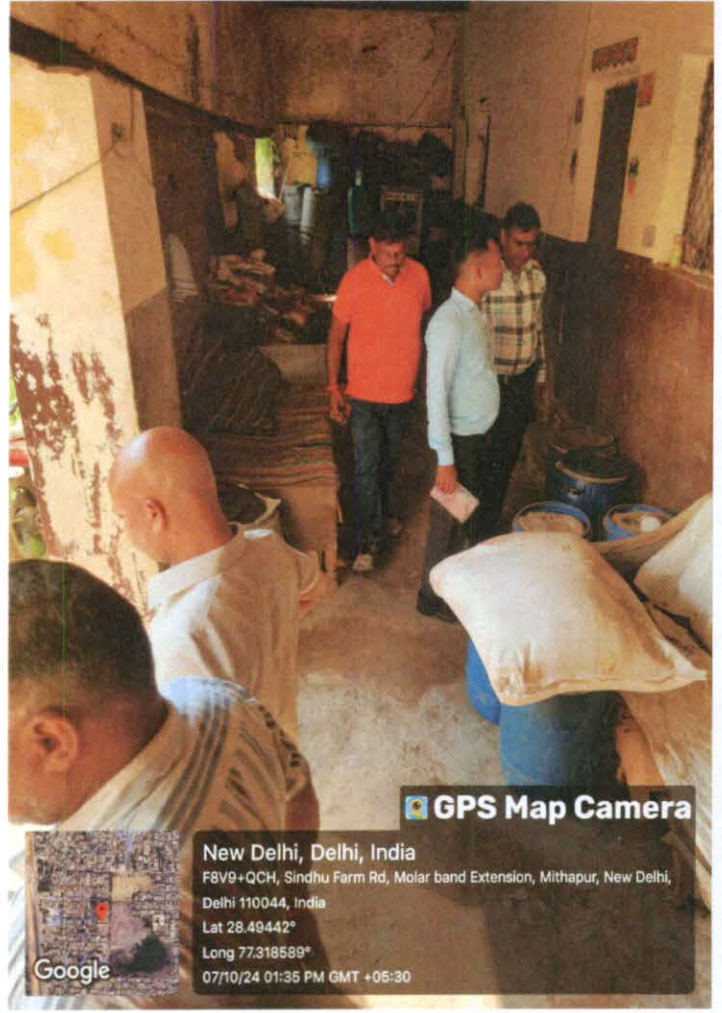
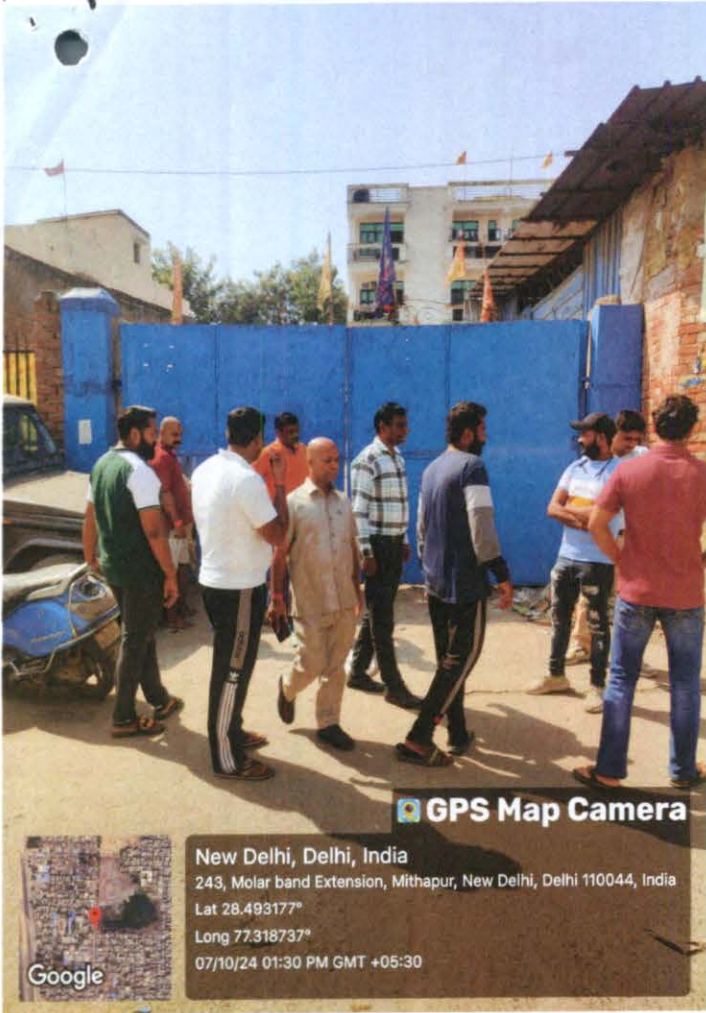


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GPS Map Camera



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As per office order dated 18/9/24 vide No-AC/CN2/MCO/2024/0-670.

During the survey of Mathpuri area 03 (Three) firms dyeing factory found at the following locations :-

- ① Sh. Ajay Gaur (9899979438), B-108, Main Ekta Vihar, Mathpuri Extension, Delhi-44
- ② Smt. Kanchal Devi (9899979438), House No-54/B, Back Side, Mathpuri Extension, Delhi-44
- ③ Sh. Sumit Awana (921111154), House No-54, Mathpuri Village, Delhi-44

In view of MCO order dated 4/7/24 vide No-DC/FL/MCO/2024/0-122, all the 03 factory mentioned above has been effectively sealed by Revenue officials in presence of MCO, DPCC, BSES, DSB & Delhi Police. (Please attach)

Further BSES has disconnected the electric supply of all the above mentioned unit.

*[Signature]*  
23/9/24  
AC/CN2

*[Signature]*  
(JEE, DPCC)

*[Signature]*  
FE/FLD

*[Signature]*  
D.S.B  
23/9/24

*[Signature]*  
HC Kailash NO-2209/FE  
P.S Jaitpur

*[Signature]*  
BSES  
Shri / Smt. JMN  
20/9/2024



I Sumit Awana

24

260

House No 54 Mathapur Village

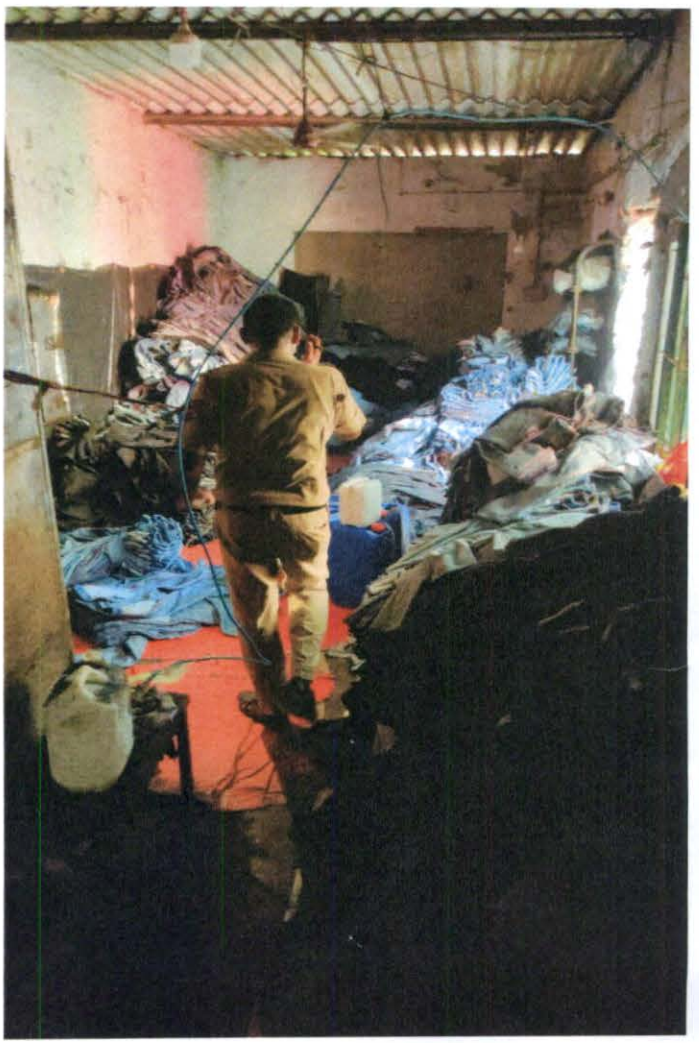
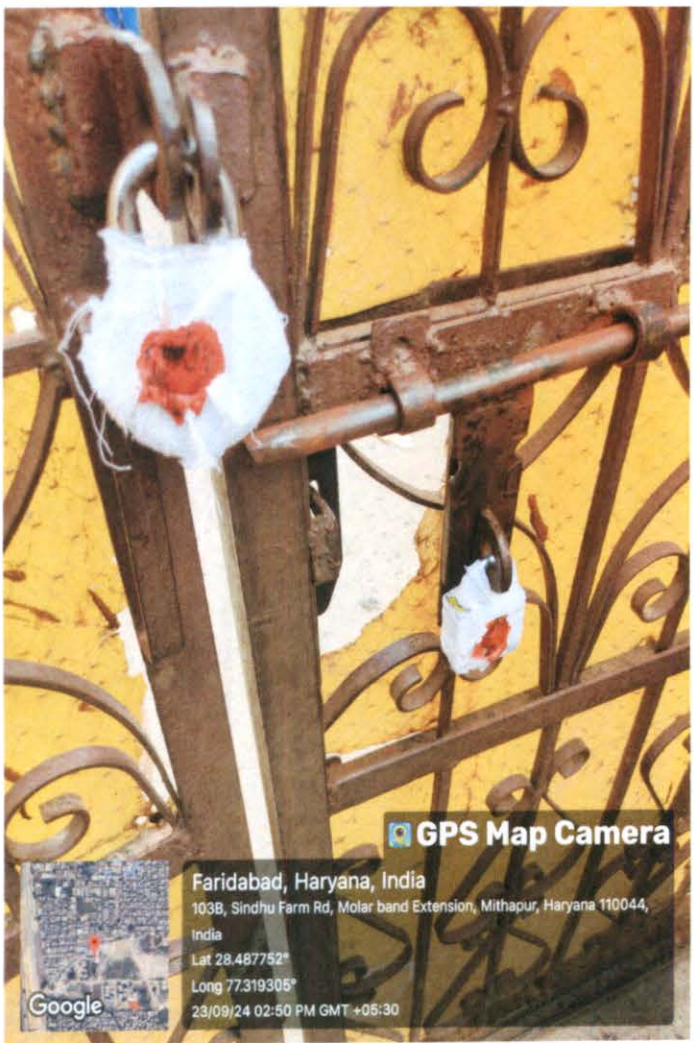
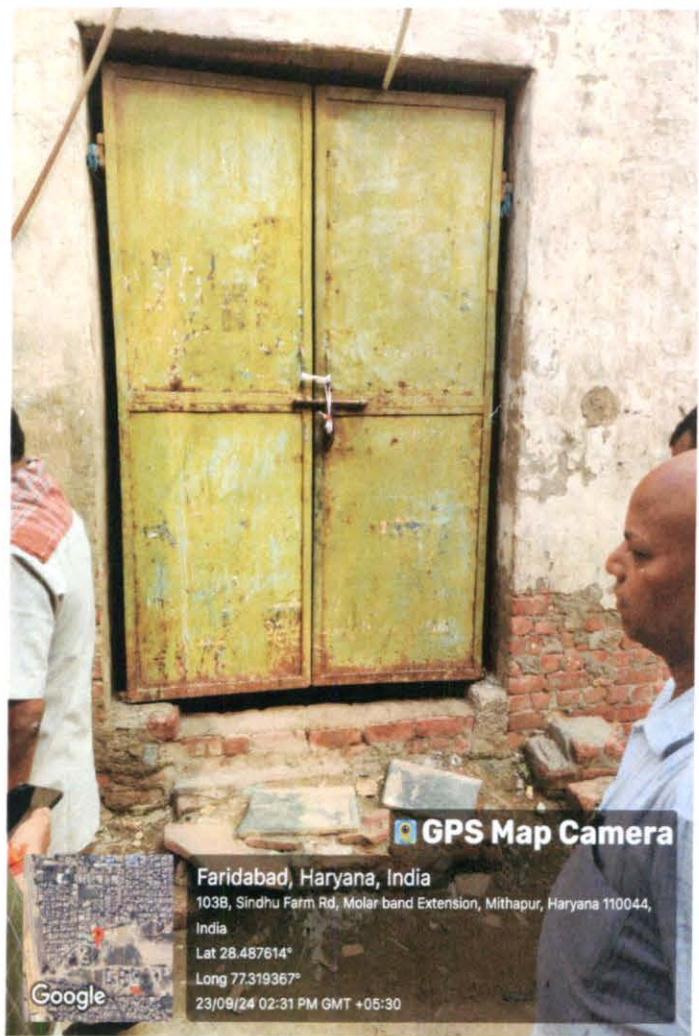
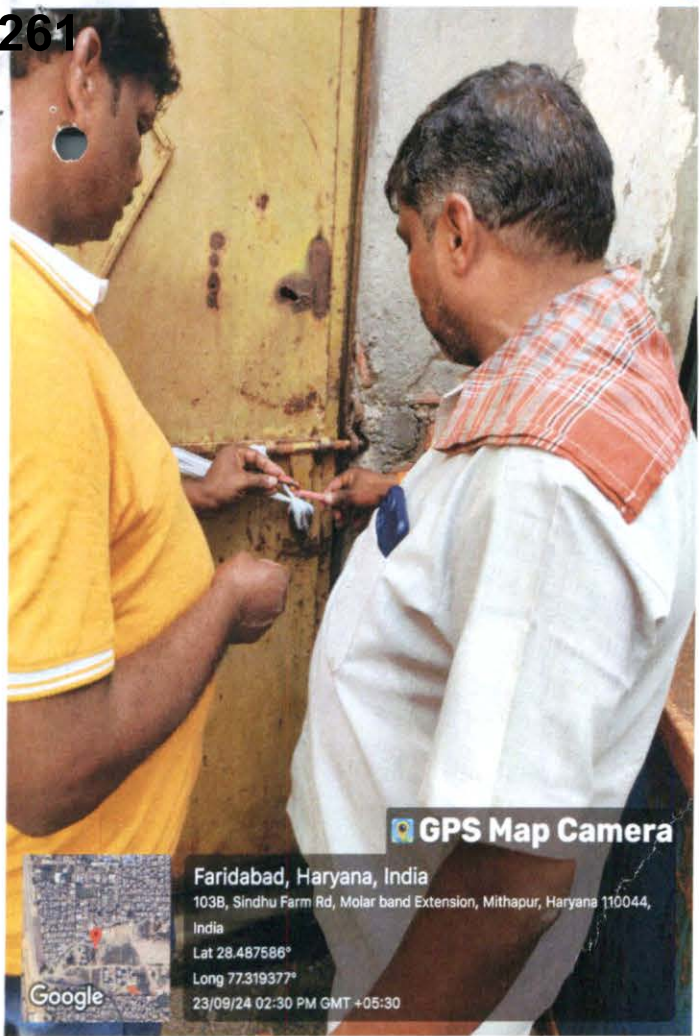
Badarpur New Delhi

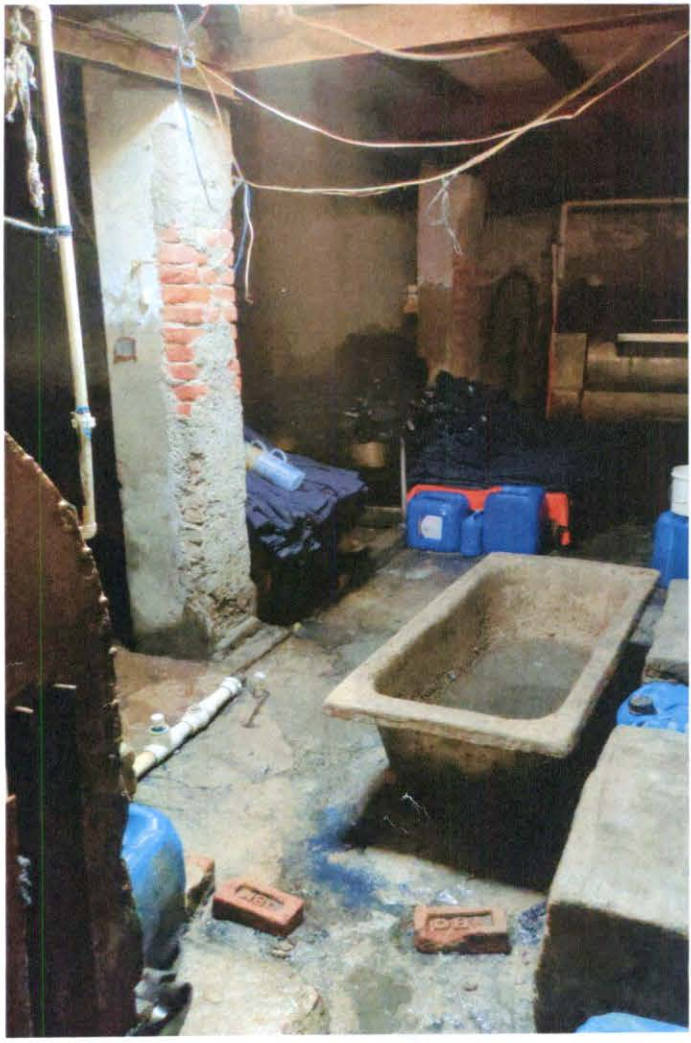
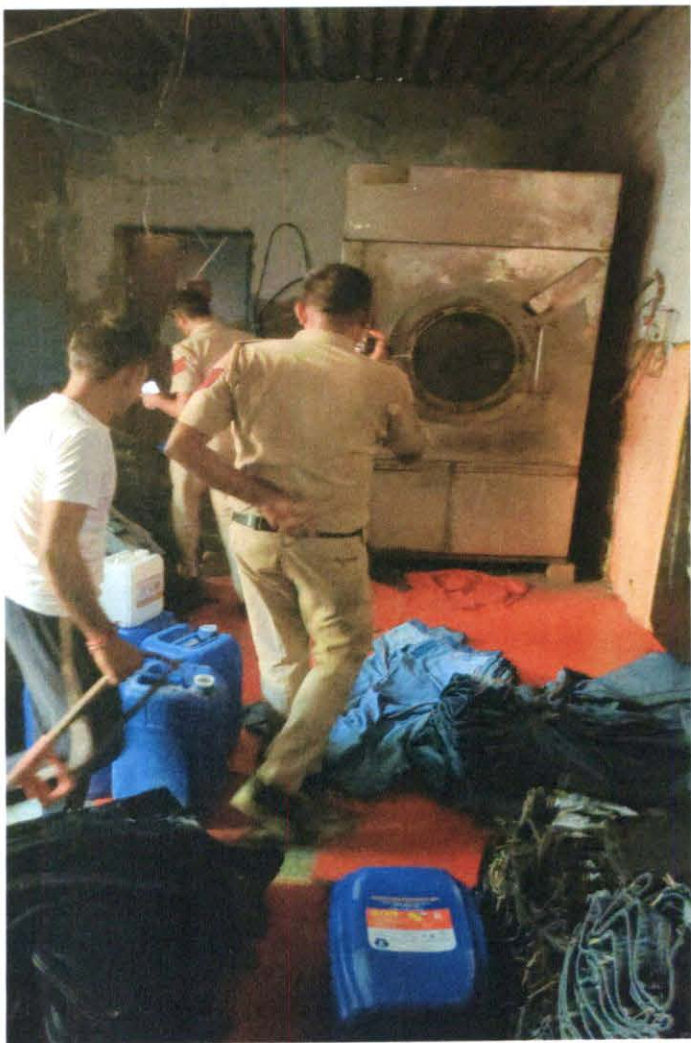
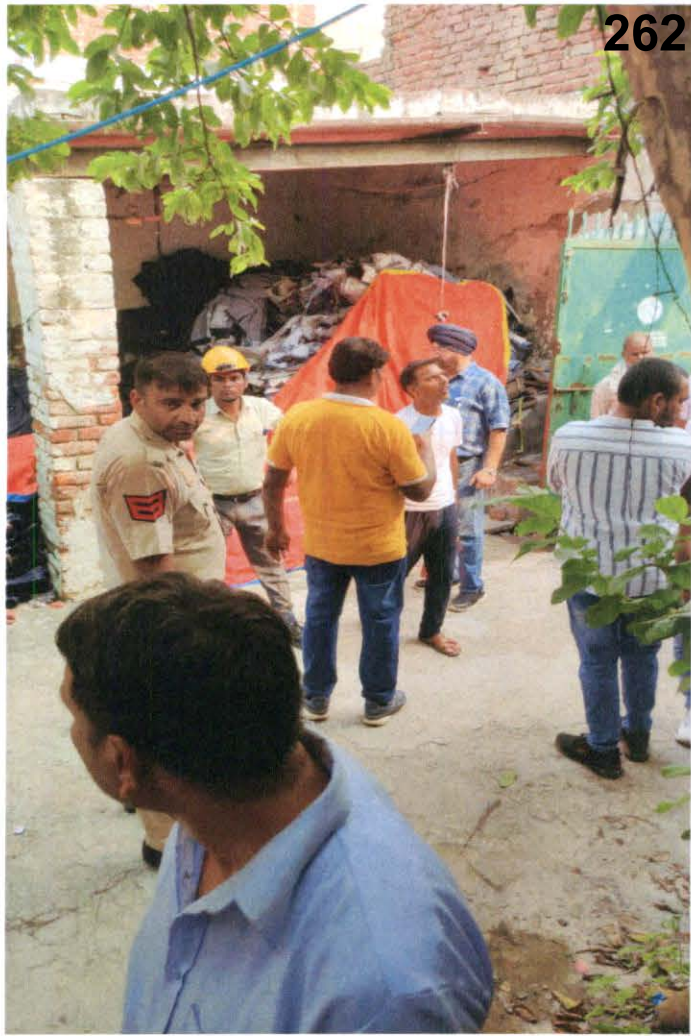
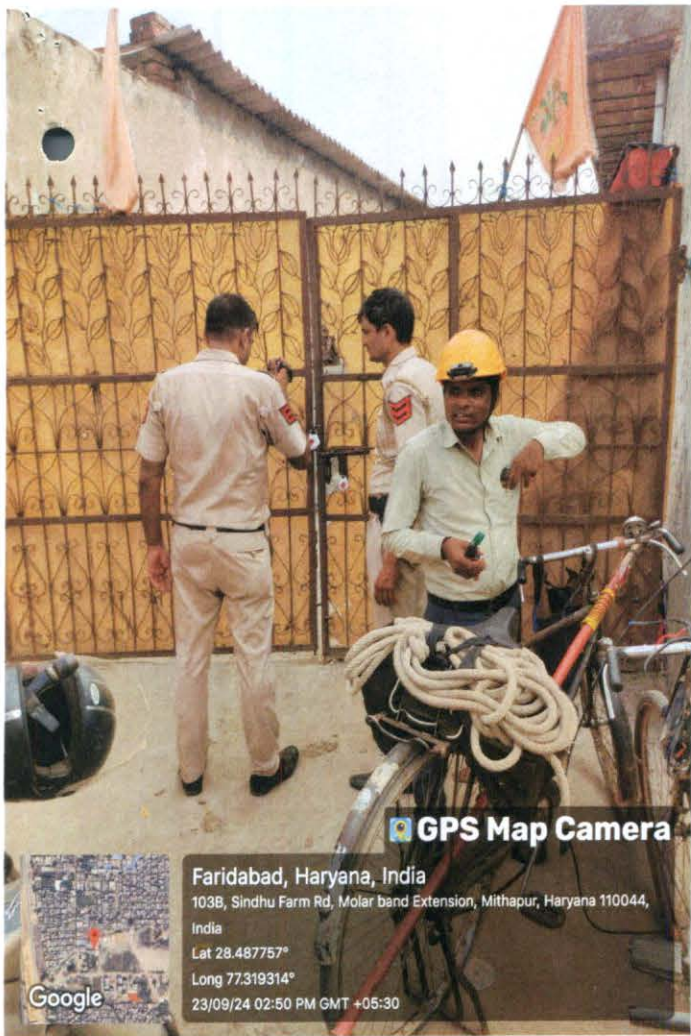
110044

ON This Property Four shutters were

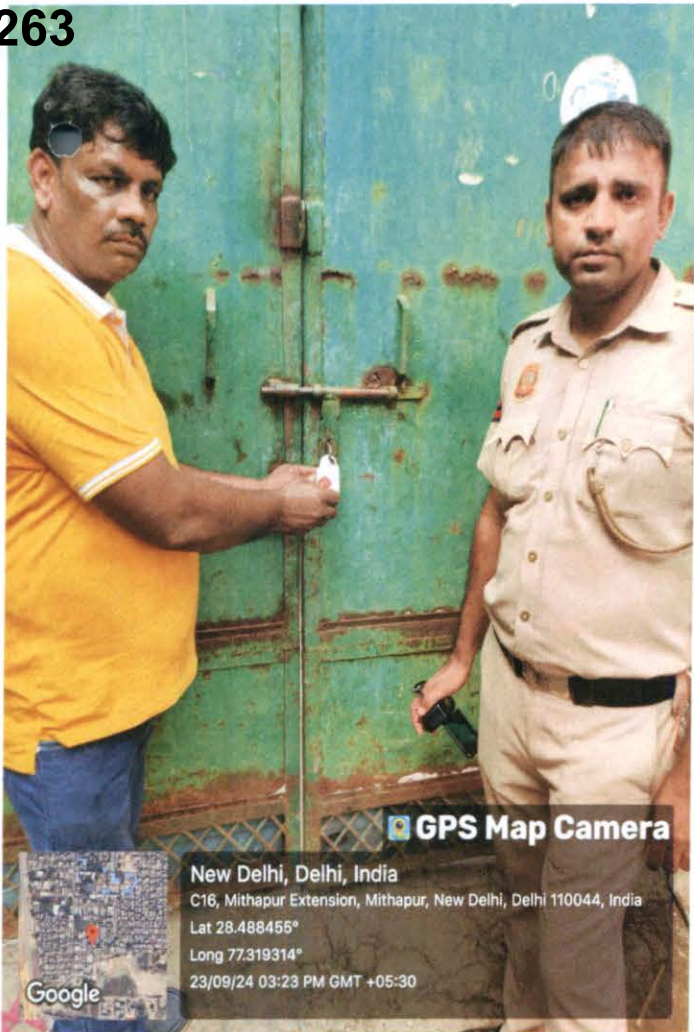
Sealed by the S:DM Team I checked and found that there is no man and live animals inside the four sealed shutter.

(Sumit)  
23/09/2024  
921111154

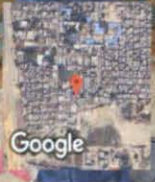




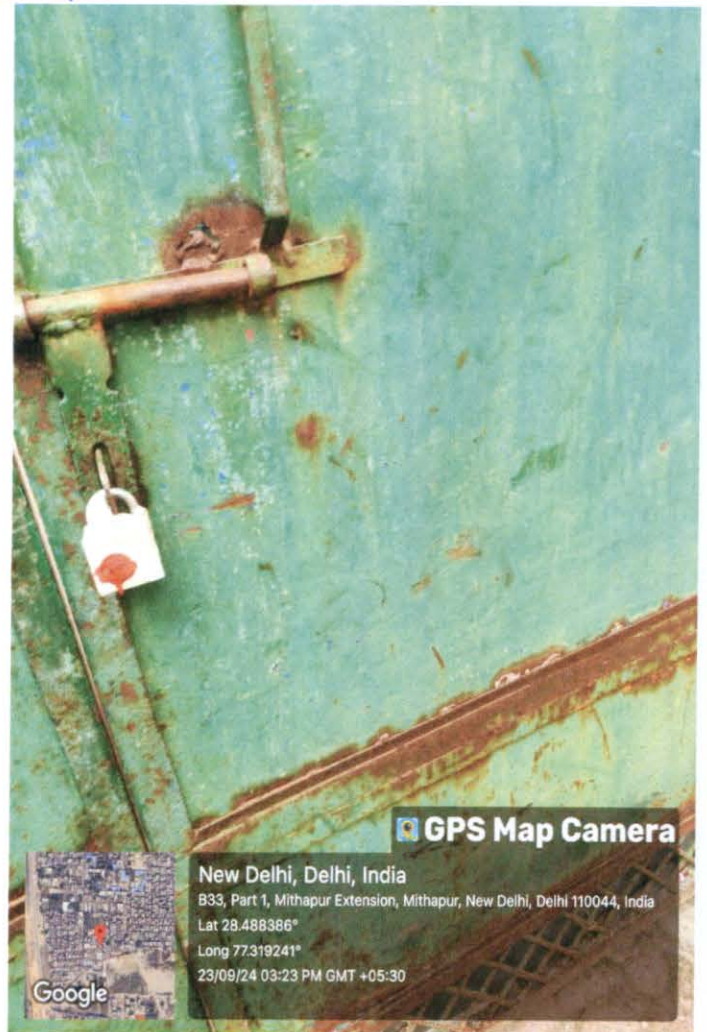
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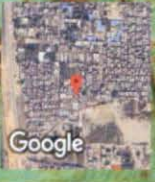
GPS Map Camera



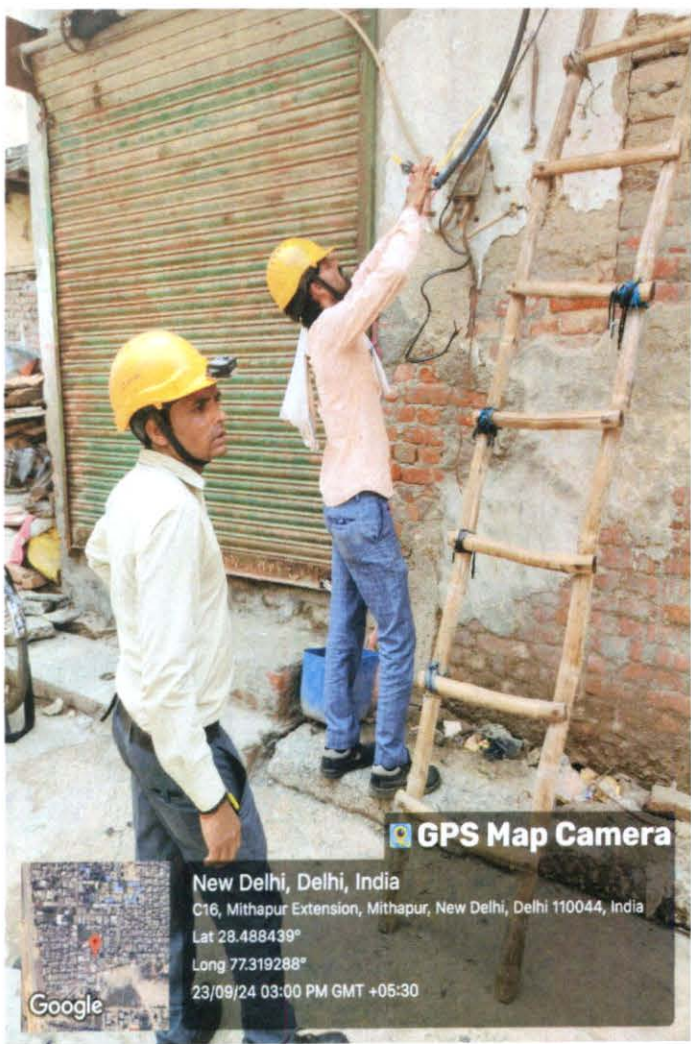
New Delhi, Delhi, India  
 C16, Mithapur Extension, Mithapur, New Delhi, Delhi 110044, India  
 Lat 28.488455°  
 Long 77.319314°  
 23/09/24 03:23 PM GMT +05:30



GPS Map Camera



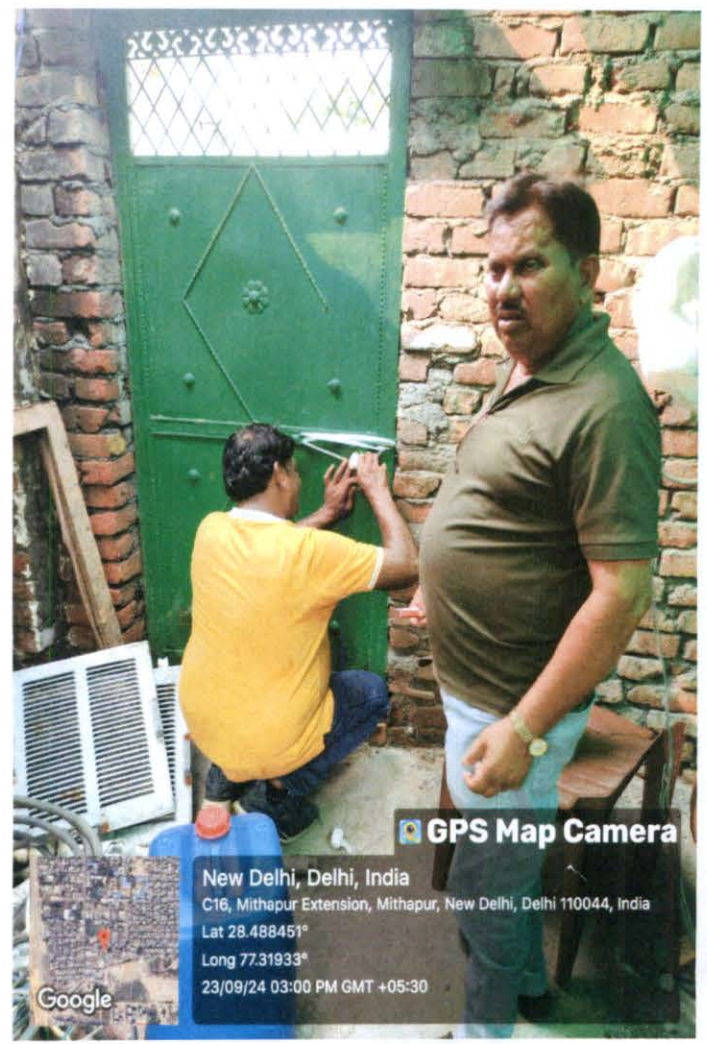
New Delhi, Delhi, India  
 B33, Part 1, Mithapur Extension, Mithapur, New Delhi, Delhi 110044, India  
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 Long 77.319241°  
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GPS Map Camera



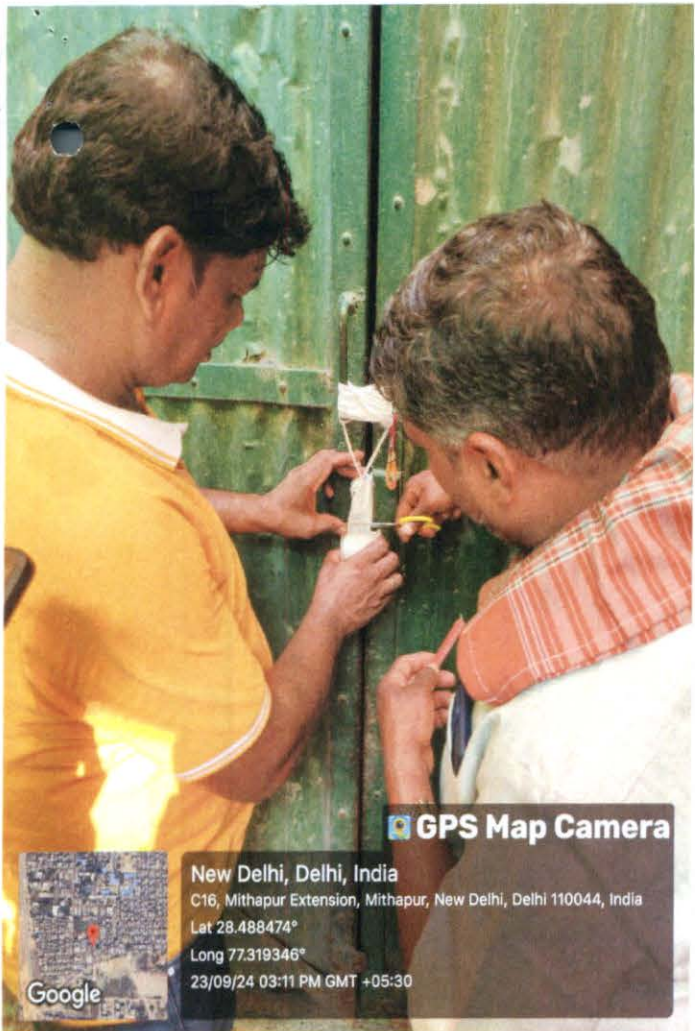
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GPS Map Camera



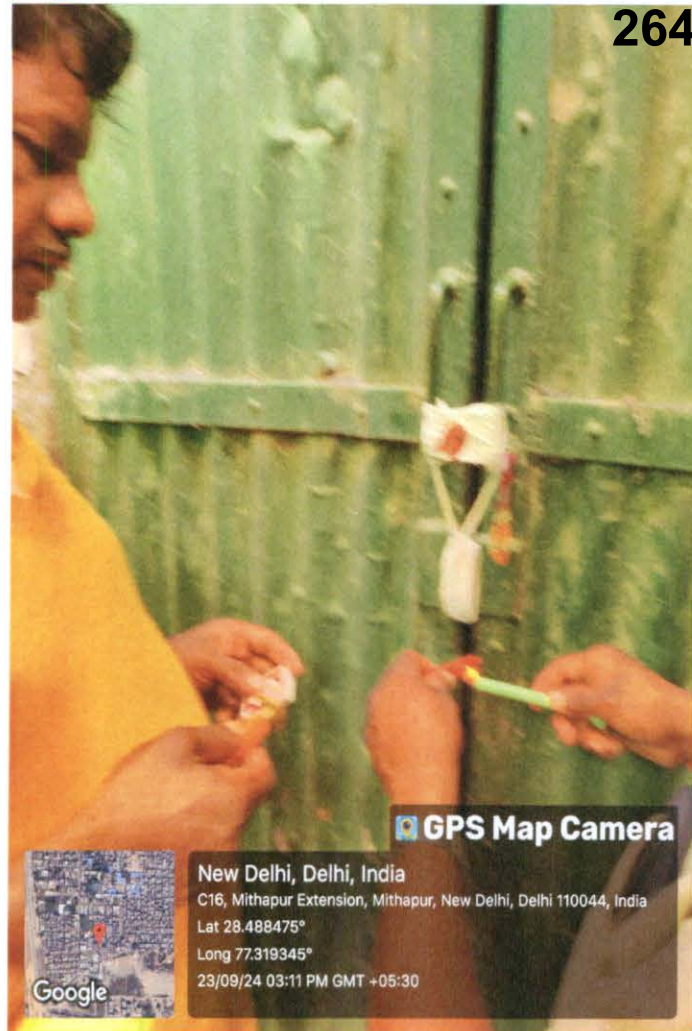
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 Lat 28.488451°  
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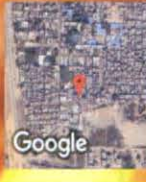
GPS Map Camera



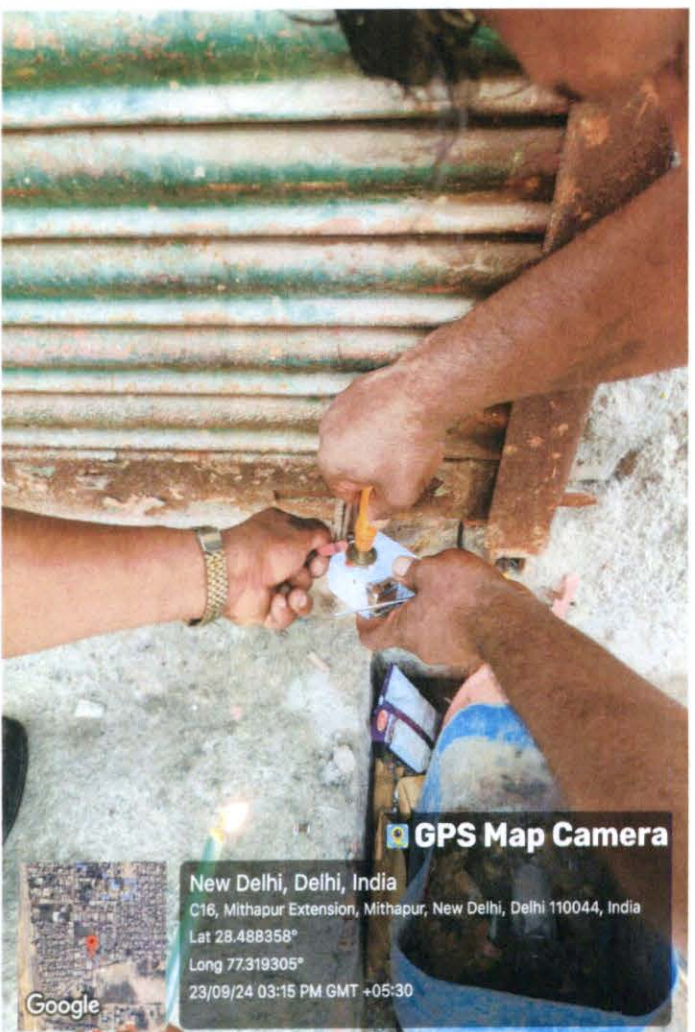
New Delhi, Delhi, India  
 C16, Mithapur Extension, Mithapur, New Delhi, Delhi 110044, India  
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 Long 77.319346°  
 23/09/24 03:11 PM GMT +05:30



GPS Map Camera



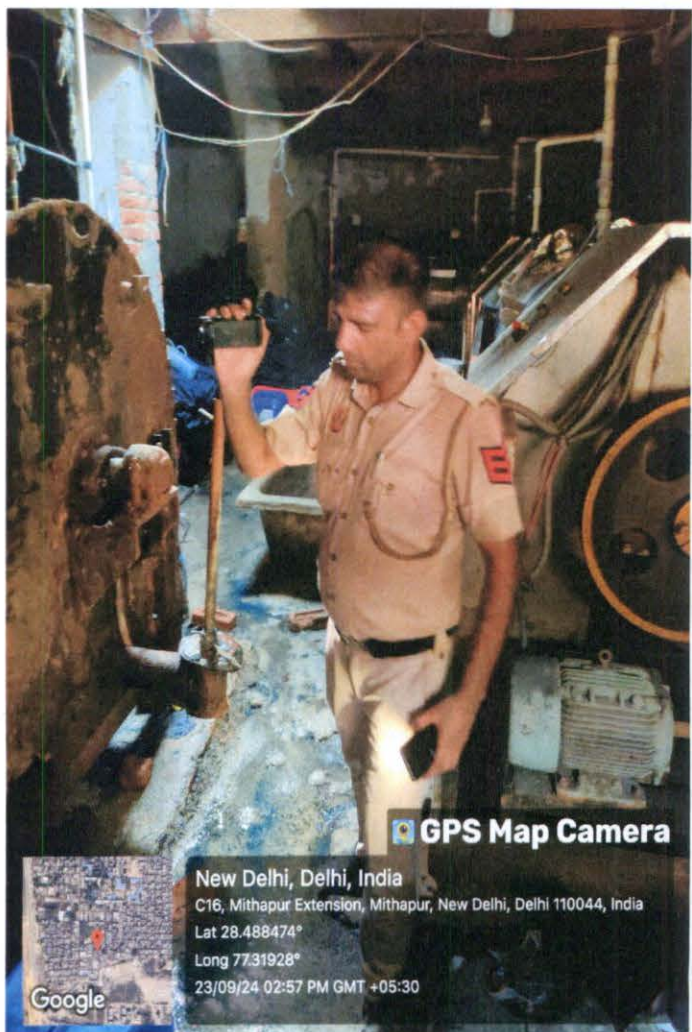
New Delhi, Delhi, India  
 C16, Mithapur Extension, Mithapur, New Delhi, Delhi 110044, India  
 Lat 28.488475°  
 Long 77.319345°  
 23/09/24 03:11 PM GMT +05:30



GPS Map Camera



New Delhi, Delhi, India  
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 Long 77.319305°  
 23/09/24 03:15 PM GMT +05:30

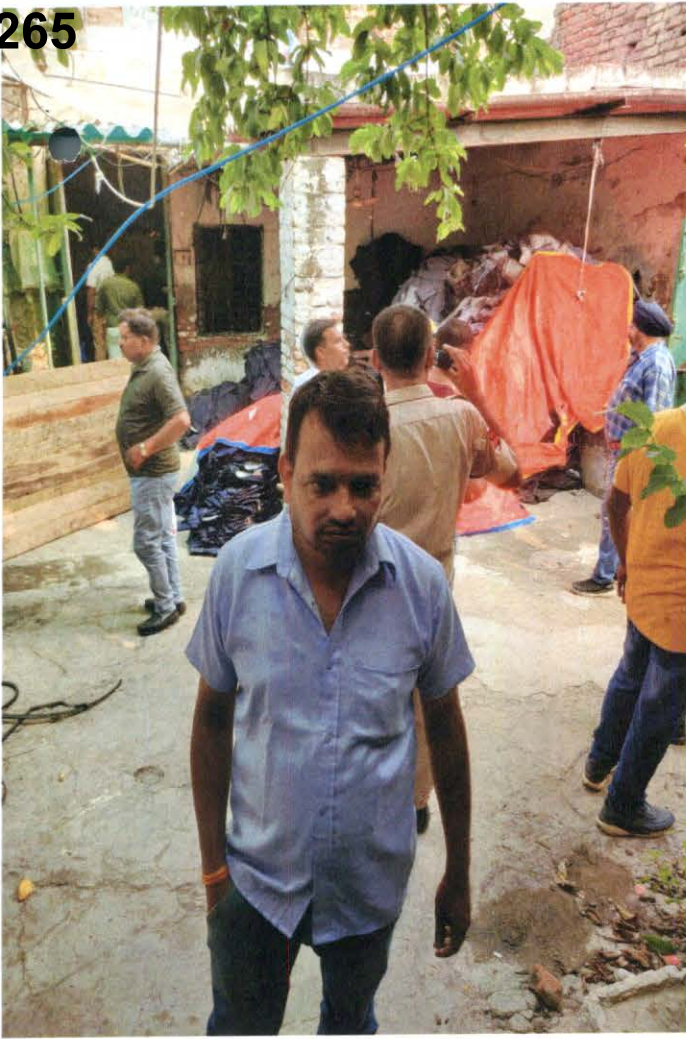


GPS Map Camera

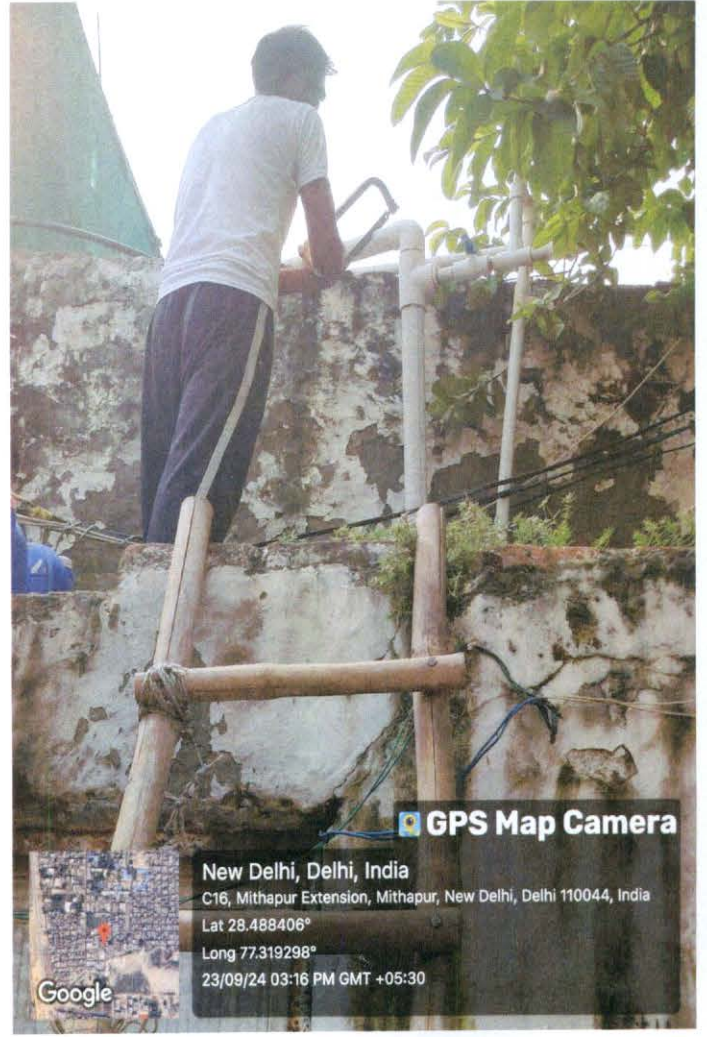
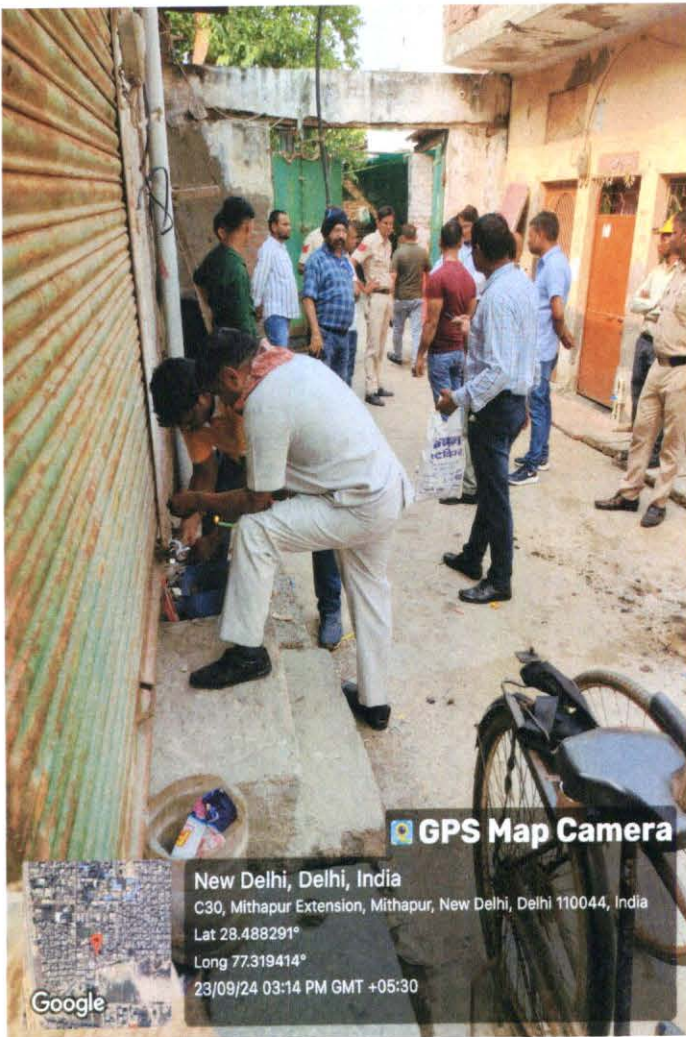
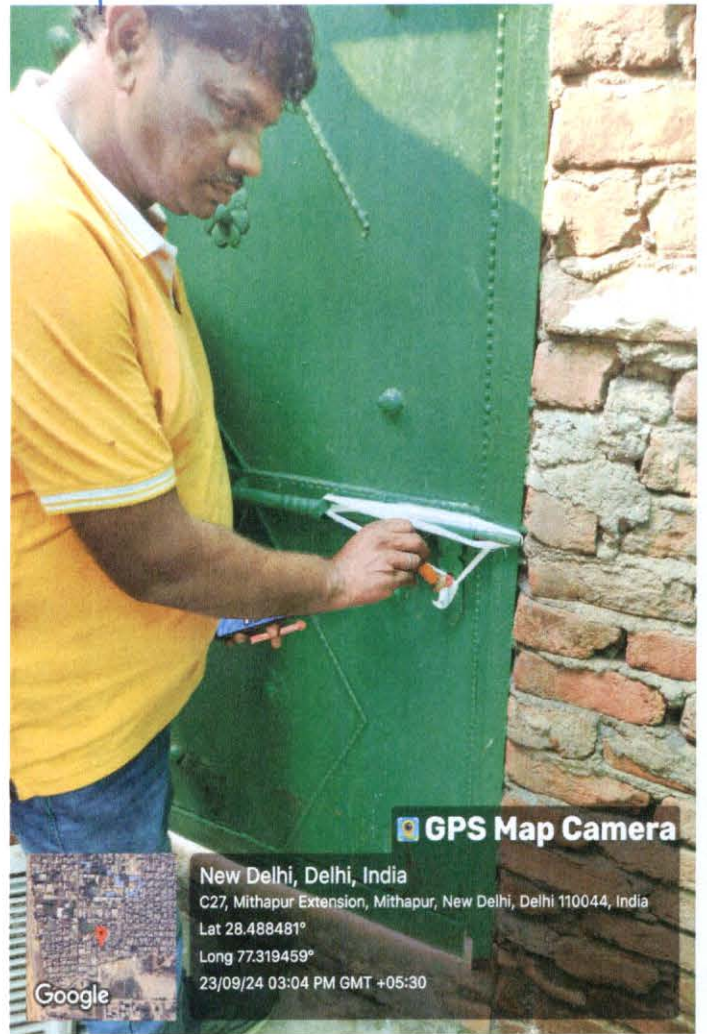


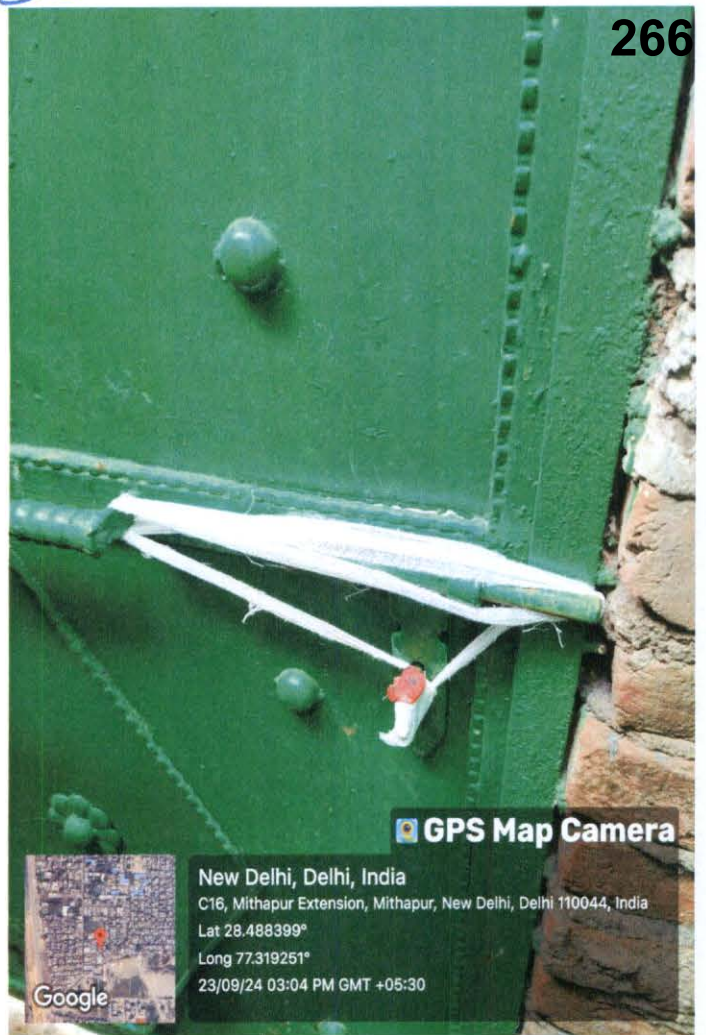
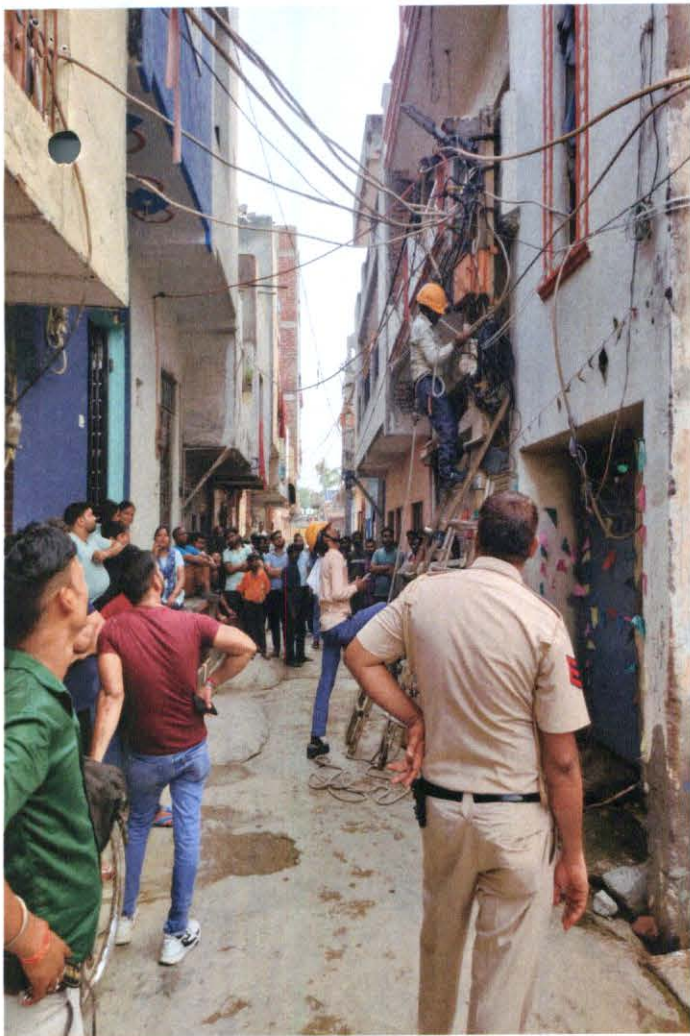
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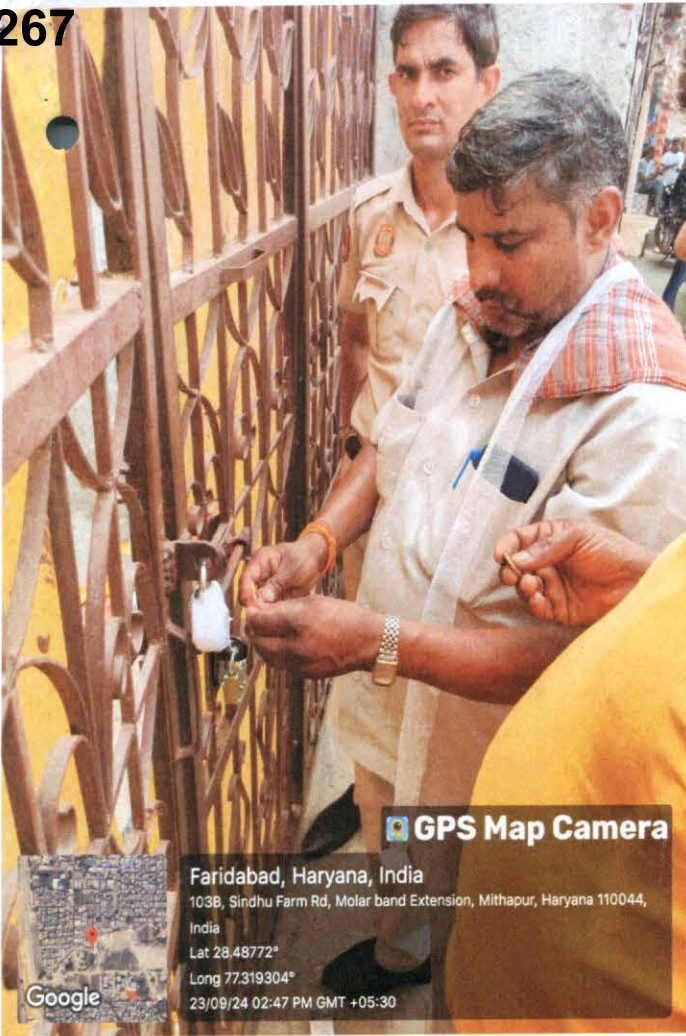
265



29



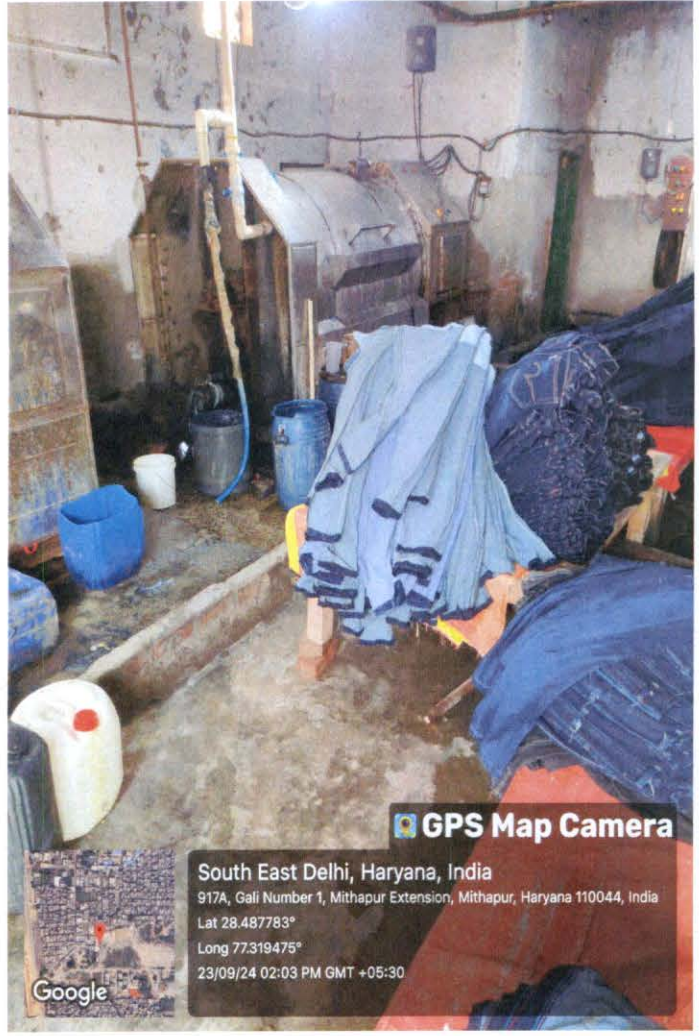




GPS Map Camera

Faridabad, Haryana, India  
 103B, Sindhu Farm Rd, Molar band Extension, Mithapur, Haryana 110044,  
 India  
 Lat 28.48772°  
 Long 77.319304°  
 23/09/24 02:47 PM GMT +05:30

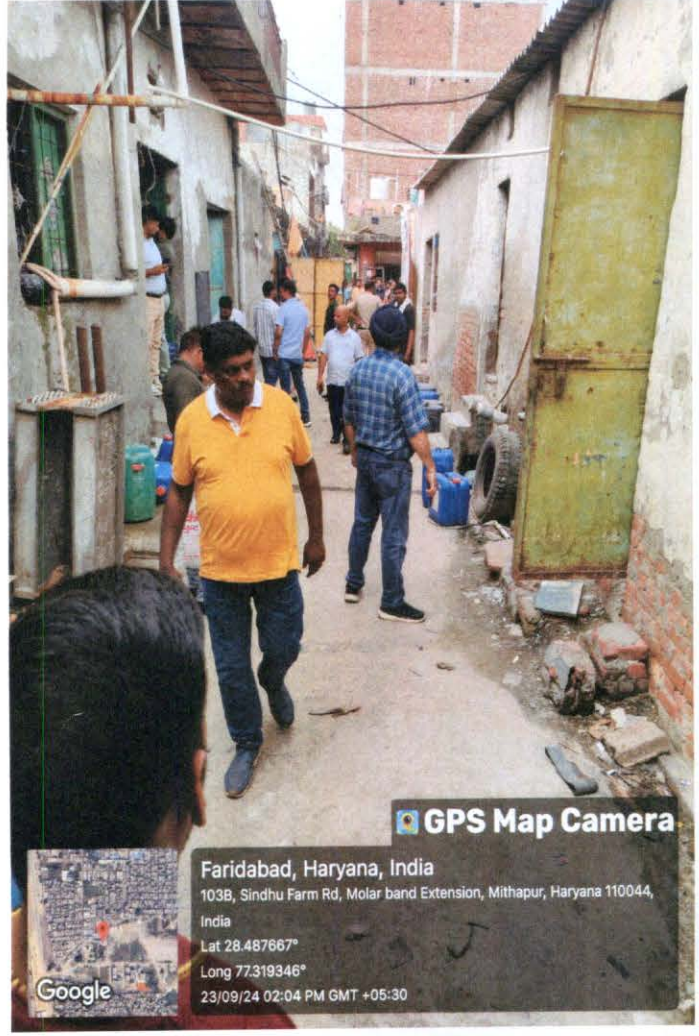
Google



GPS Map Camera

South East Delhi, Haryana, India  
 917A, Gali Number 1, Mithapur Extension, Mithapur, Haryana 110044, India  
 Lat 28.487783°  
 Long 77.319475°  
 23/09/24 02:03 PM GMT +05:30

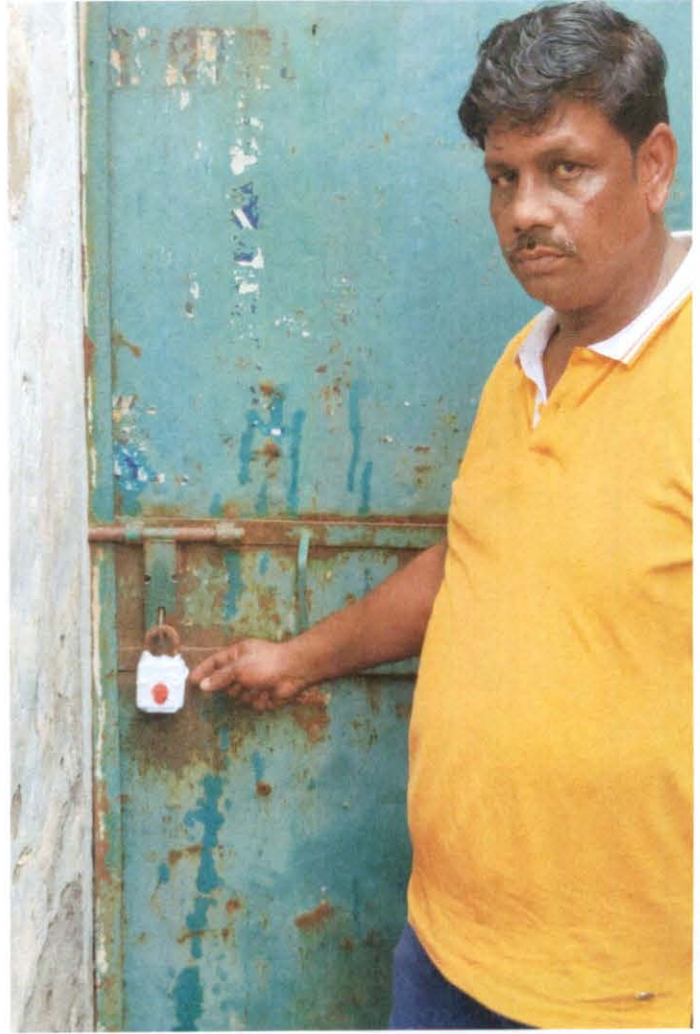
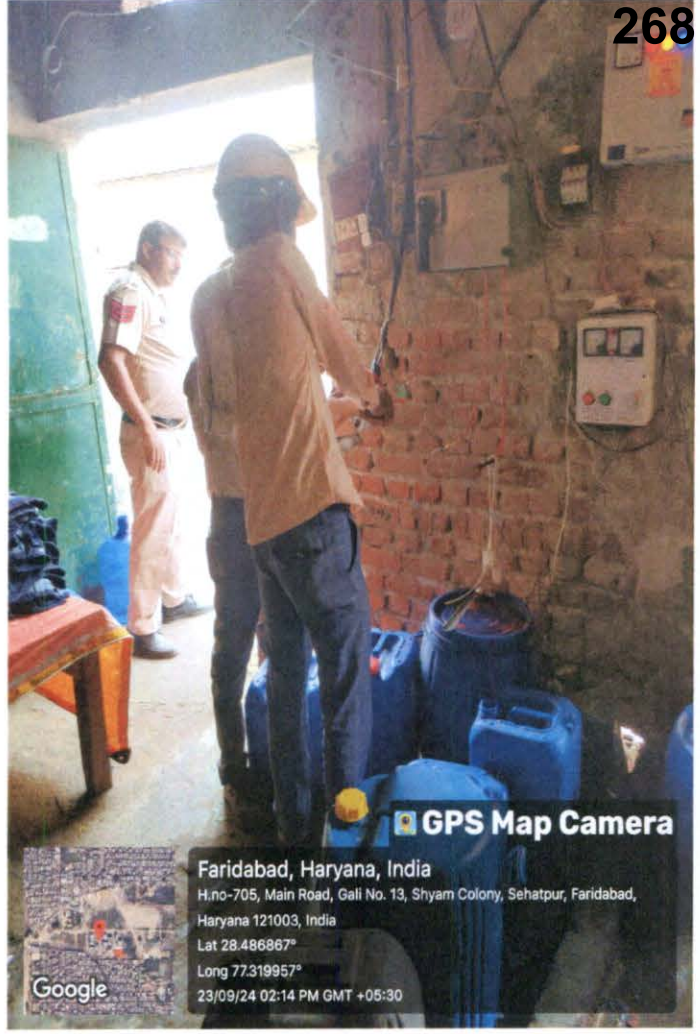
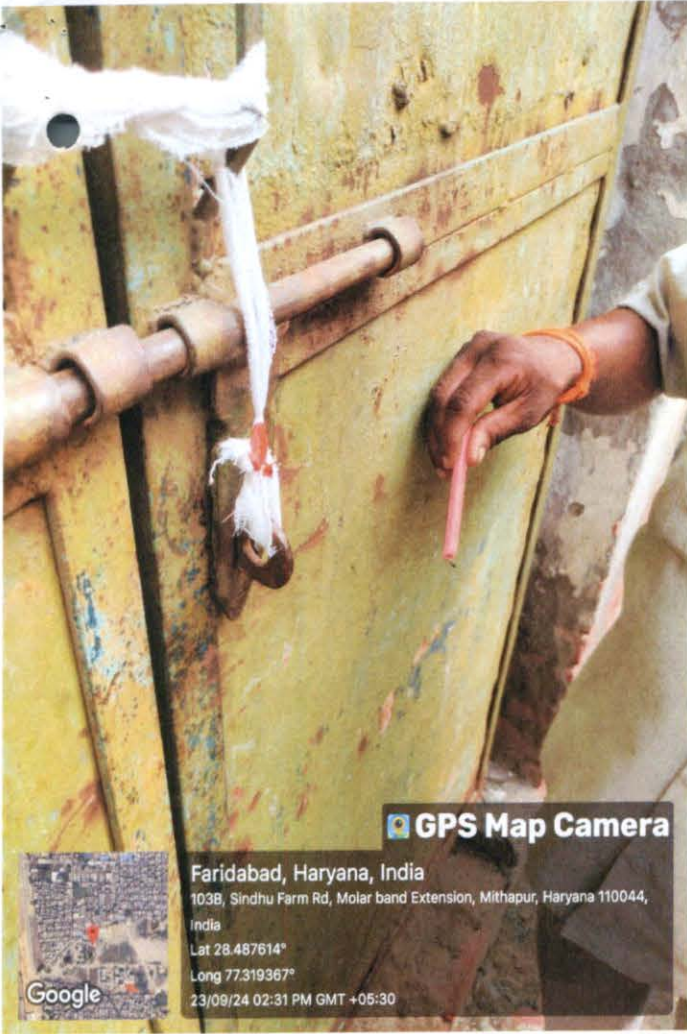
Google

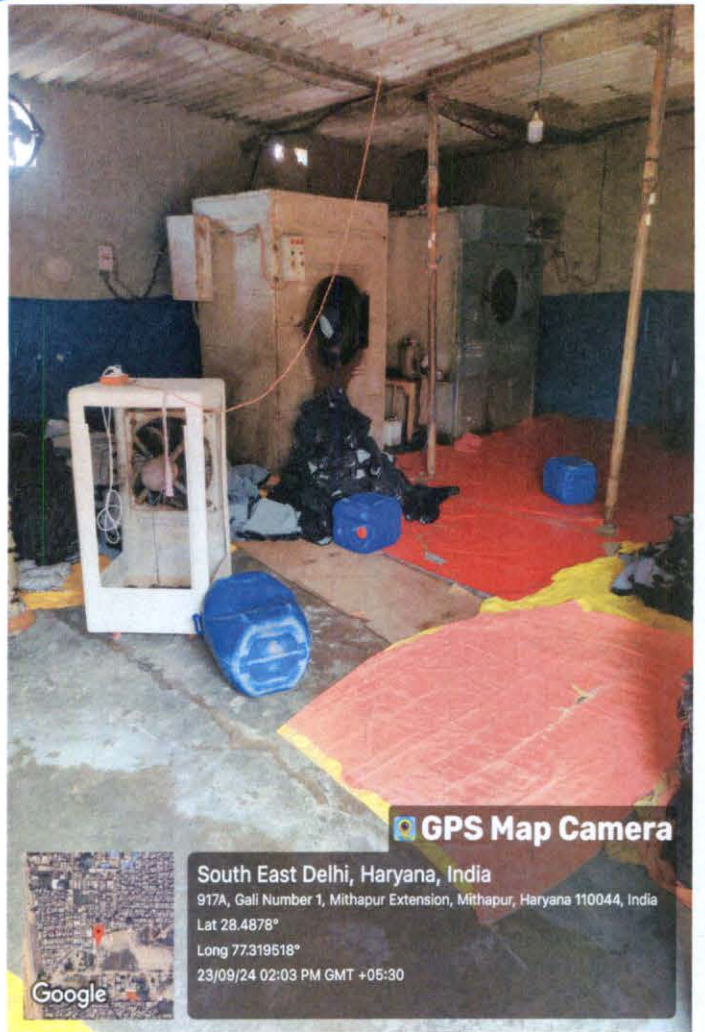
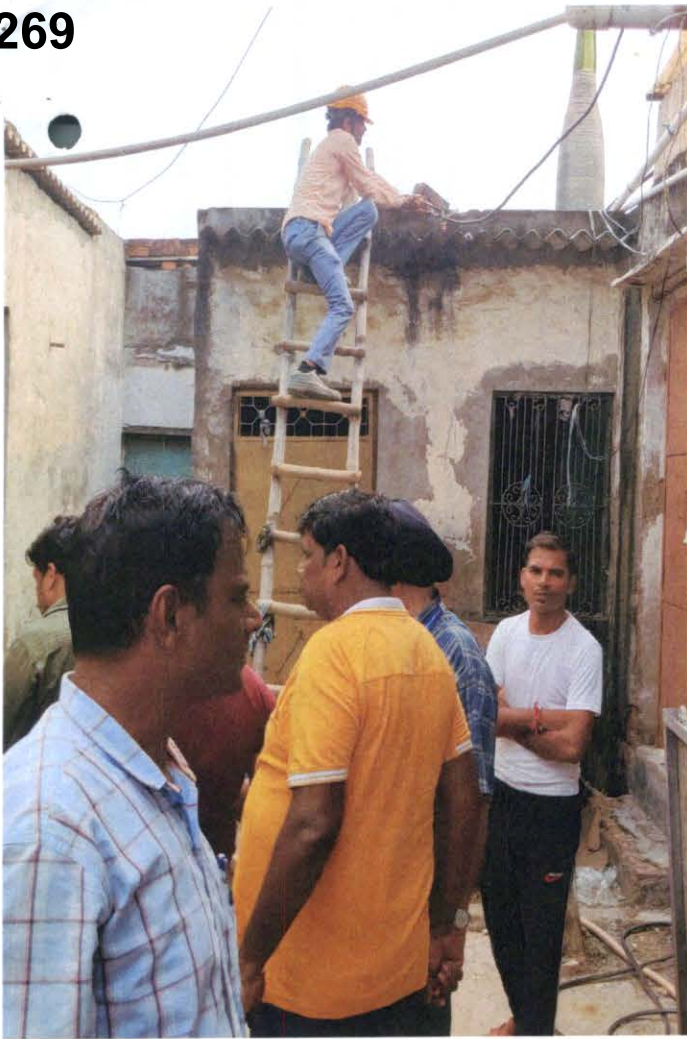


GPS Map Camera

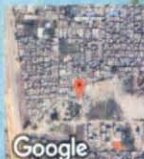
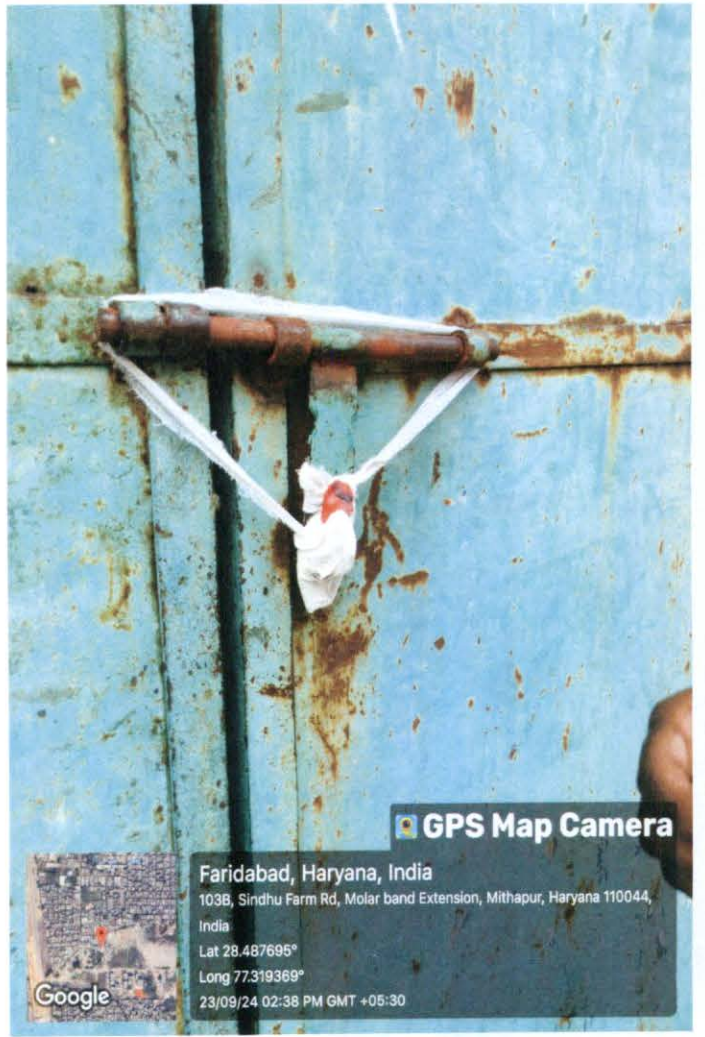
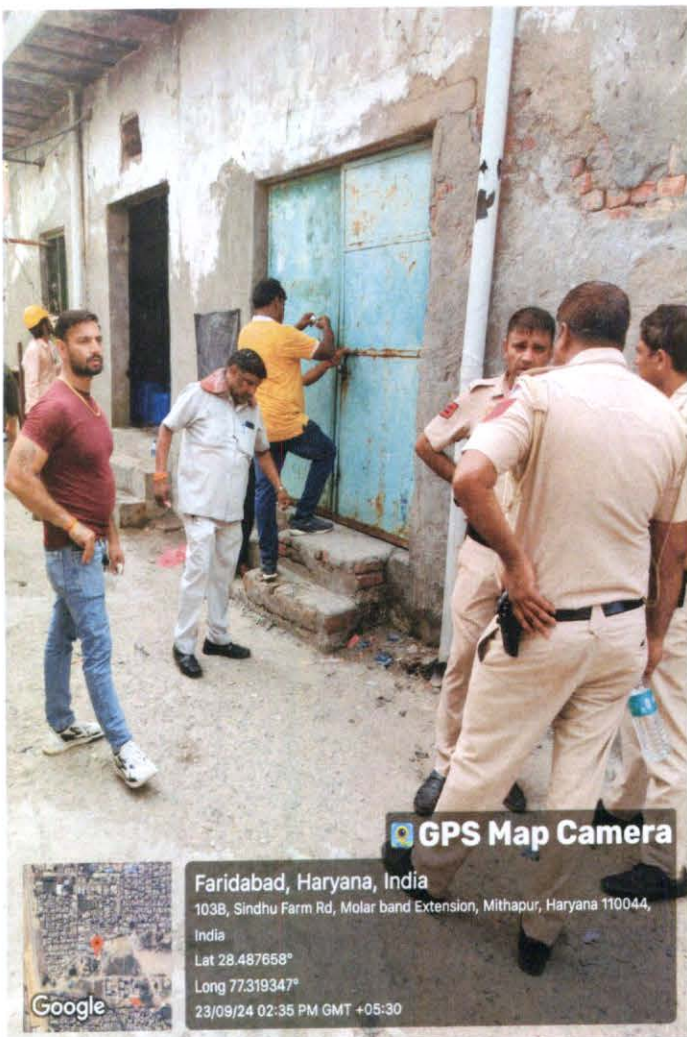
Faridabad, Haryana, India  
 103B, Sindhu Farm Rd, Molar band Extension, Mithapur, Haryana 110044,  
 India  
 Lat 28.487667°  
 Long 77.319346°  
 23/09/24 02:04 PM GMT +05:30

Google





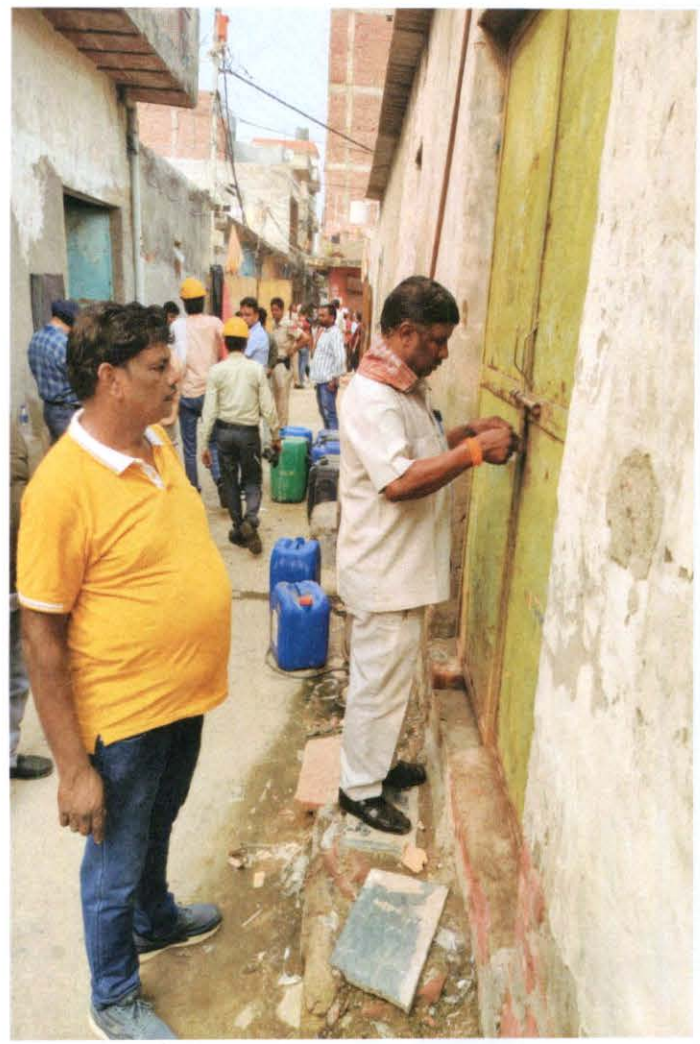
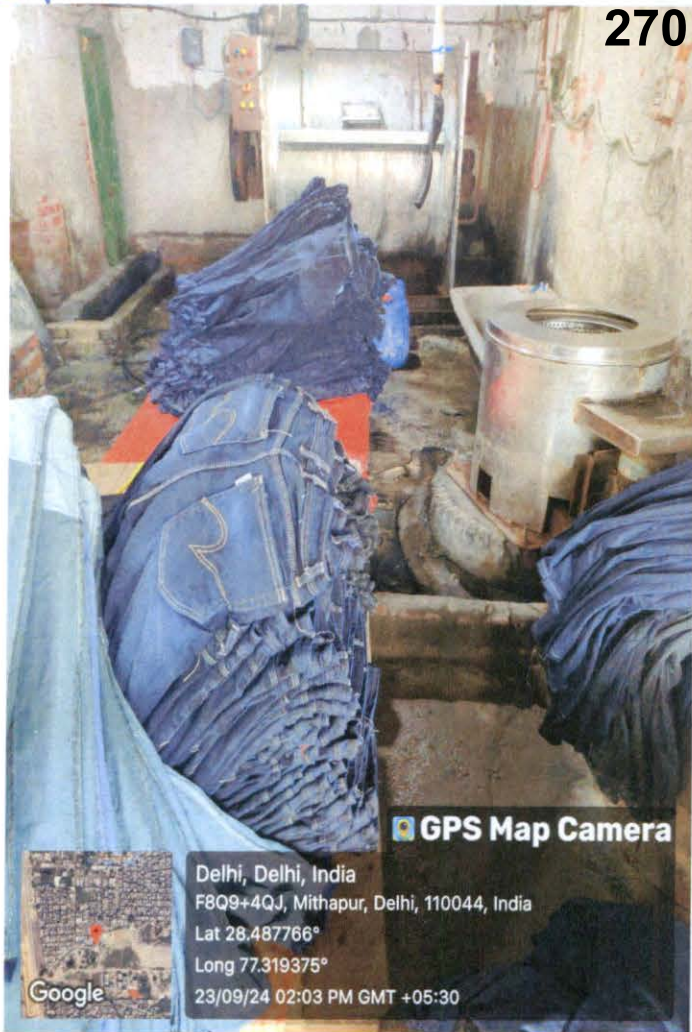
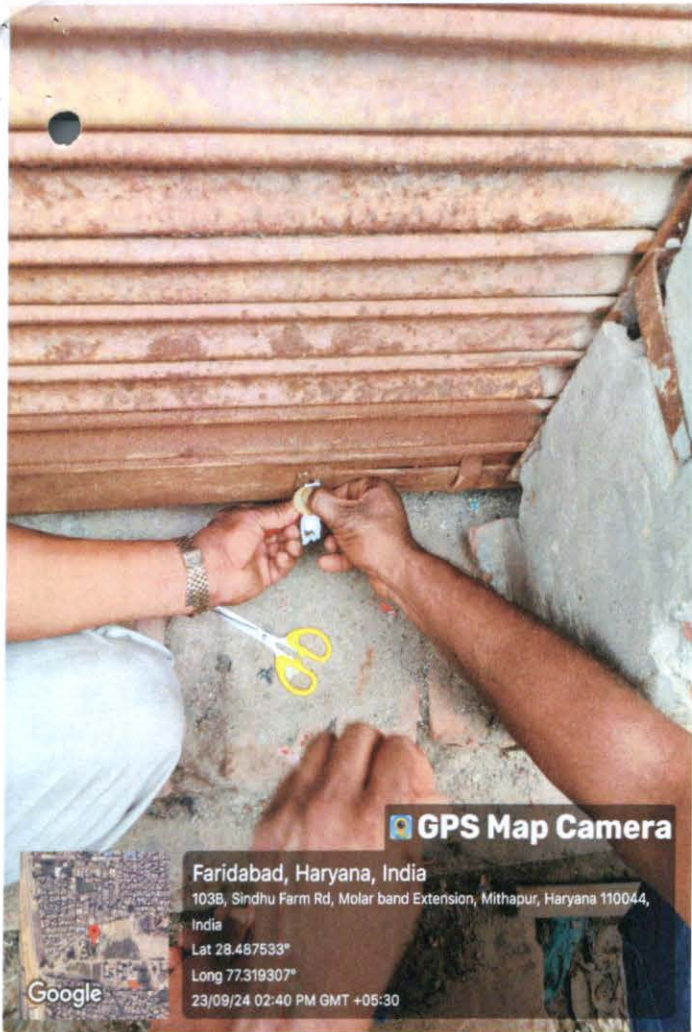
**GPS Map Camera**  
 South East Delhi, Haryana, India  
 917A, Gali Number 1, Mithapur Extension, Mithapur, Haryana 110044, India  
 Lat 28.4878°  
 Long 77.319518°  
 23/09/24 02:03 PM GMT +05:30



**GPS Map Camera**  
 Faridabad, Haryana, India  
 103B, Sindhu Farm Rd, Molar band Extension, Mithapur, Haryana 110044, India  
 Lat 28.487695°  
 Long 77.319369°  
 23/09/24 02:38 PM GMT +05:30

Google

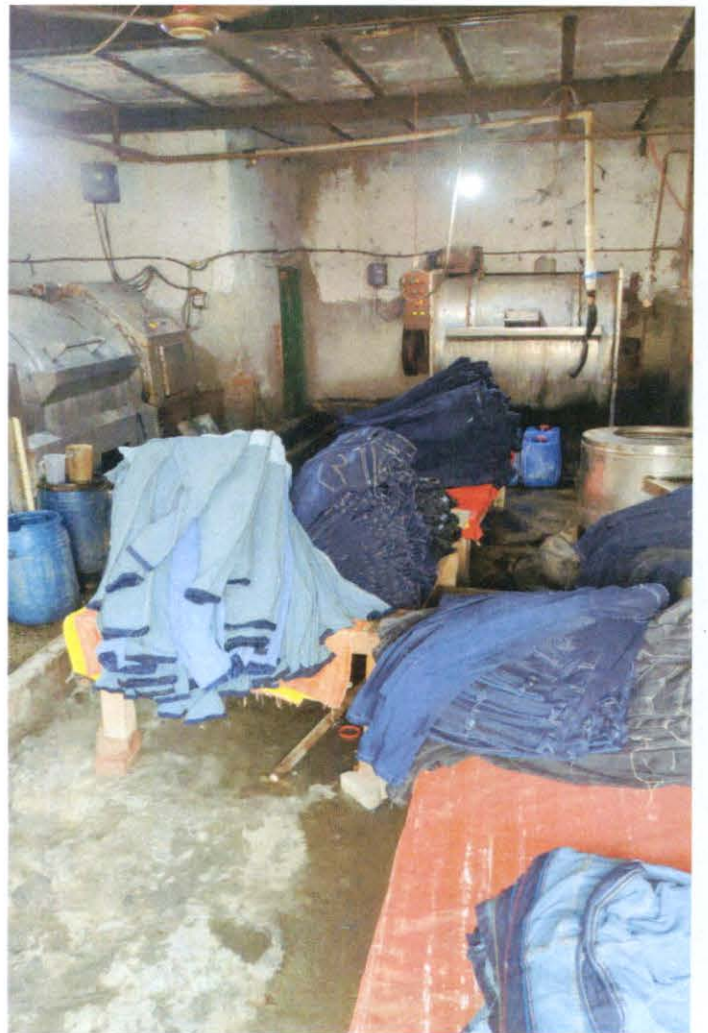
Google

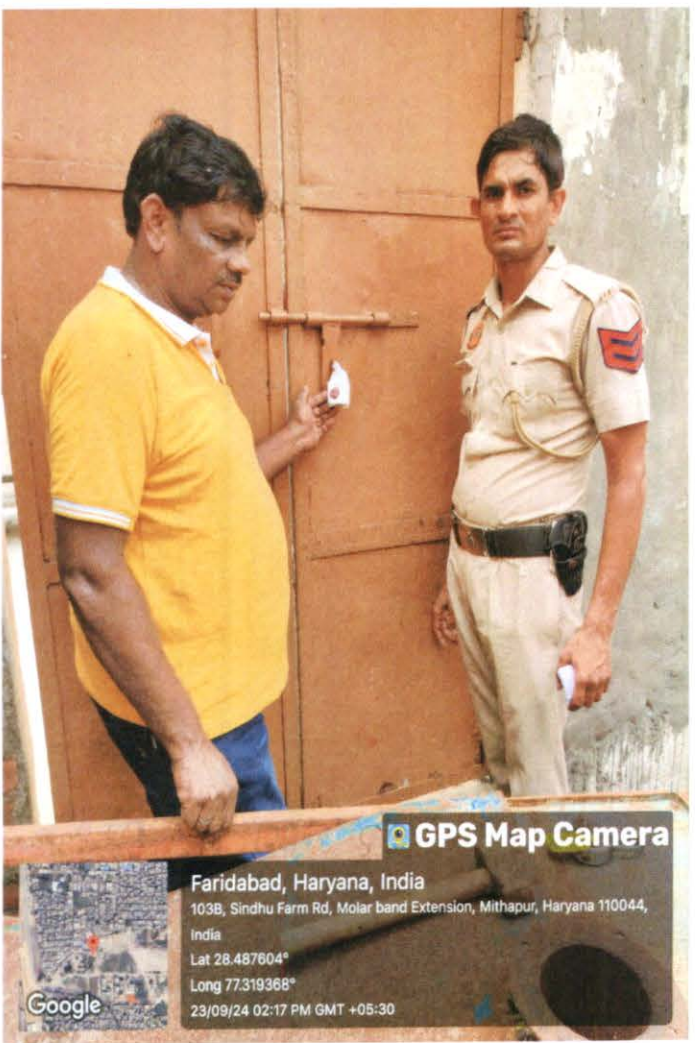
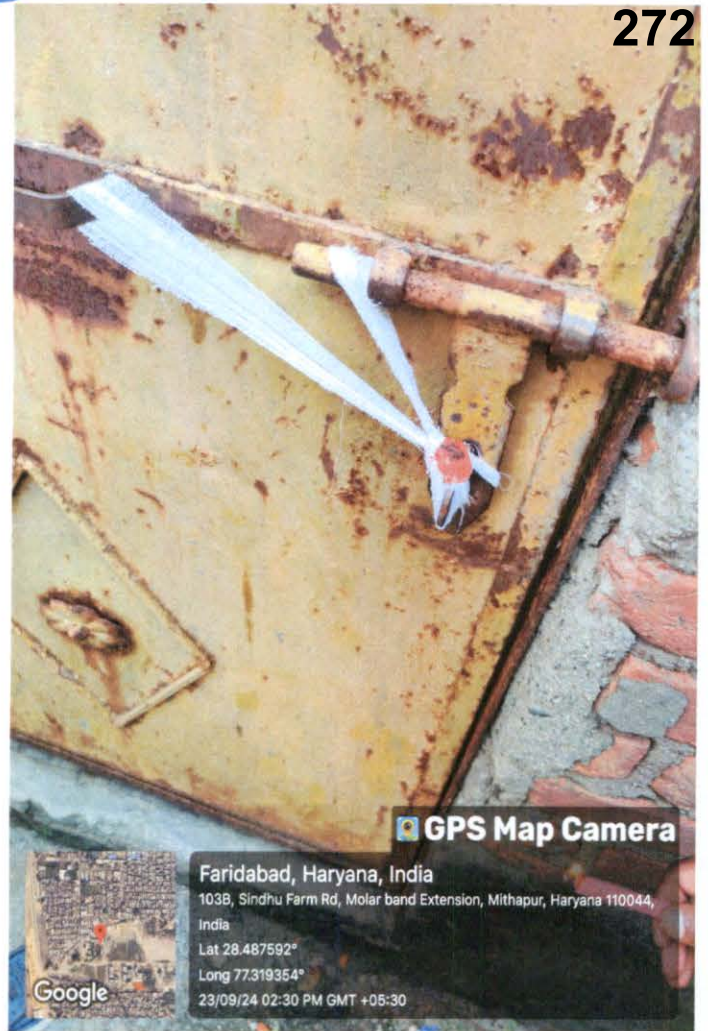


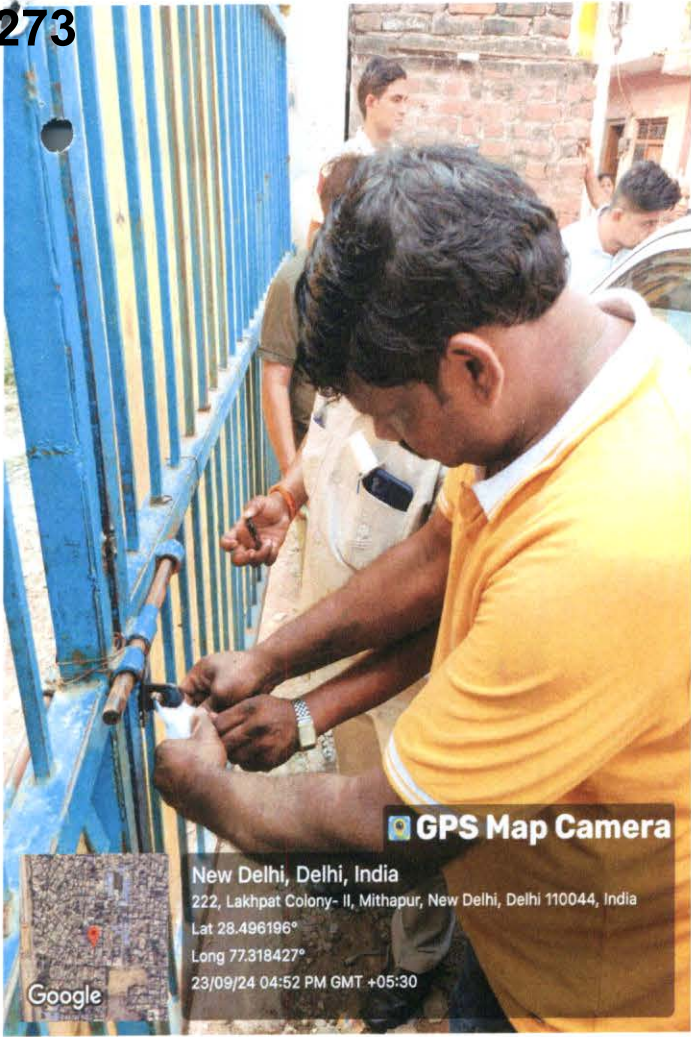
271



35



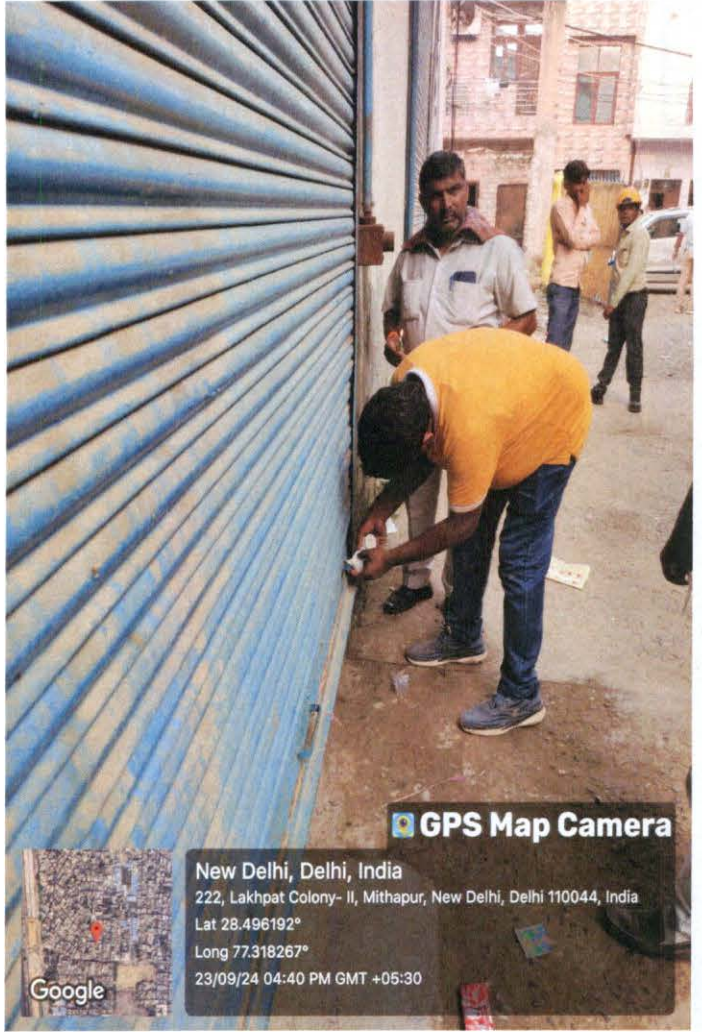




GPS Map Camera

New Delhi, Delhi, India  
 222, Lakhpat Colony- II, Mithapur, New Delhi, Delhi 110044, India  
 Lat 28.496196°  
 Long 77.318427°  
 23/09/24 04:52 PM GMT +05:30

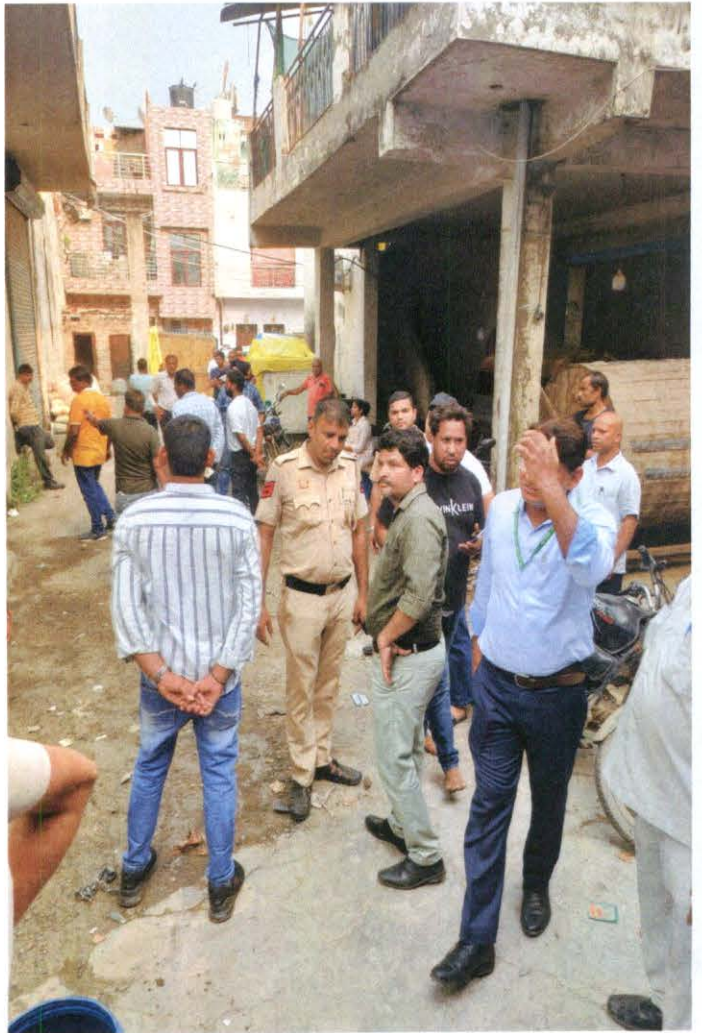
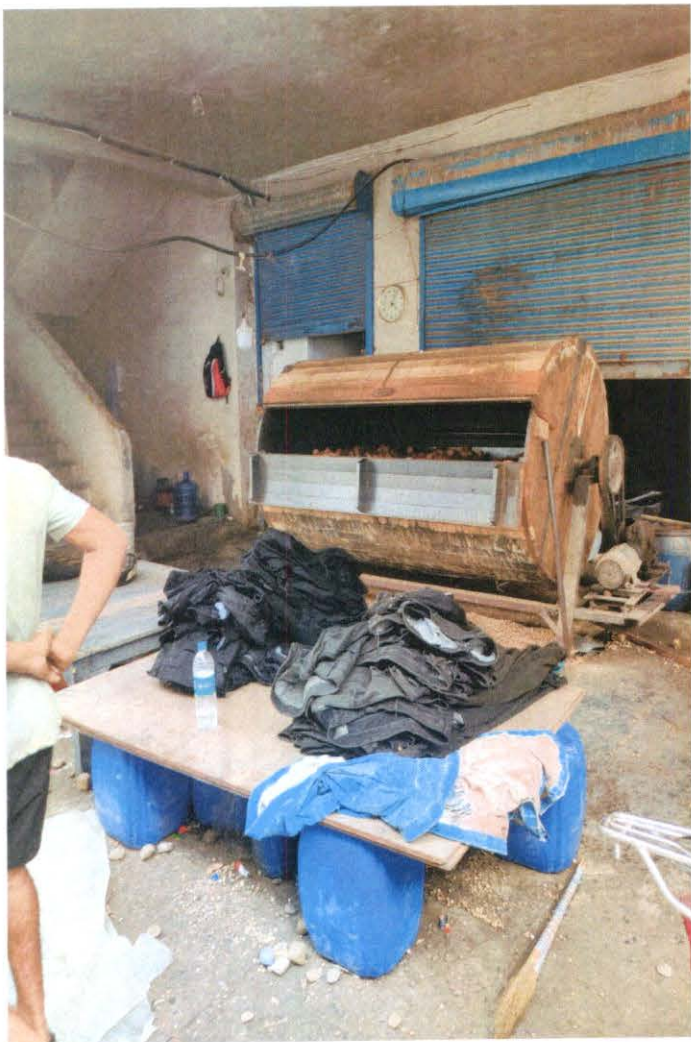
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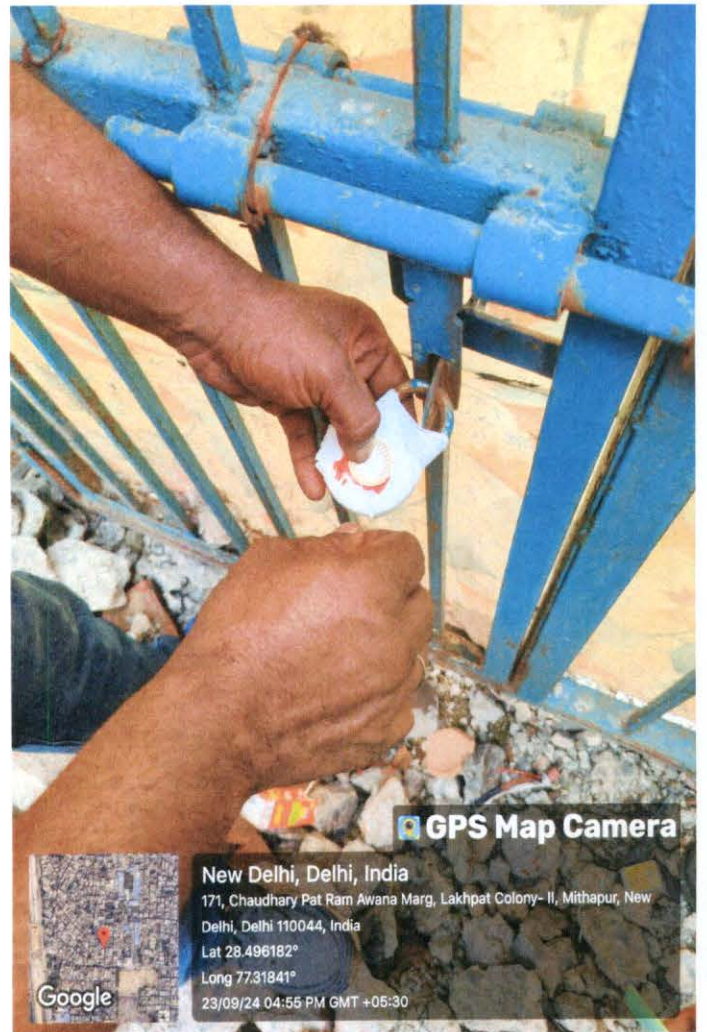
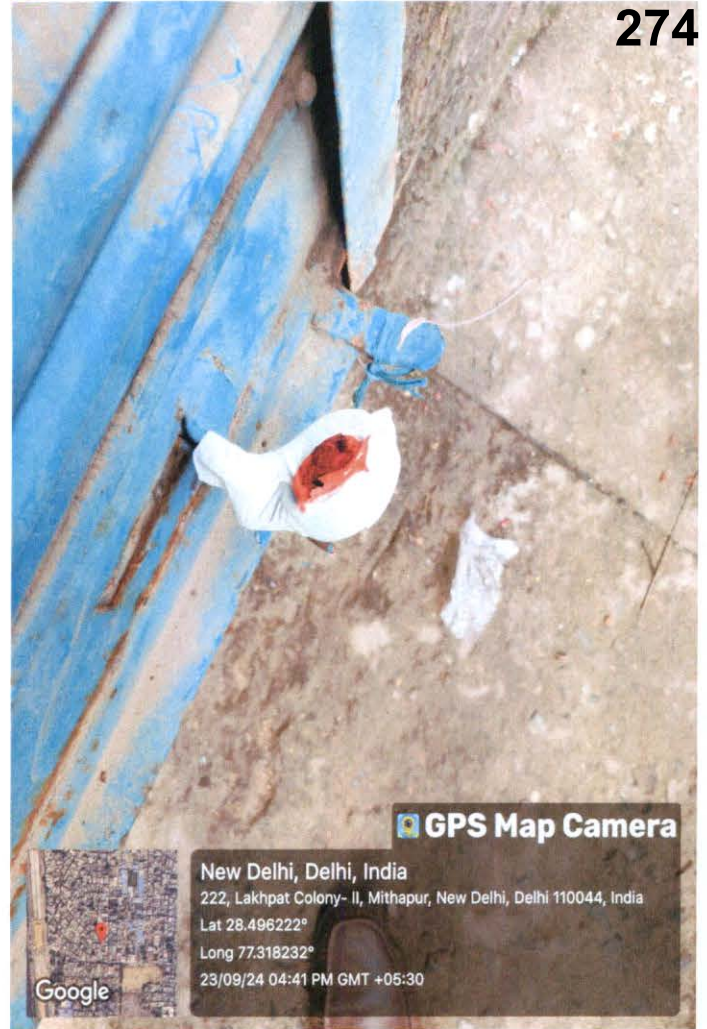
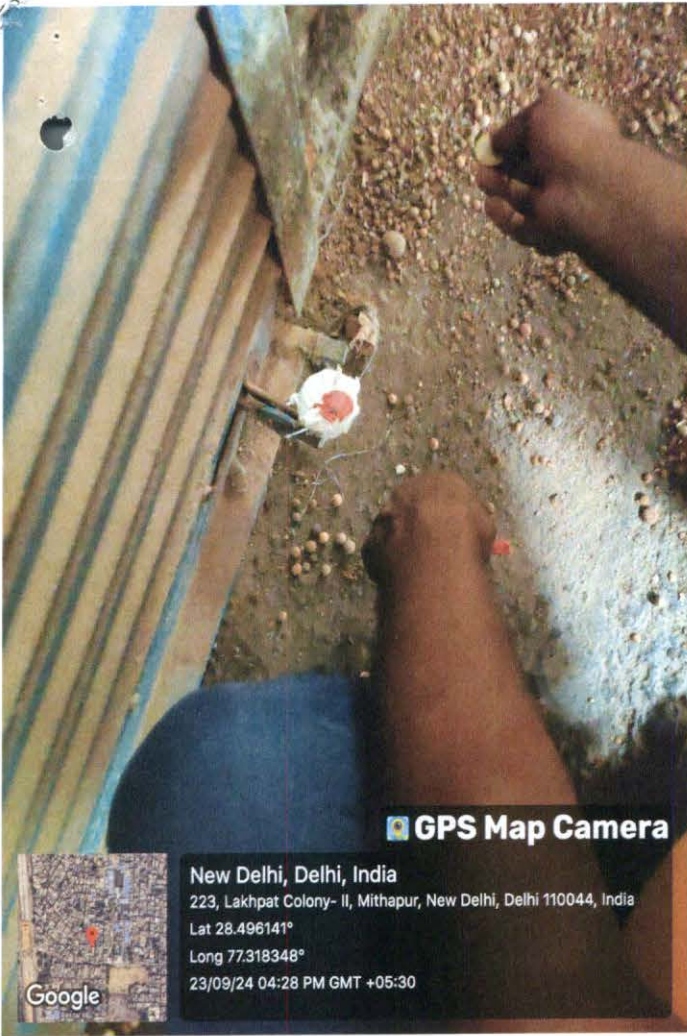


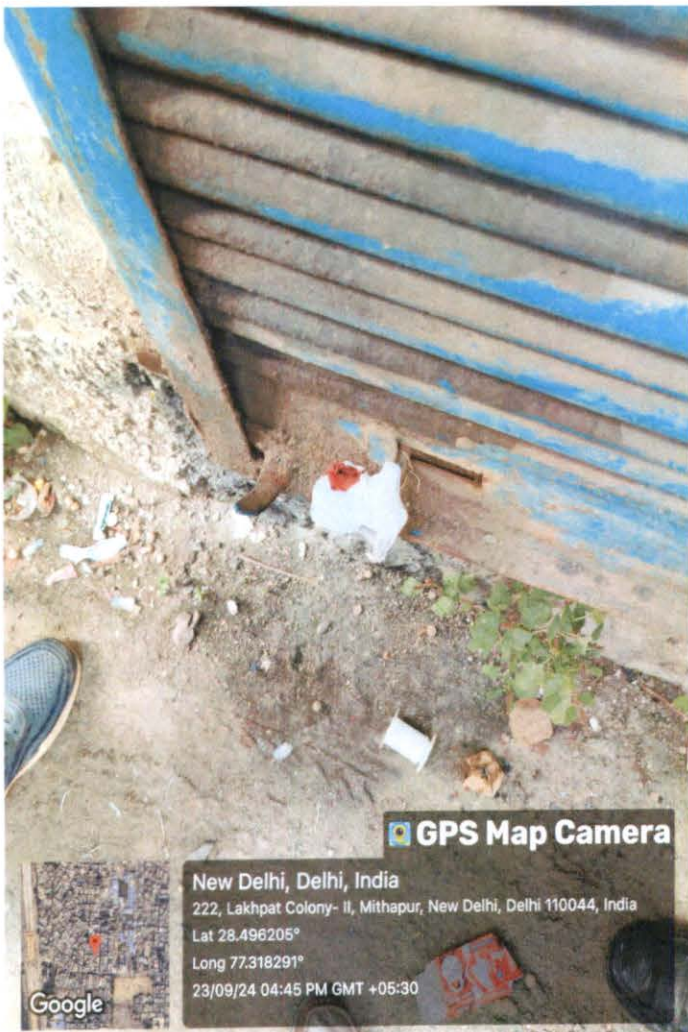
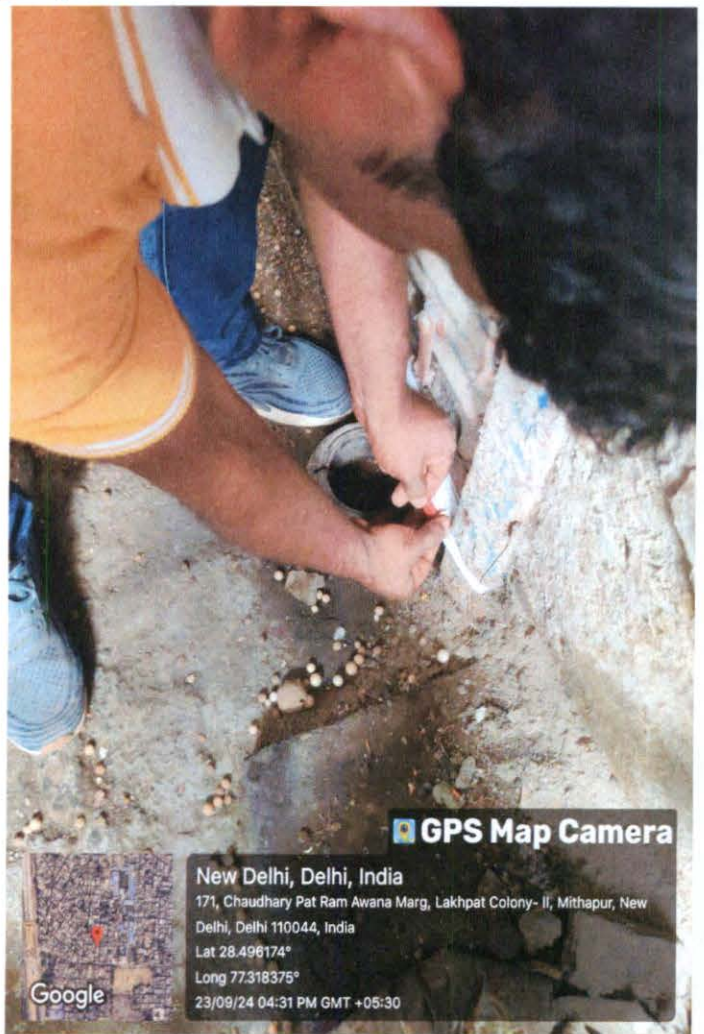
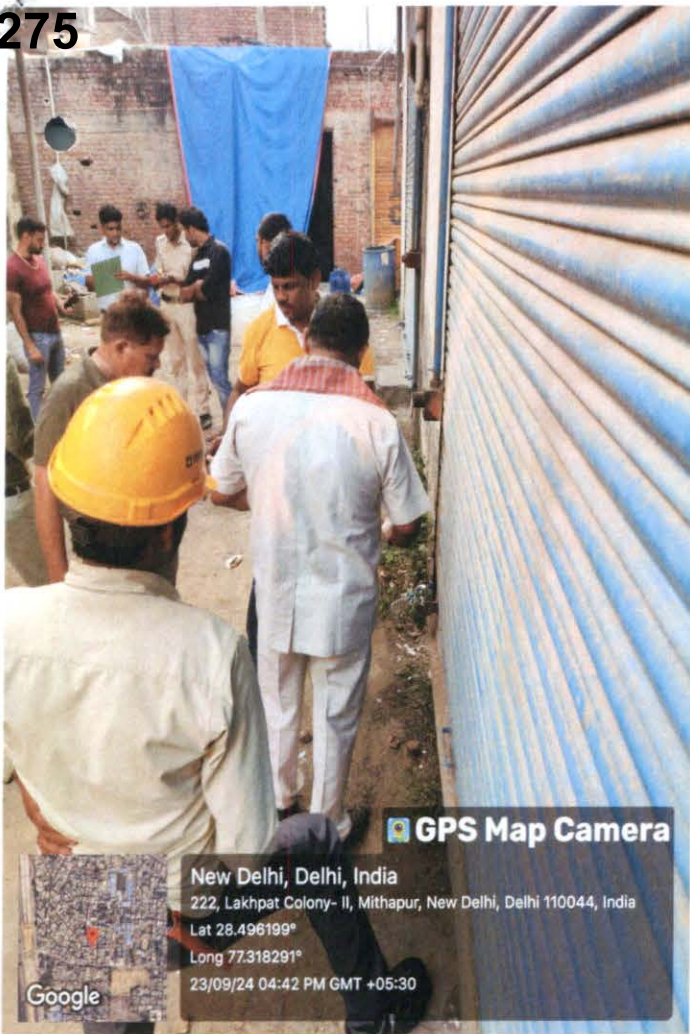
GPS Map Camera

New Delhi, Delhi, India  
 222, Lakhpat Colony- II, Mithapur, New Delhi, Delhi 110044, India  
 Lat 28.496192°  
 Long 77.318267°  
 23/09/24 04:40 PM GMT +05:30

Google







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Date :- 9/9/24 276

Inspection Report

As per office order dated 06/09/2024 vide No-AC/CN2/MCO/2024/0-620  
During the survey of Muthapur area of jeans dyeing factory found  
at the following locations:-

Motor location (BSES) →

Sh. Paramanand Awana, S/O Devendra HNo-383, Ground floor,  
Gali No-9, Lakhpur Colony, Part-I, Muthapur extra, New  
Delhi-44.

In view of MCO order dated 04/07/24 vide No- DC/FL/MCO(HQ)/2024/  
D-122, factory mentioned at S.N. ① above has been effectively  
Sealed by joint team of MCO, DPCC, Revenue, DJB & BSES  
and Delhi Police (photo attached).

Further electricity meter has been removed from the premises  
by BSES.

Lalit Kumar  
9/9/24 D.SB

Nikhil Malhotra  
9/9/24  
(JEE, DPCC)  
(NIKUNJMALHA)

[Signature]  
9/9/2024  
BSE/MCO  
9/9/24  
FLD/ASO

[Signature]  
9/9/24  
BSES

[Signature]  
4C Virendra  
200/SE  
Delhi Police

JOINT INSPECTION REPORT IN OA NO- 353/2023

DATE:- 9/9/24

S.No	Locations	Joint Inspection Findings
11.	28.490193, 77.319495	
12.	28.4908235, 77.3209046	
13.	28.491753, 77.316955	
14.	28.489729, 77.317753	
15.	28.487273, 77.319342	This is in Haryana state.
16.	28.489039, 77.318731	
17.	28.489695, 77.318779	
18.	28.491268, 77.318762	

Wijay Singh  
(JEE, DPCC)  
9/9/24

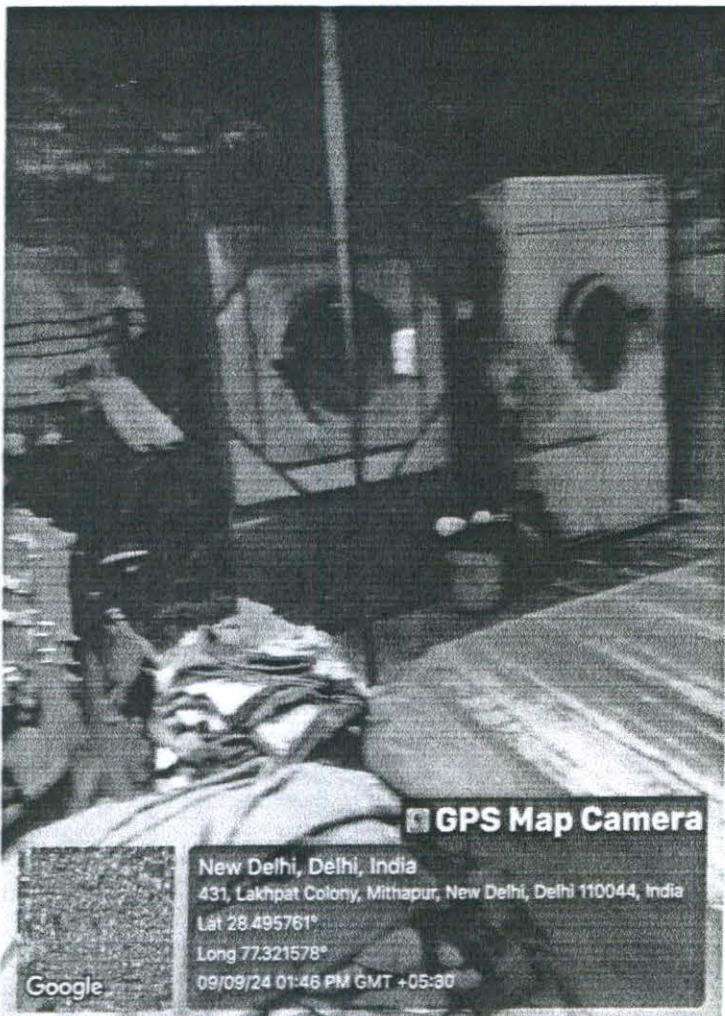
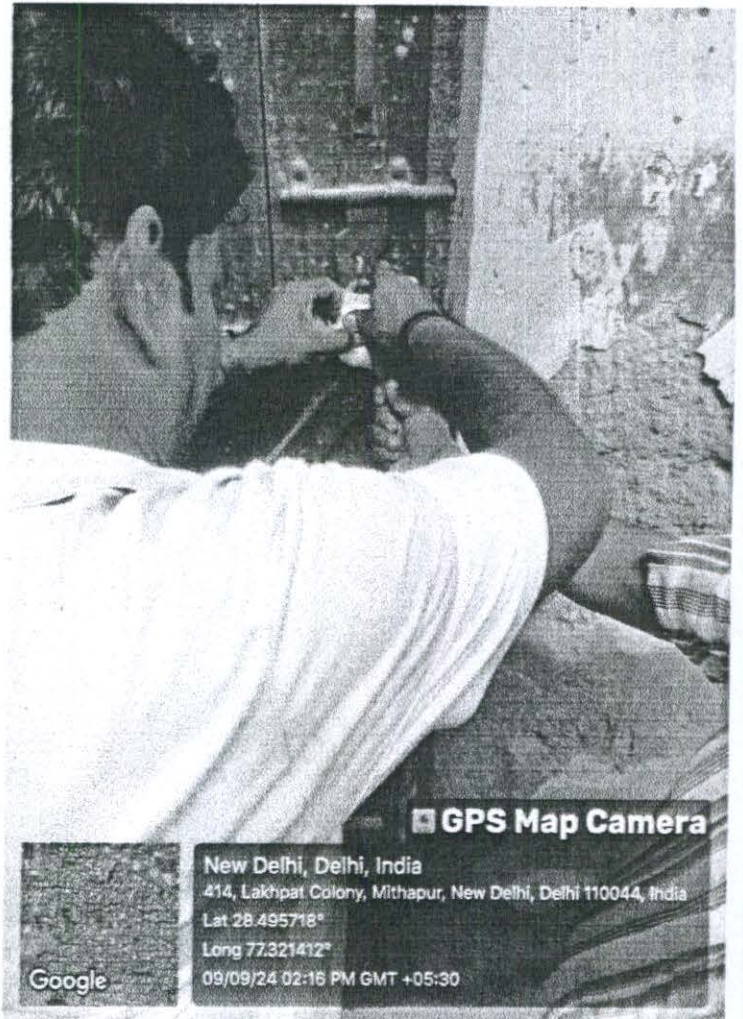
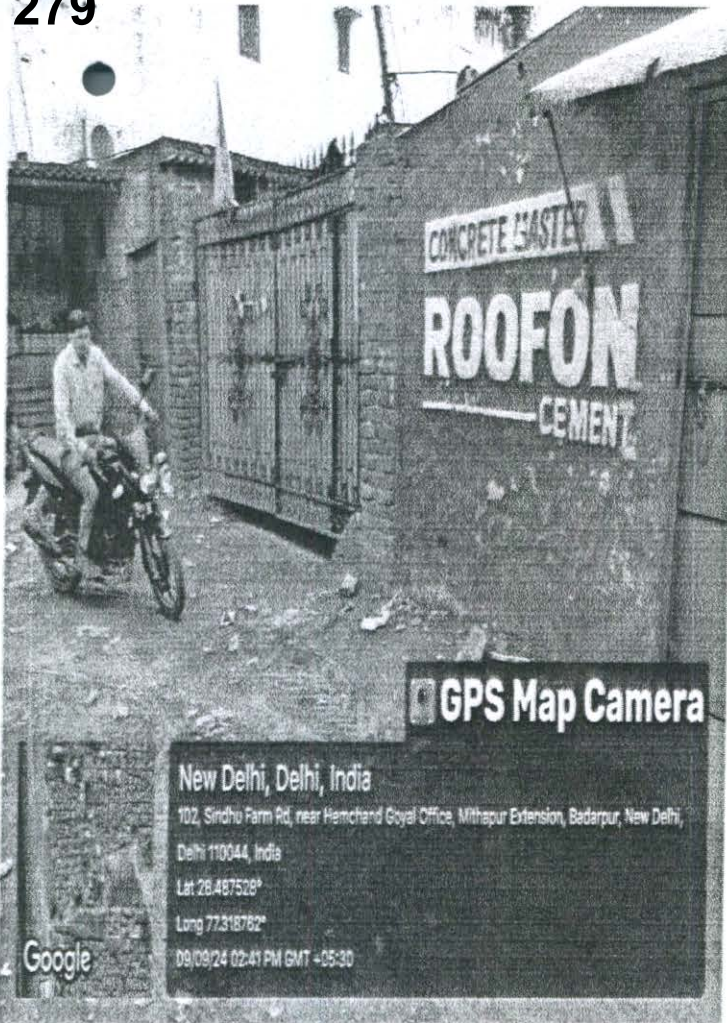
Bhupinder Singh  
9/9/24

Lalit Kumar  
D.S.B 9/9/24

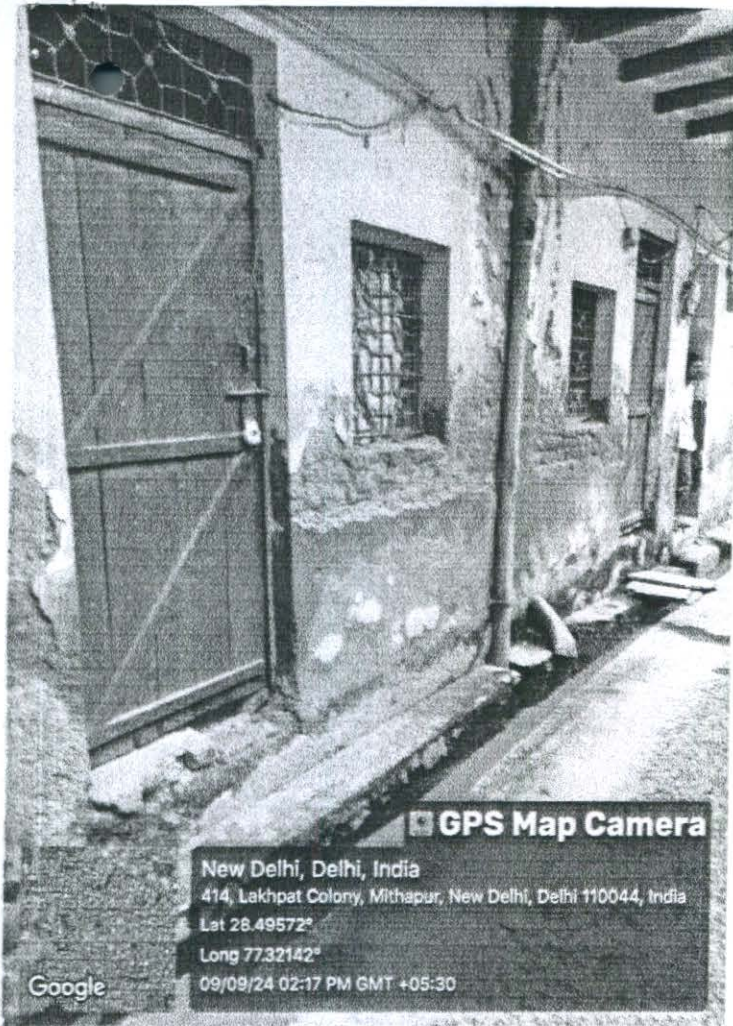
No. Vikram  
20/10/24

FLD/ASO  
9/9/24



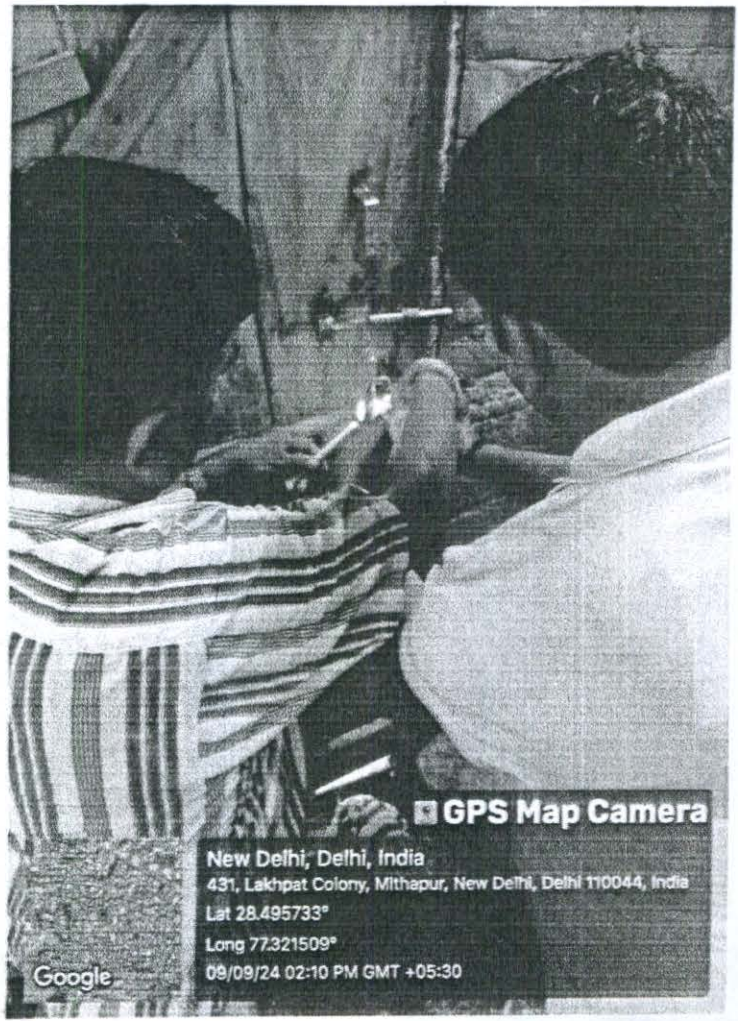
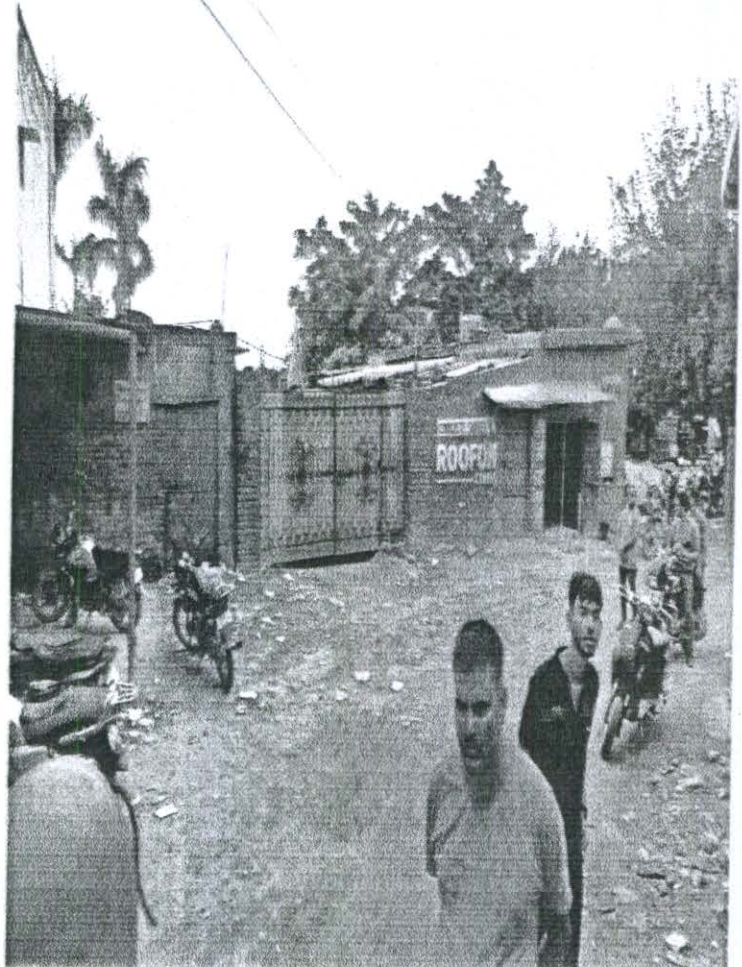


44



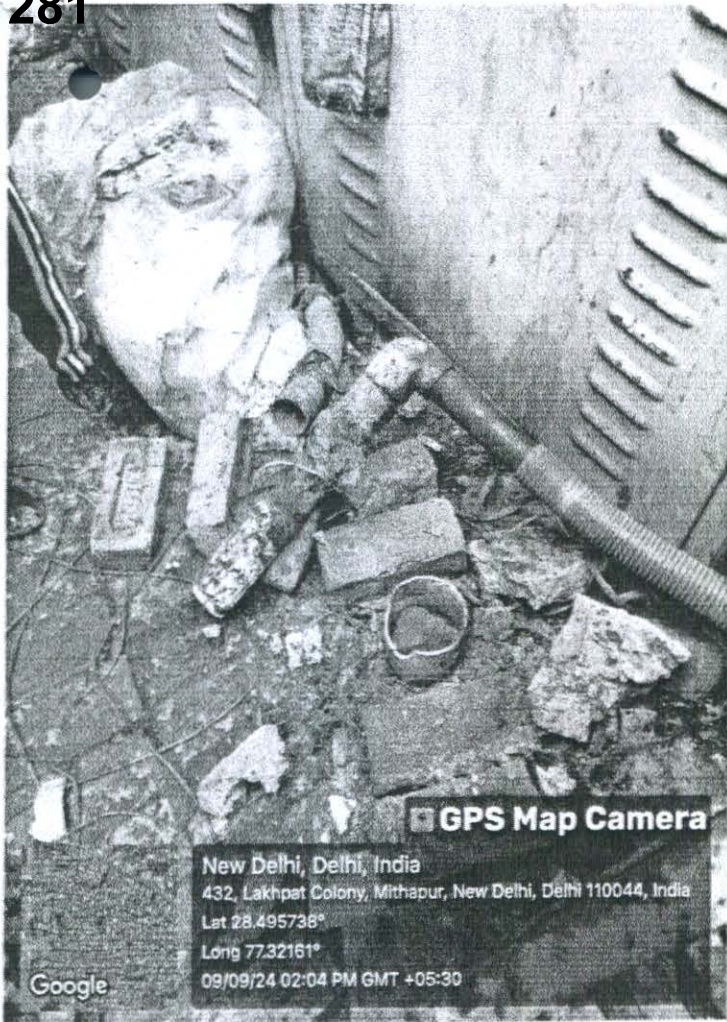
**GPS Map Camera**  
 New Delhi, Delhi, India  
 414, Lakhpat Colony, Mithapur, New Delhi, Delhi 110044, India  
 Lat 28.49572°  
 Long 77.32142°  
 09/09/24 02:17 PM GMT +05:30

Google



**GPS Map Camera**  
 New Delhi, Delhi, India  
 431, Lakhpat Colony, Mithapur, New Delhi, Delhi 110044, India  
 Lat 28.495733°  
 Long 77.321509°  
 09/09/24 02:10 PM GMT +05:30

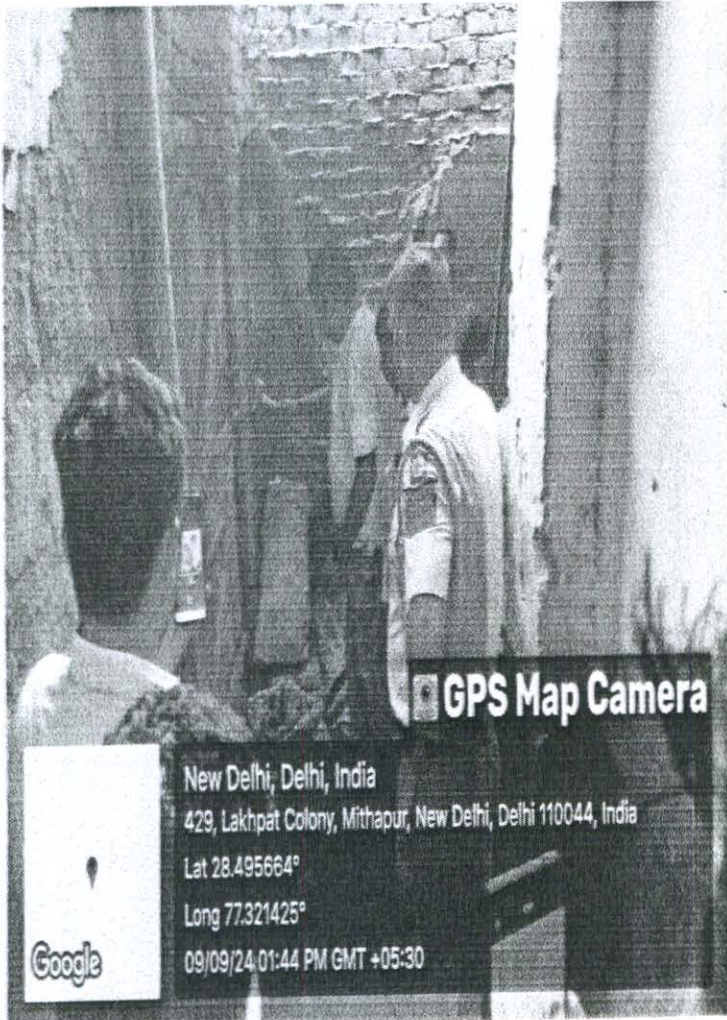
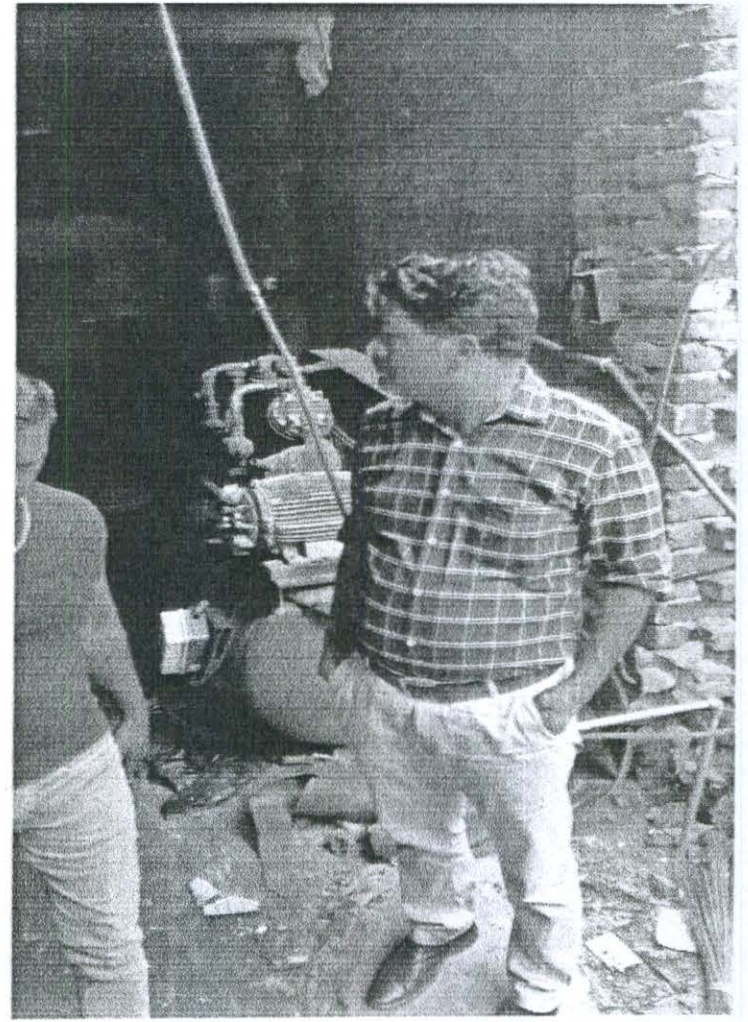
Google



GPS Map Camera

New Delhi, Delhi, India  
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 Lat 28.495738°  
 Long 77.32161°  
 09/09/24 02:04 PM GMT +05:30

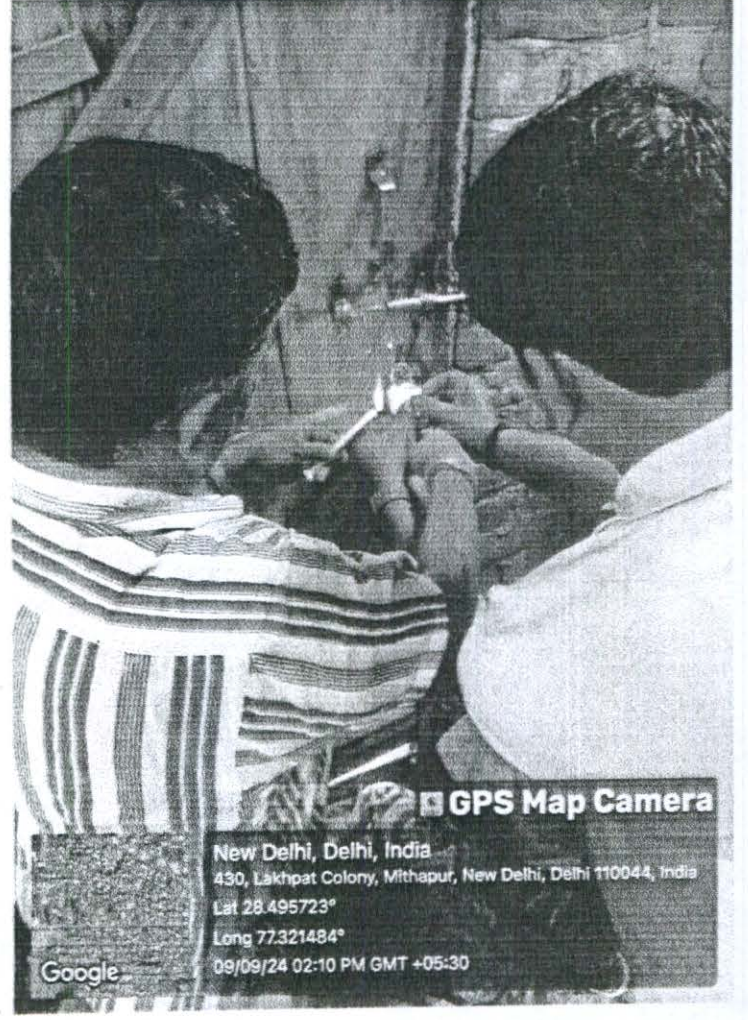
Google



GPS Map Camera

New Delhi, Delhi, India  
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 Long 77.321425°  
 09/09/24 01:44 PM GMT +05:30

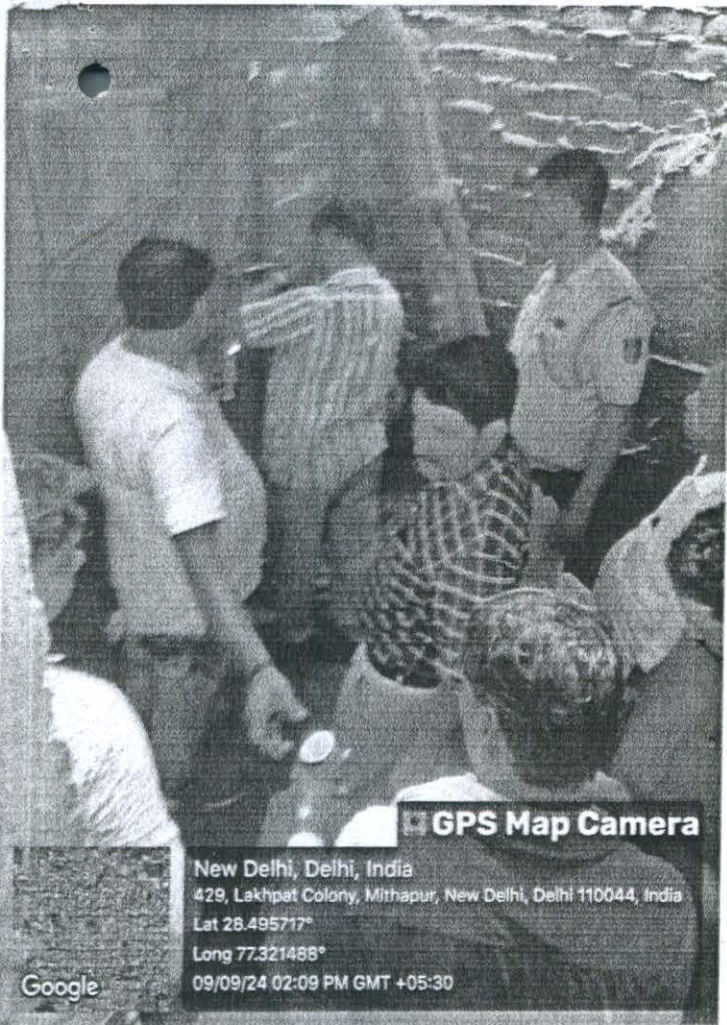
Google



GPS Map Camera

New Delhi, Delhi, India  
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 Long 77.321484°  
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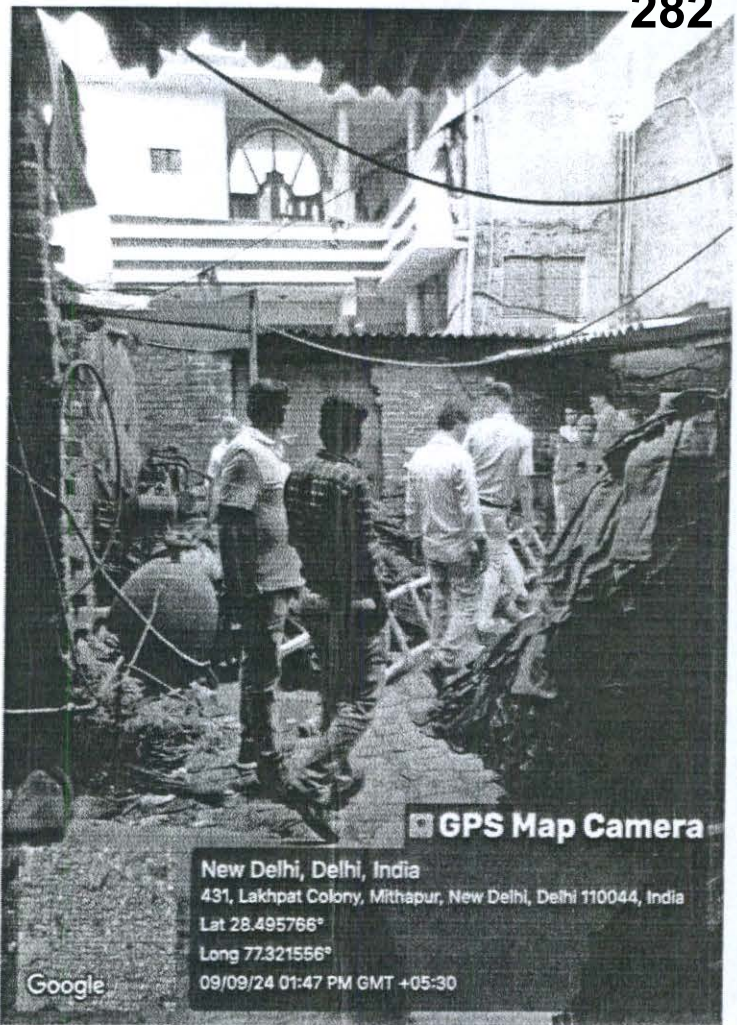
Google



GPS Map Camera

New Delhi, Delhi, India  
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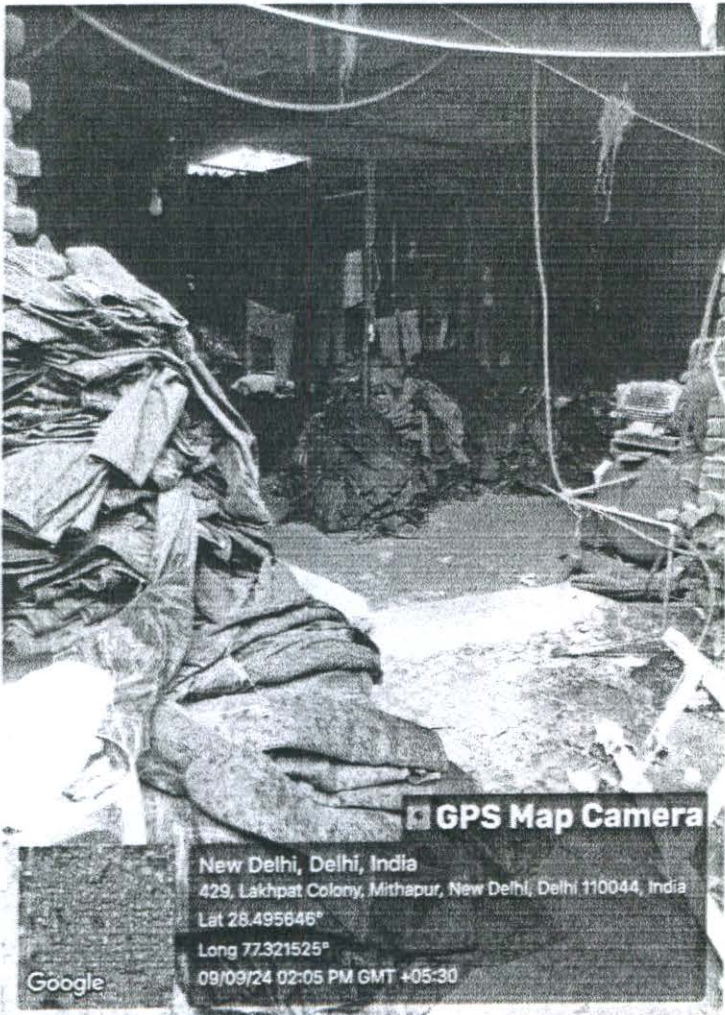
Google



GPS Map Camera

New Delhi, Delhi, India  
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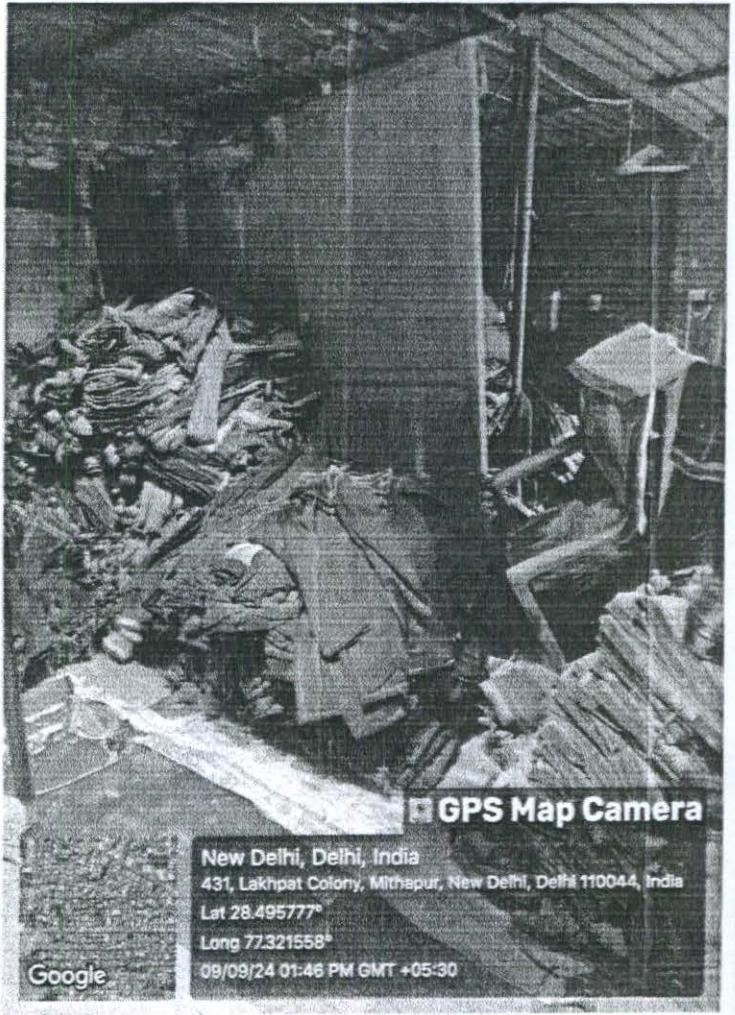
Google



GPS Map Camera

New Delhi, Delhi, India  
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 Lat 28.495646°  
 Long 77.321525°  
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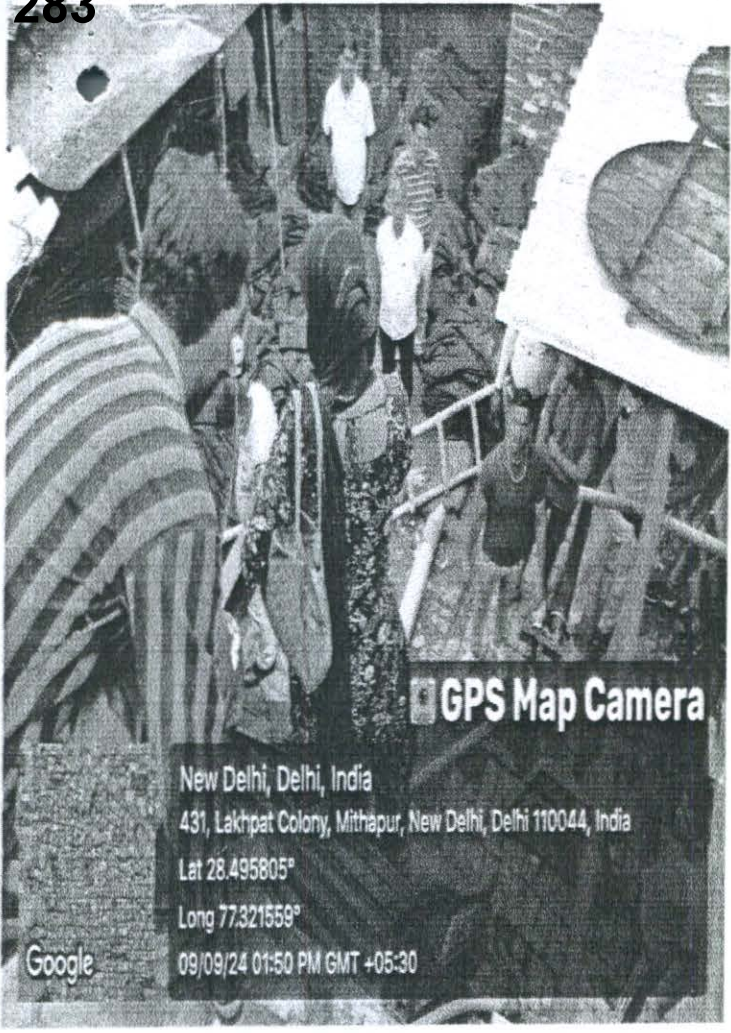
Google



GPS Map Camera

New Delhi, Delhi, India  
 431, Lakhpat Colony, Mithapur, New Delhi, Delhi 110044, India  
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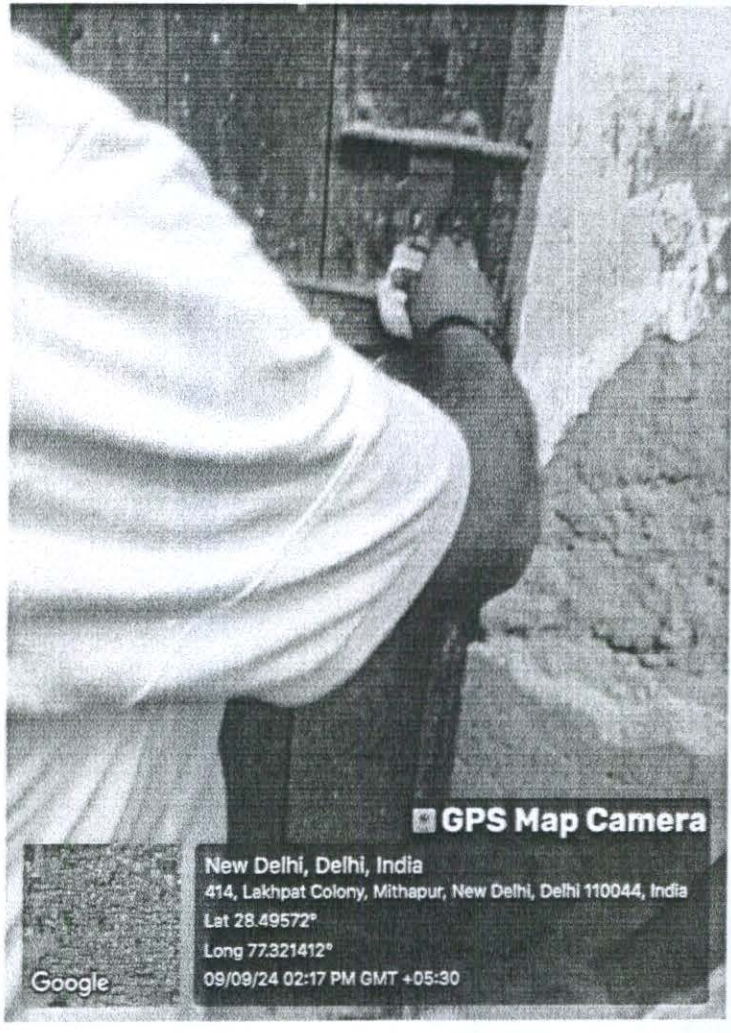
Google



GPS Map Camera

New Delhi, Delhi, India  
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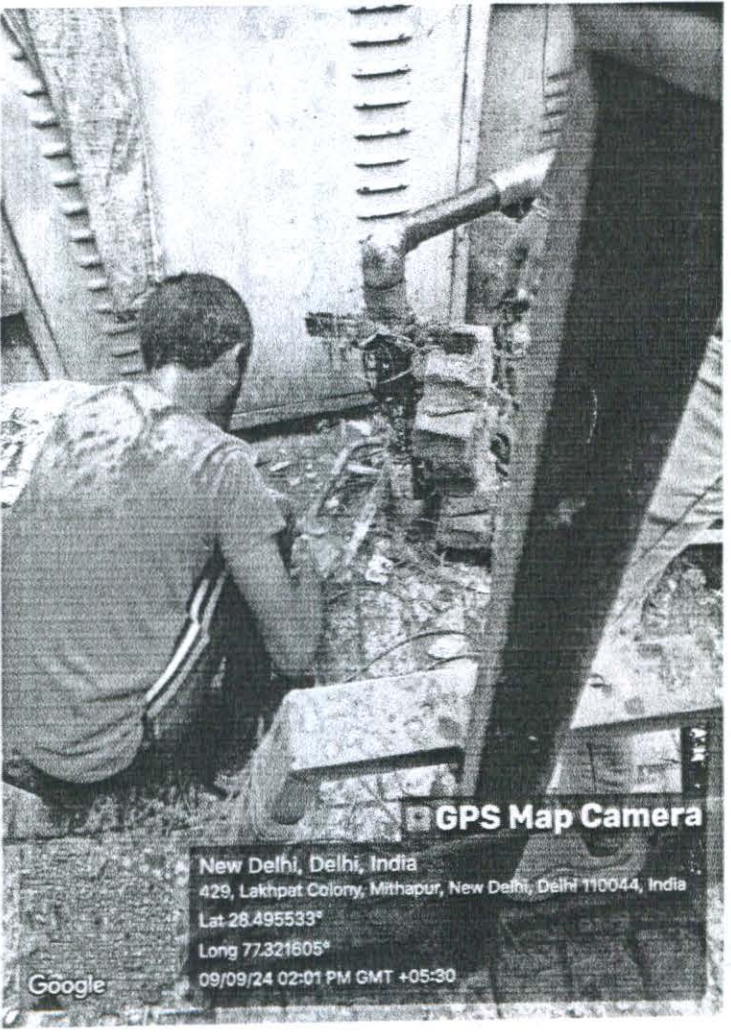
Google



GPS Map Camera

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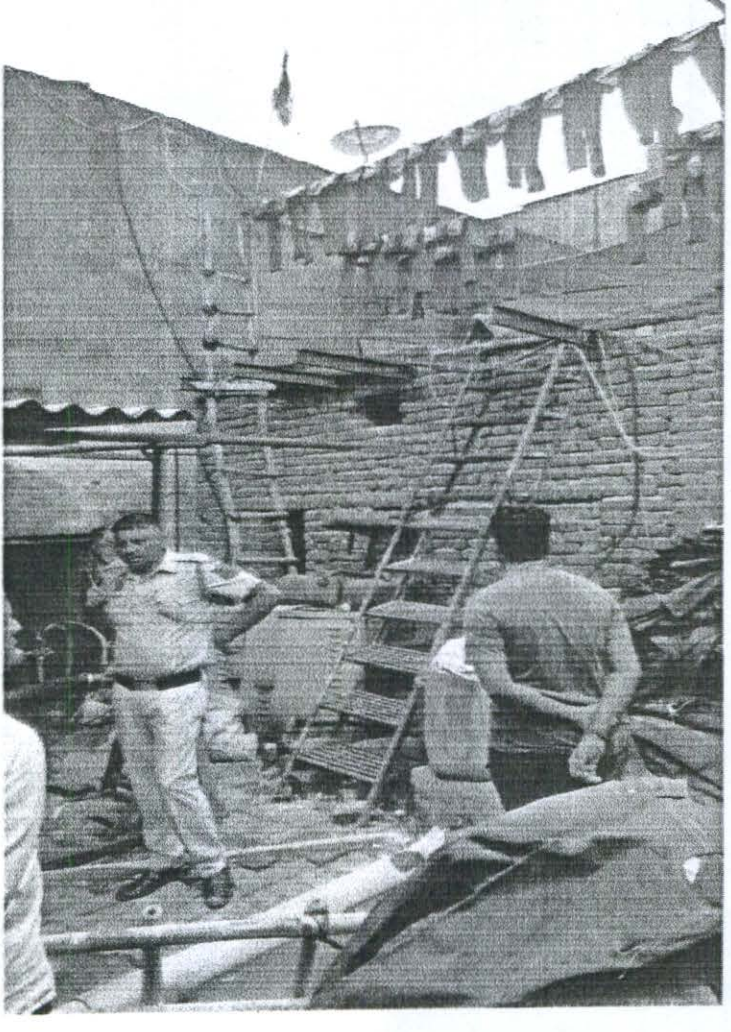
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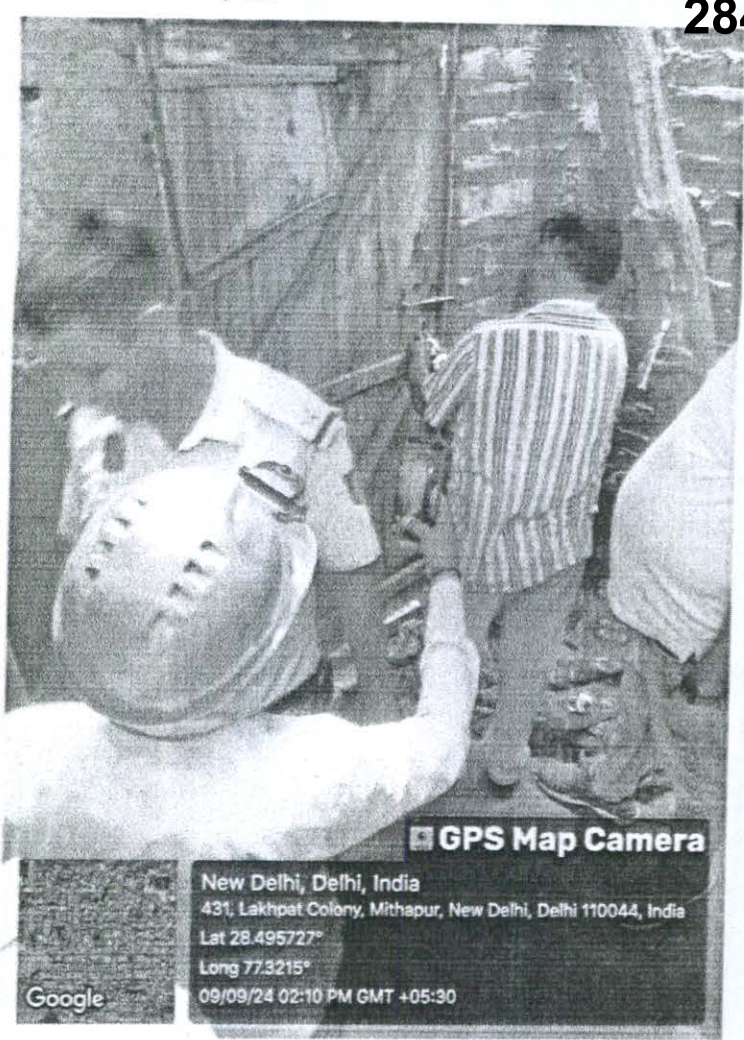
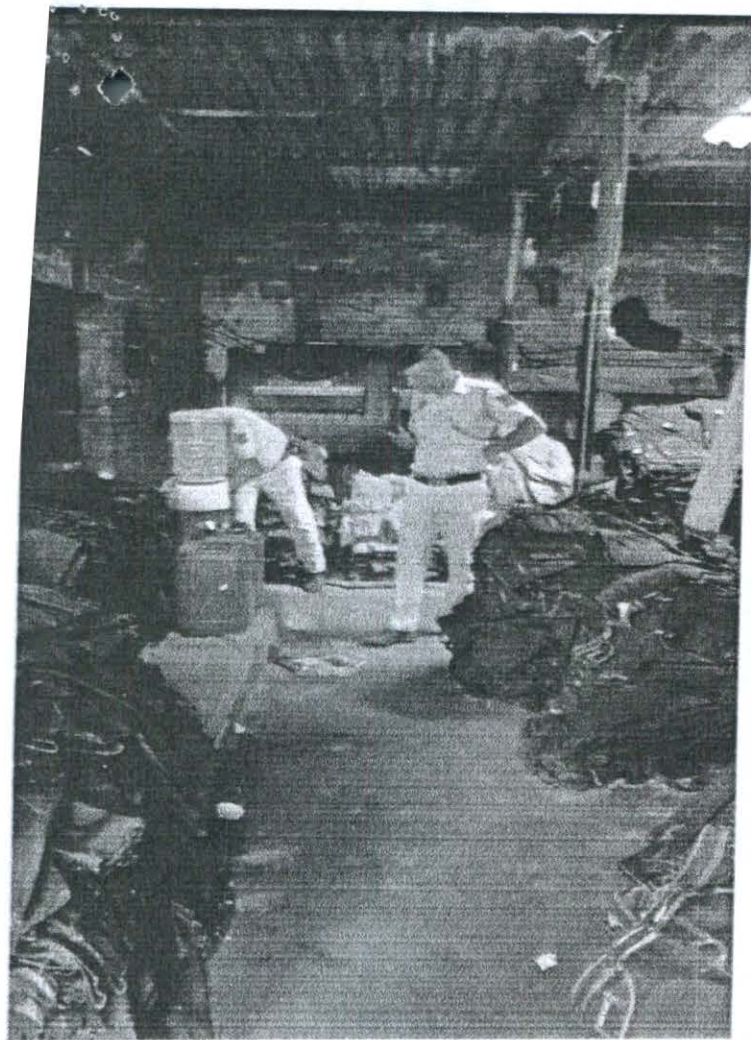


GPS Map Camera

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 09/09/24 02:01 PM GMT +05:30

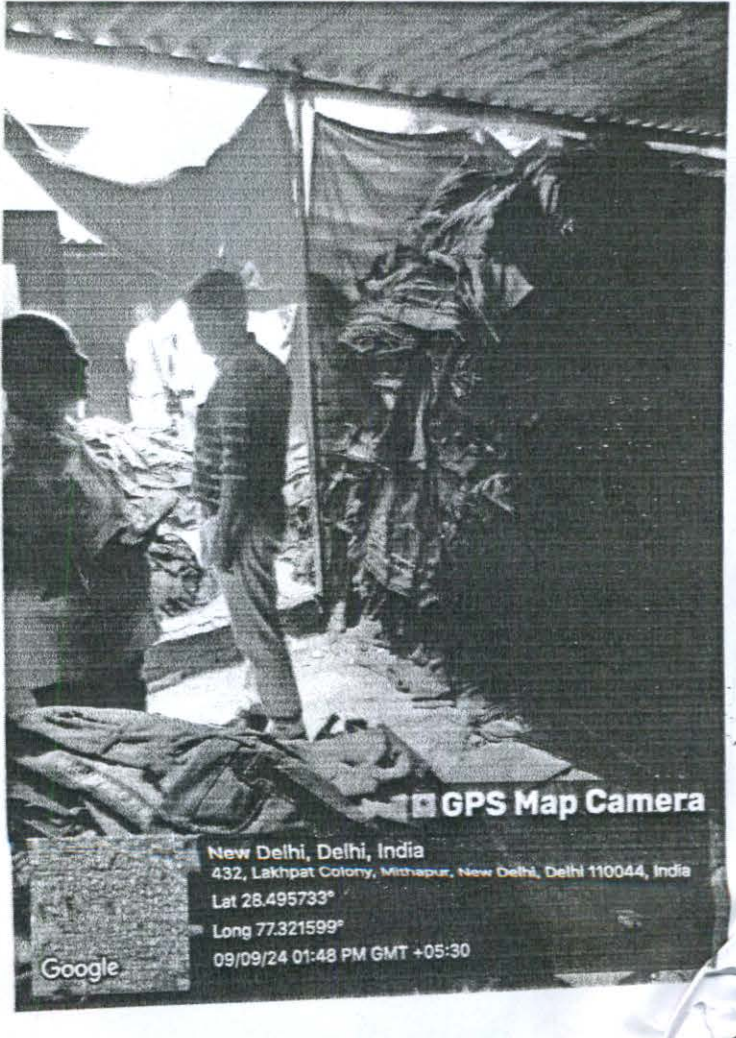
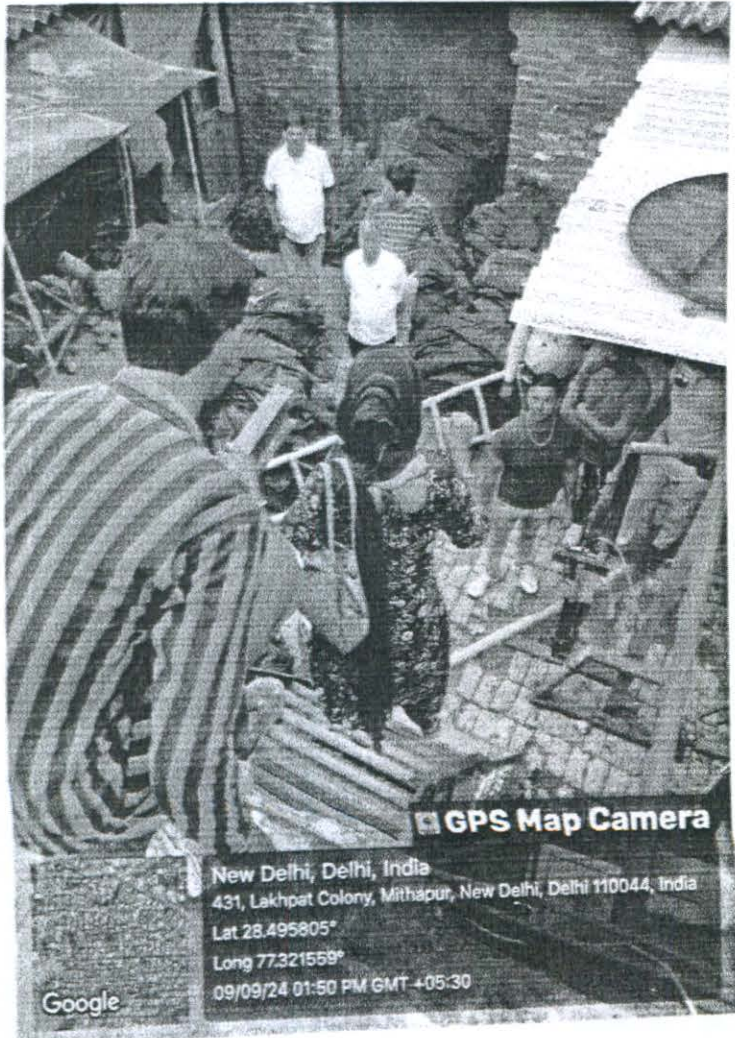
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GPS Map Camera

New Delhi, Delhi, India  
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 Long 77.3215°  
 09/09/24 02:10 PM GMT +05:30



GPS Map Camera

GPS Map Camera

New Delhi, Delhi, India  
 431, Lakhpat Colony, Mithapur, New Delhi, Delhi 110044, India  
 Lat 28.495805°  
 Long 77.321559°  
 09/09/24 01:50 PM GMT +05:30

New Delhi, Delhi, India  
 432, Lakhpat Colony, Mithapur, New Delhi, Delhi 110044, India  
 Lat 28.495733°  
 Long 77.321599°  
 09/09/24 01:48 PM GMT +05:30

JOINT INSPECTION REPORT IN OA NO- 353/2023

DATE:- 27/9/24

S.No	Locations	Joint Inspection Findings	
1.	28 29 30 N 77 19 01 E (28.491667, 77.316944) S.A. Durgamchik, Phase-2 Punjab, Dist. Amritsar, F-2-A-3, Shri Giani Baldev Singh	Unit found already sealed. Delhi Police official on directed on field that this unit should not operate & Seal shall not be tampered. MCP will write letter to Delhi Police & BSES regarding keeping vigil on this unit.	
2.	28 29 34 N 77 19 05 E (28.492778, 77.318056)	/	
3.	28 29 35 N 77 19 06 E (28.493056, 77.318333)		
4.	28 29 35 N 77 19 07 E (28.493056, 77.318611)		
5.	28 29 36 N 77 19 06 E (28.493333, 77.318333)		
6.	28 29 37 N 77 19 06 E (28.493611, 77.318333)		
7.	28 29 40 N 77 19 06 E (28.494444, 77.318333)		
8.	28 29 28 N 77 19 08 E (28.491111, 77.318889)		
9.	28.491225, 77.319425		
10.	28.490132, 77.318738		No Jeans dyeing factory found at this location.

NK/raj mah  
27/9/24  
(JEE, DPC)  
V.P. Singh  
27/9/24  
(BSES)

Asst/ 127/8/2024  
27/8/24  
Lalit Kumar  
BSES D-3-B

Asst/ 27/9/24  
27/9/24  
D.K. Arora/KRZ

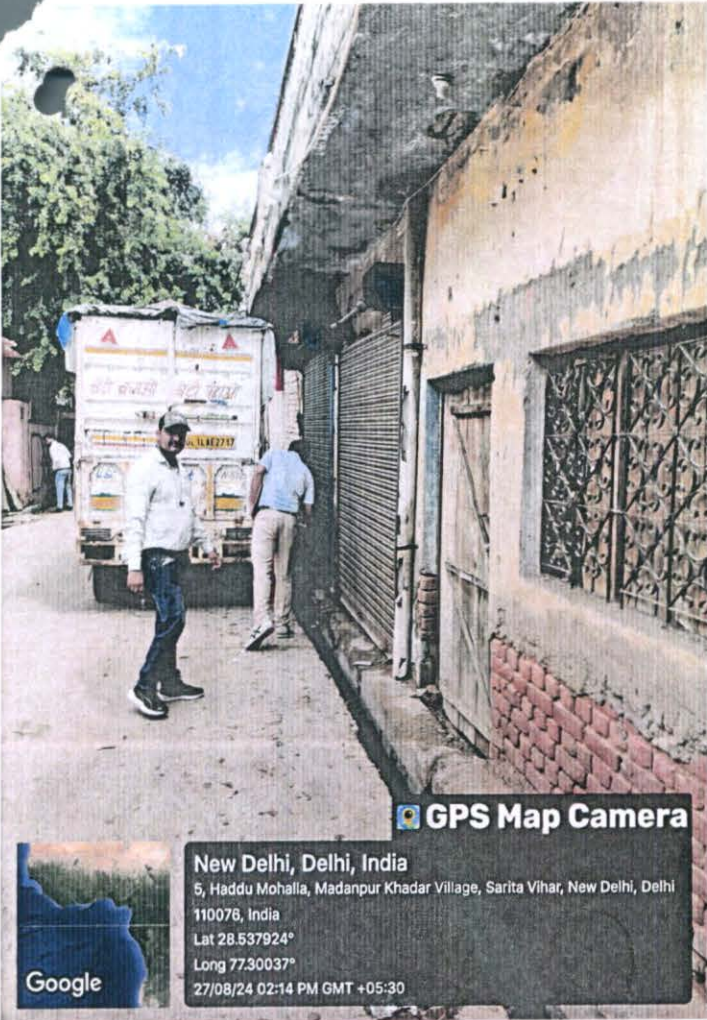
S.No	Locations	Joint Inspection Findings
11.	28.490193, 77.319495 Gali No-7, Meethapur extension, Simelha Road Road, Delhi-11000	Factory operating here had been removed by Jind himself. Photos taken.
12.	28.4908235, 77.3209046	
13.	28.491753, 77.316955 HNo-1, Gali No-1, Shiv Puri, Meethapur Rd, Indapur, New Delhi	Unit found already sealed. Delhi Police official was directed on field that this unit should not operate & seal shall not be tampered. MCD will write letter to Delhi Police & BSES regarding keeping vigil on this unit.
14.	28.489729, 77.317753	No Jeans dyeing factory found at this location.
15.	28.487273, 77.319342	
16.	28.489039, 77.318731	No Jeans dyeing factory found at this location.
17.	28.489695, 77.318779	Already found sealed. Sealed on 11/7/24 by MCD. No 3-phase connection found inside.
18.	28.491268, 77.318762	

Wijay Singh  
27/8/24  
(JEE, DPLC)  
Yashraj  
27/8/24  
(BSES)

27/8/2024  
090/11  
Lalit Kumar  
27/8/24  
D 30

PS  
A/D/L  
27/8/24

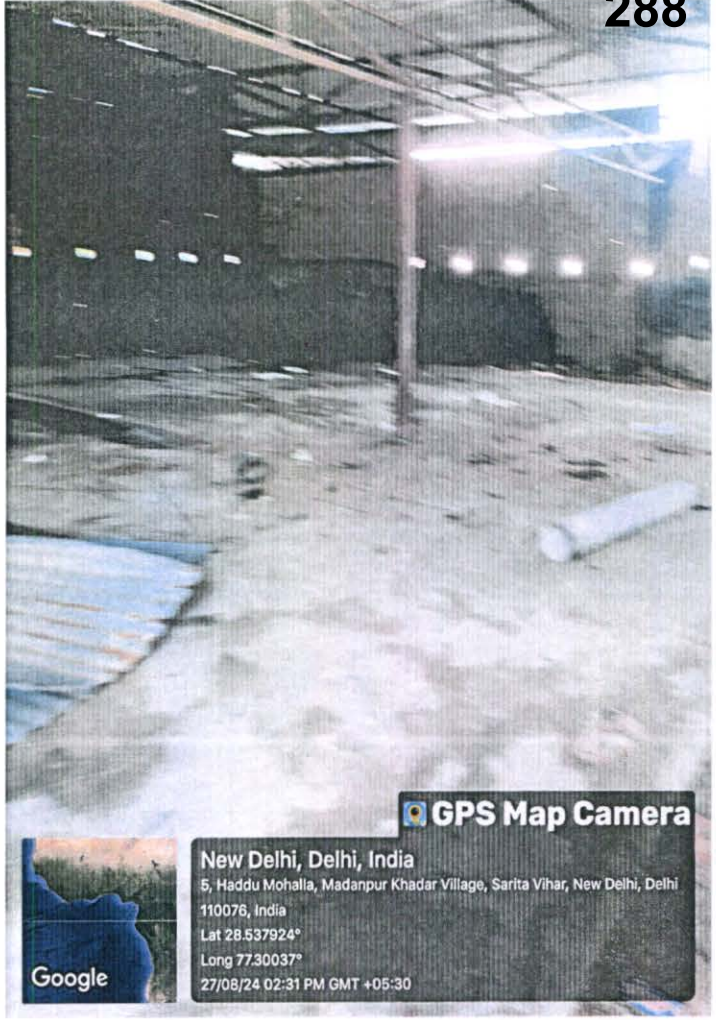




GPS Map Camera

New Delhi, Delhi, India  
 5, Haddu Mohalla, Madanpur Khadar Village, Sarita Vihar, New Delhi, Delhi  
 110076, India  
 Lat 28.537924°  
 Long 77.30037°  
 27/08/24 02:14 PM GMT +05:30

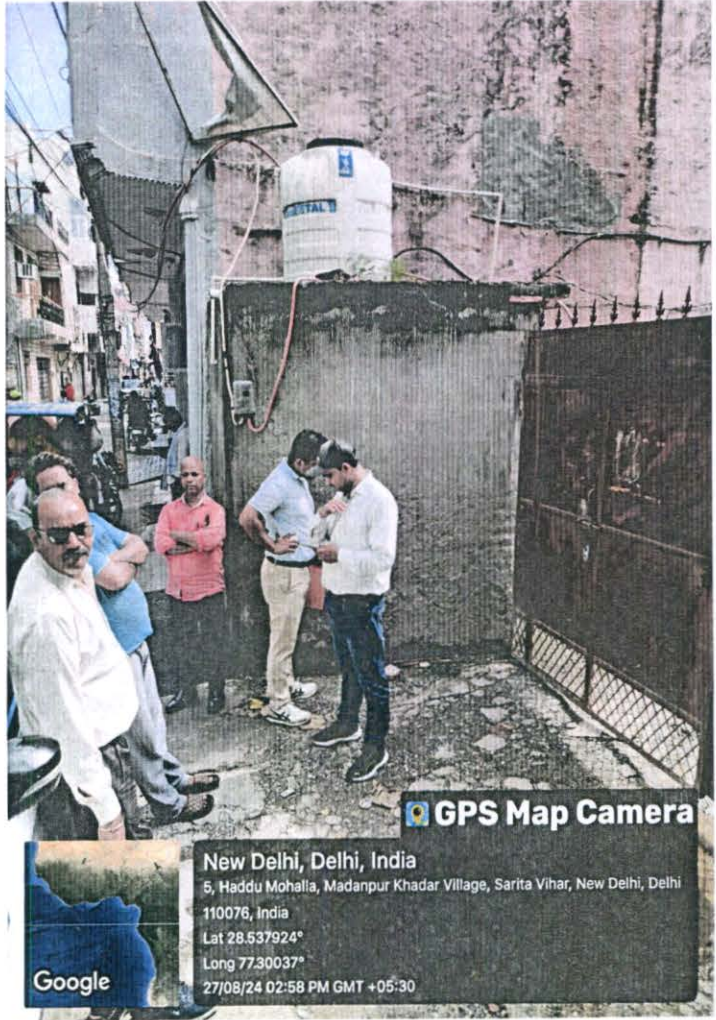
Google



GPS Map Camera

New Delhi, Delhi, India  
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 110076, India  
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 27/08/24 02:31 PM GMT +05:30

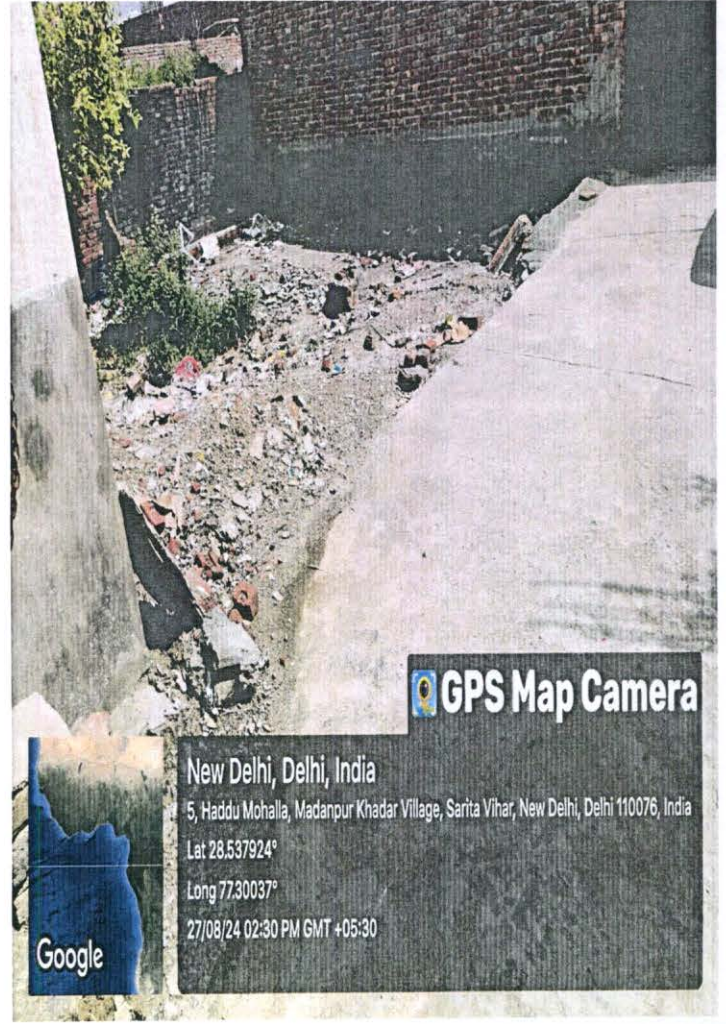
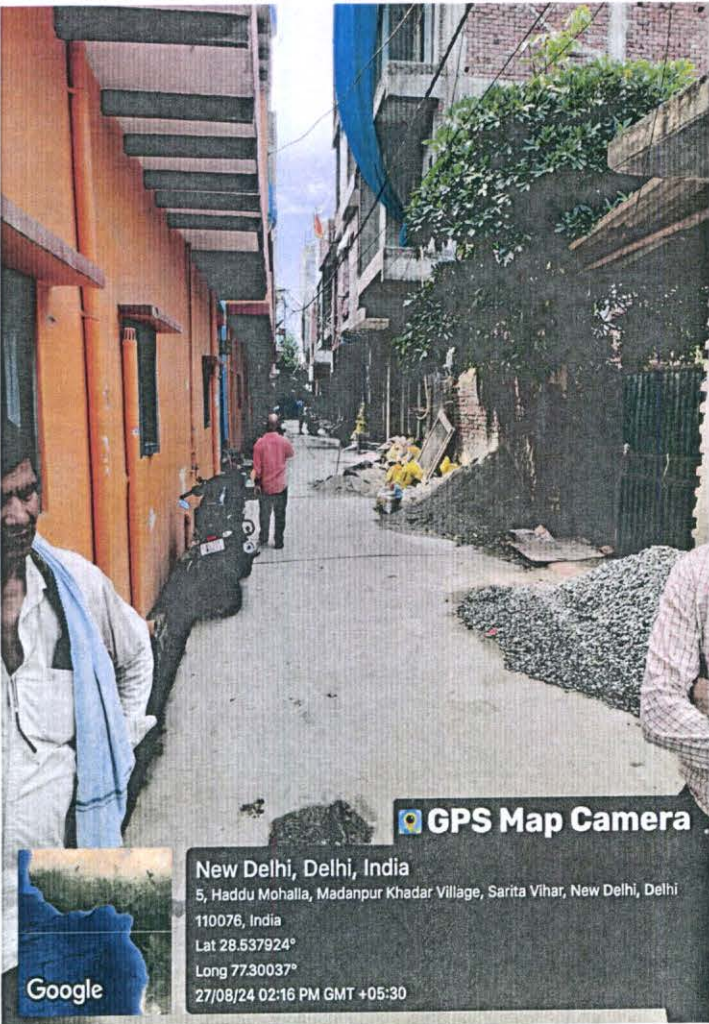
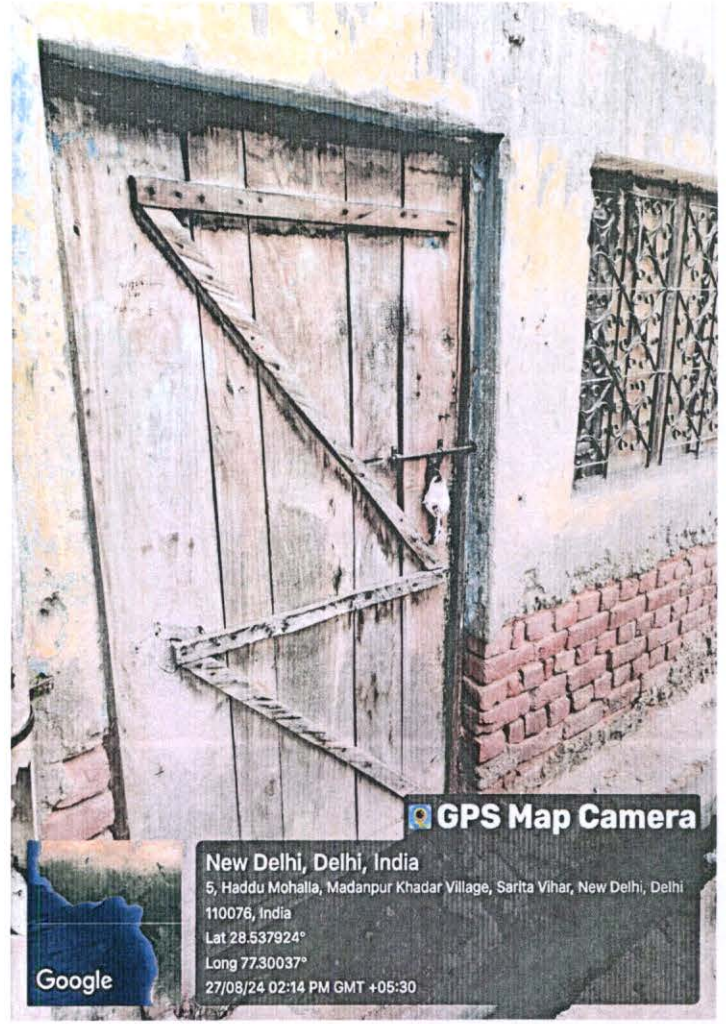
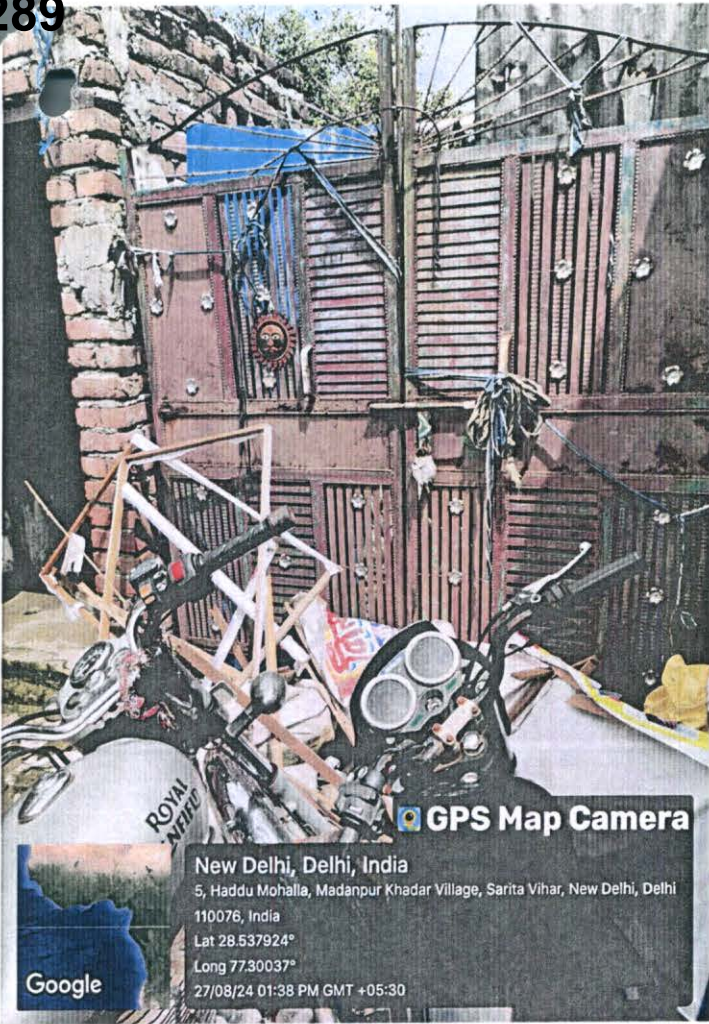
Google

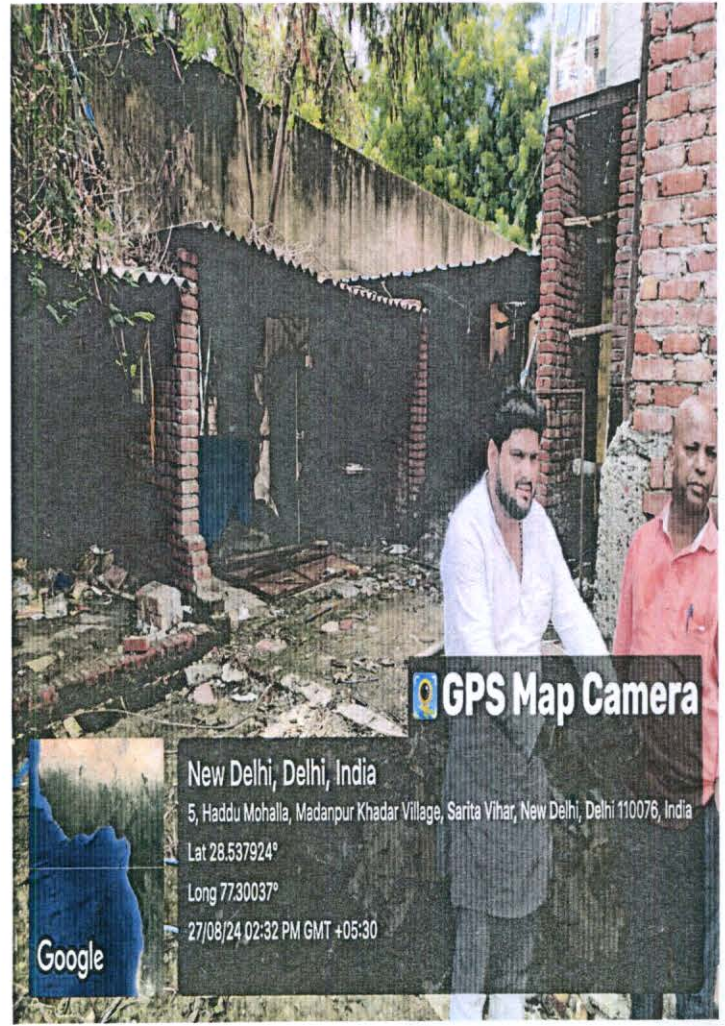
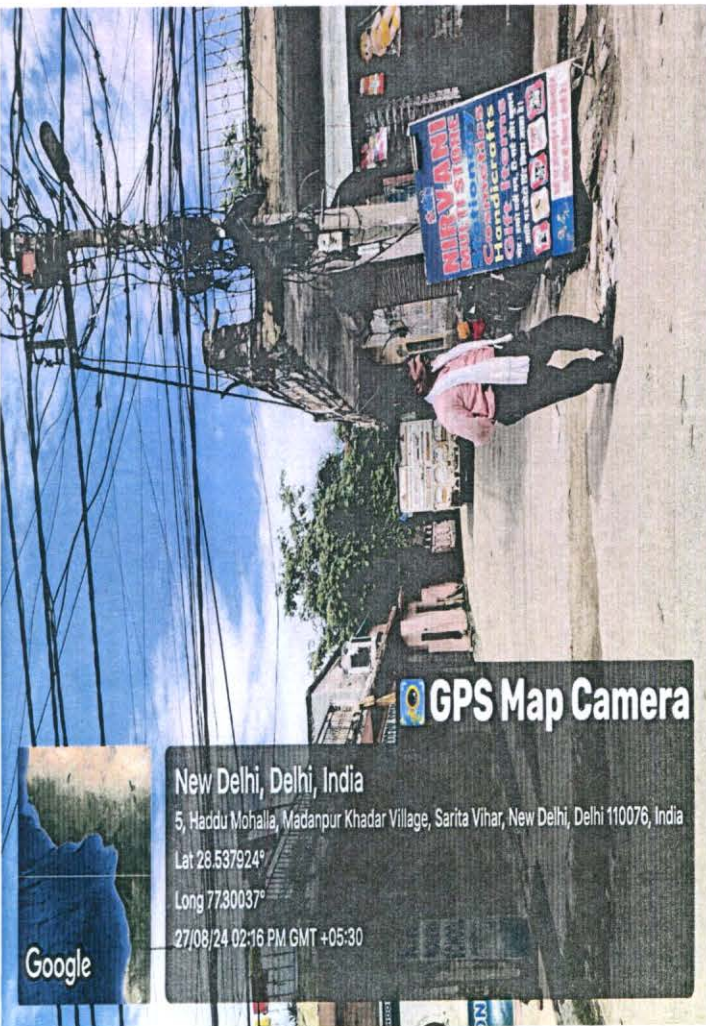
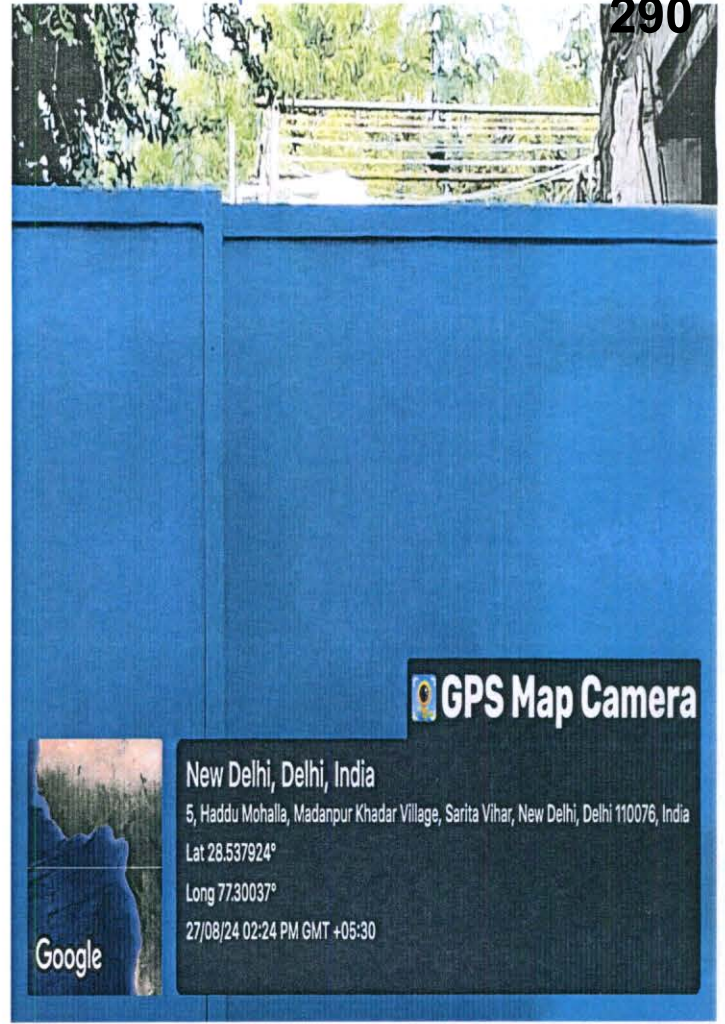
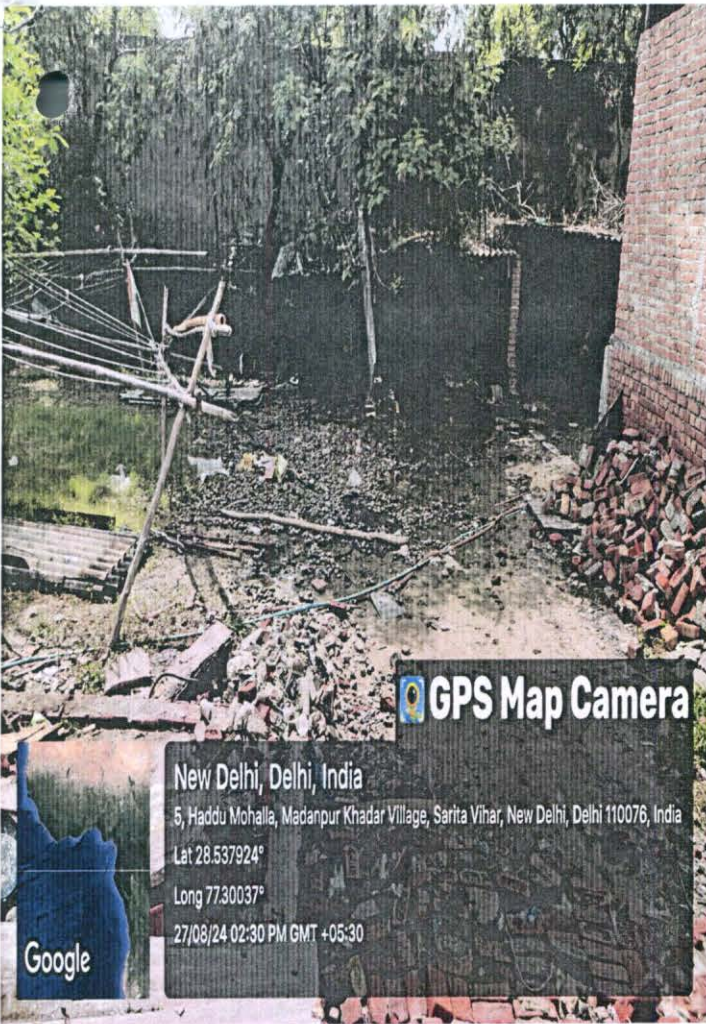


GPS Map Camera

New Delhi, Delhi, India  
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 110076, India  
 Lat 28.537924°  
 Long 77.30037°  
 27/08/24 02:58 PM GMT +05:30

Google





As per officia order dated 24/07/24 vide no- AC/CN2/MCO/2024/0-25.

During the survey of Muthapur area 02 (Two) jeans dyeing factory found at the following locations :-

- ① Sh. Mukesh (9718284441), B-232, Muthapur extension, Gali No-7,
- ② Adjacent to B-232, Muthapur extension, Gali No-7

In view of MCD order dated 04/07/2024 vide No. - DC/FL/MEDCND/2024/0-122, factory mentioned at S.No. ① above has been effectively sealed by joint team of MCD, DPCC, Revenue, DJB, BSES and Delhi Police. (Photo attached).

Factory mentioned at S.No. ② above was locked from outside, however as per local enquiry & evidence from outside, electricity disconnected by the BSES official in presence of joint team. (Photos attached).

Nikunj Malik  
(JEE, DPCC)

Anwar  
02/8/24  
(Patwari, SV)

02/8/24  
FLD/MCD  
Factory Inspector

02/8/24  
180/21

भारतमै

BSES

56

JOINT INSPECTION REPORT IN OA NO- 353/2023

DATE: 2/8/2024

S.No	Locations	Joint Inspection Findings
1.	28 29 30 N 77 19 01 E (28.491667, 77.316944)	/
2.	28 29 34 N 77 19 05 E (28.492778, 77.318056)	
3.	28 29 35 N 77 19 06 E (28.493056, 77.318333)	
4.	28 29 35 N 77 19 07 E (28.493056, 77.318611)	
5.	28 29 36 N 77 19 06 E (28.493333, 77.318333)	
6.	28 29 37 N 77 19 06 E (28.493611, 77.318333)	
7.	28 29 40 N 77 19 06 E (28.494444, 77.318333)	Already found <del>locked</del> Sealed. No Electricity Connection going inside factory Premises.
8.	28 29 28 N 77 19 08 E (28.491111, 77.318889)	No Jeans dyeing factory found at this location ✓
9.	28.491225, 77.319425 KH No - 322 Maha Sindhur Farms Road, Enkisar-5, B-Block, Near tarangan garden	Already found Sealed. & on the inspection of seal is added. ✓ more ✓
10.	28.490132, 77.318738	/

Nikunj malik  
(JEE, DPCC)

Asst/CI 02/8/2024

Kumar  
02/8/24  
(Patwar, SV)

Factory Inspector  
FLI) 02/8/24

मिनाई  
(BSES)

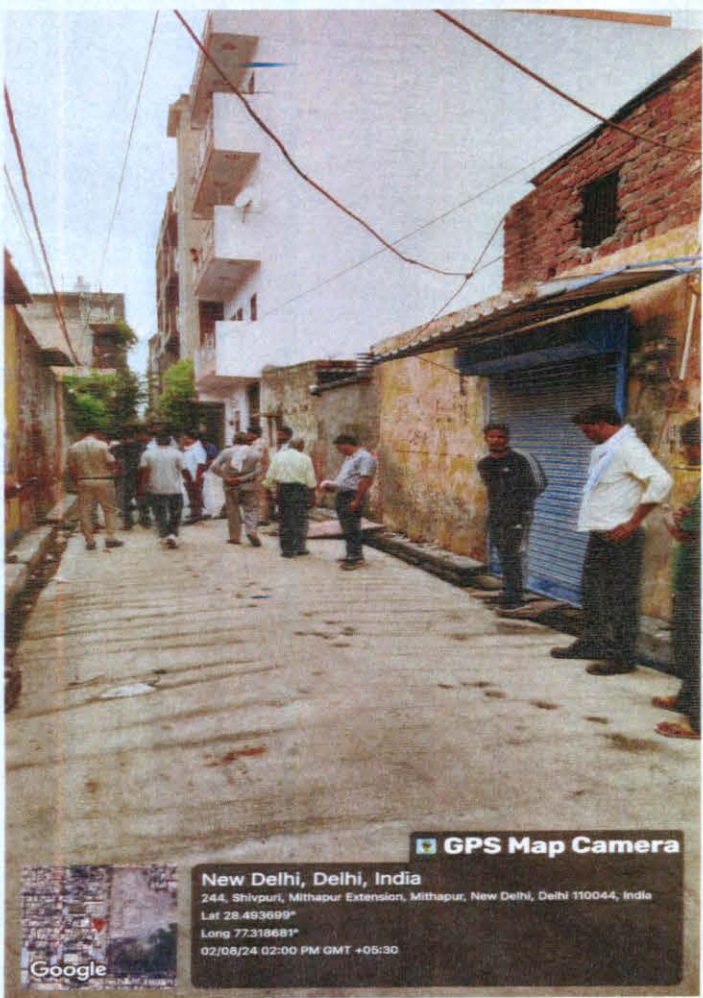
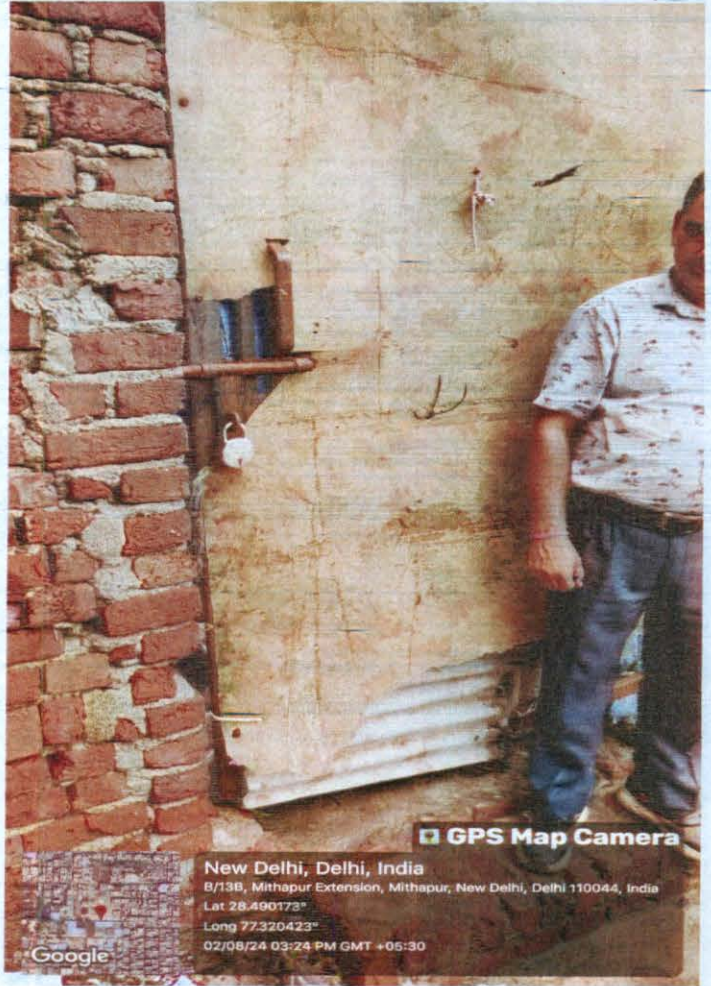
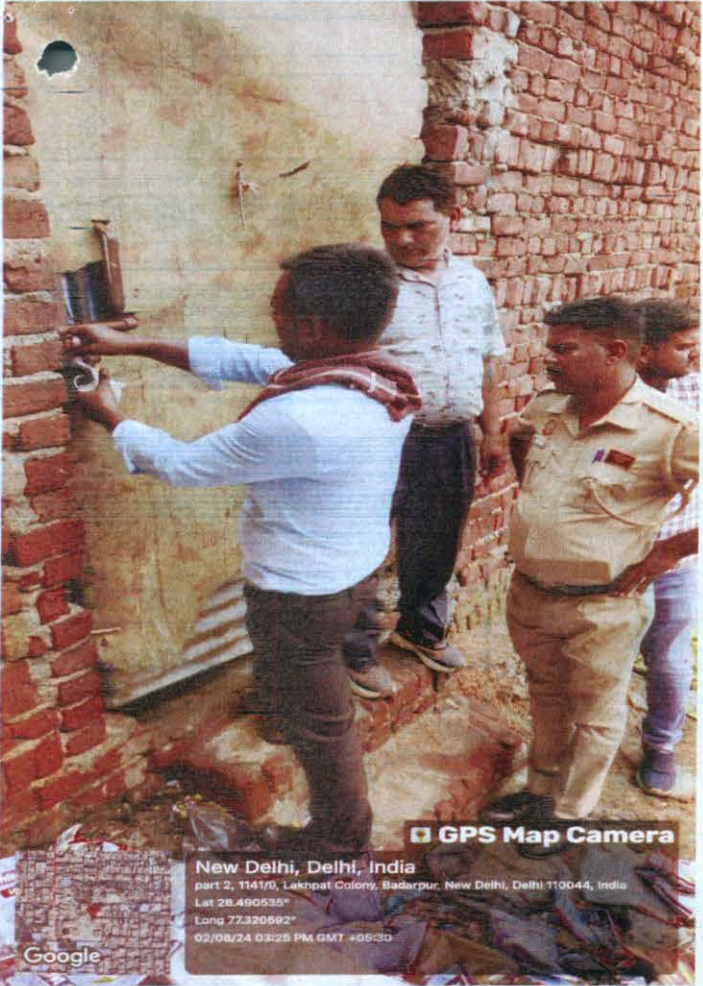
S.No	Locations	Joint Inspection Findings
11.	28.490193, 77.319495	
12.	28.4908235, 77.3209046 B block, Gate No-6 Machhapur (Vinod) Road	Unit already found sealed. Of more seal is added on the basis of suspicion
13.	28.491753, 77.316955	
14.	28.489729, 77.317753	
15.	28.487273, 77.319342	
16.	28.489039, 77.318731	
17.	28.489695, 77.318779	
18.	28.491268, 77.318762	No Jeans dyeing factory found at this location. ✓

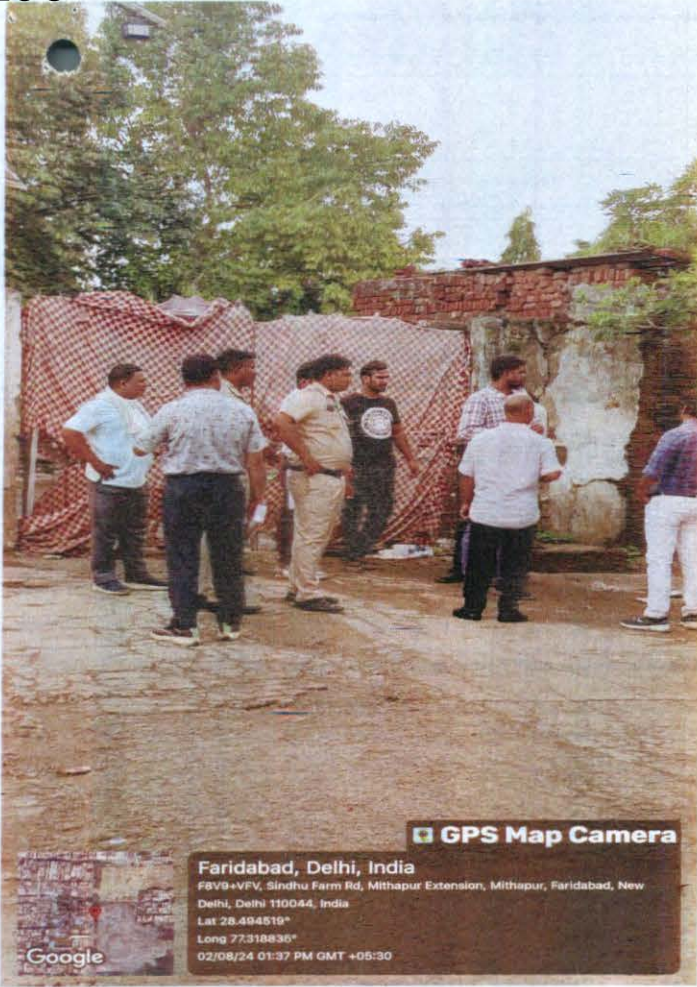
Nikhil Malik  
(JEE, DPCC)

Asst/CT 02/18/24  
2nd Factory Inspector  
H.D 02/18/24

Kumar  
02/18/24  
(Palwal, SV)

HTAT  
(BSES)

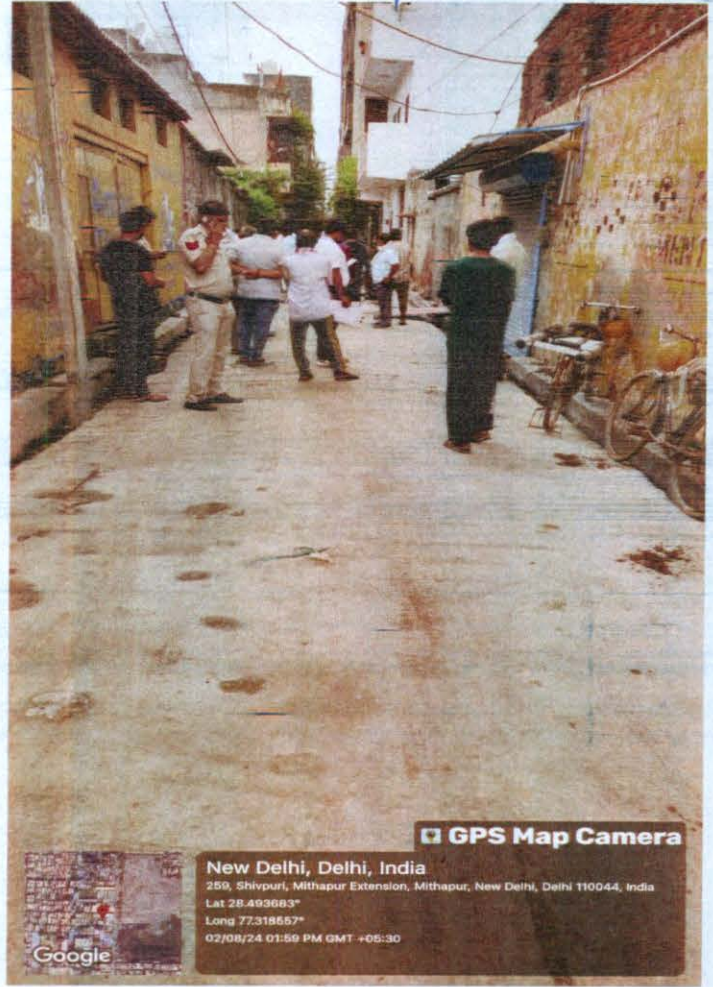




GPS Map Camera

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 F8V9+VFV, Sindhu Farm Rd, Mithapur Extension, Mithapur, Faridabad, New  
 Delhi, Delhi 110044, India  
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 Long 77.318836°  
 02/08/24 01:37 PM GMT +05:30

Google



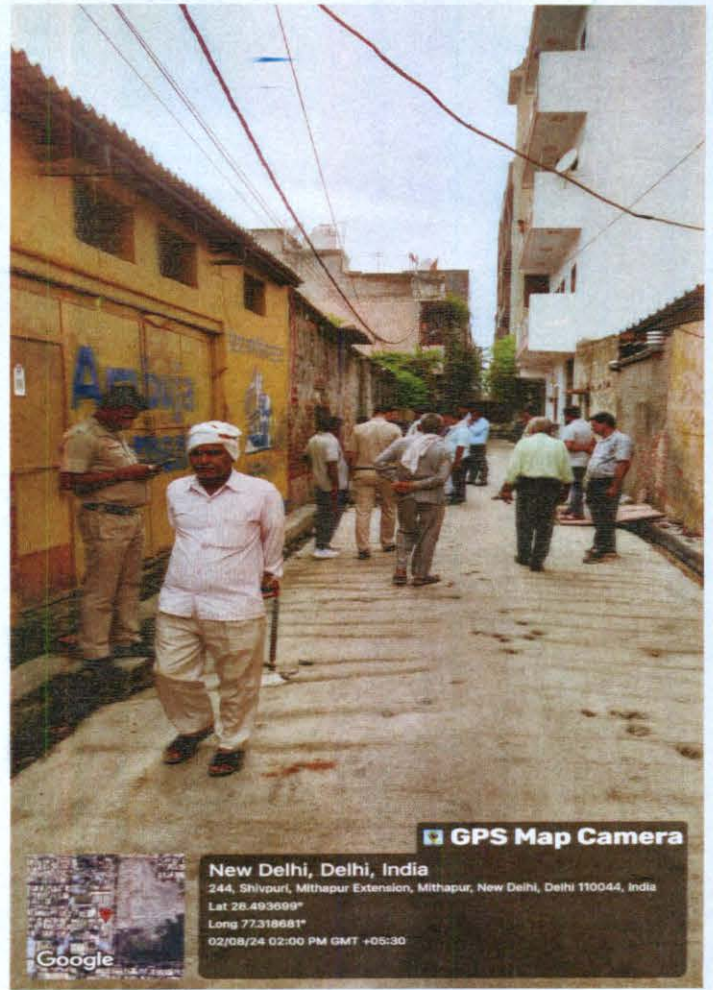
GPS Map Camera

New Delhi, Delhi, India  
 250, Shivpuri, Mithapur Extension, Mithapur, New Delhi, Delhi 110044, India  
 Lat 28.493883°  
 Long 77.318557°  
 02/08/24 01:59 PM GMT +05:30

Google



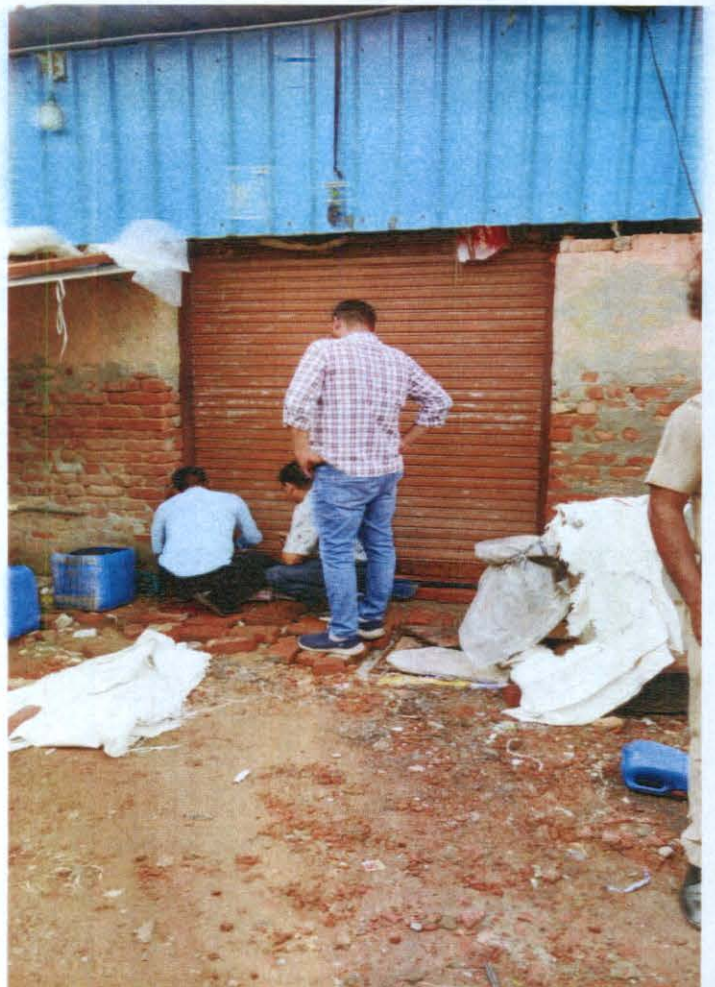
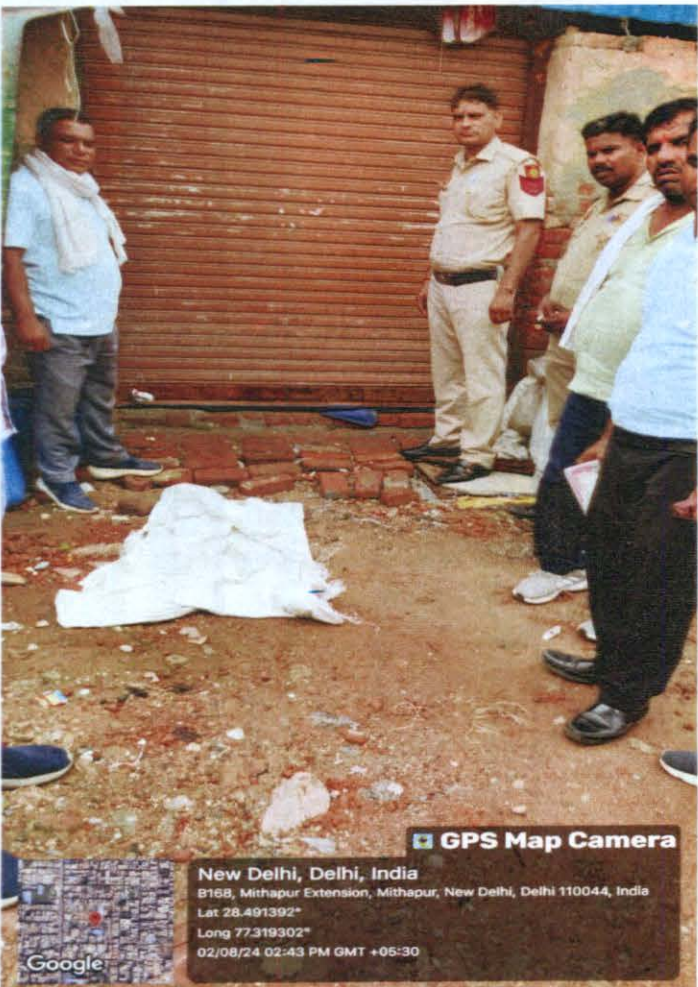
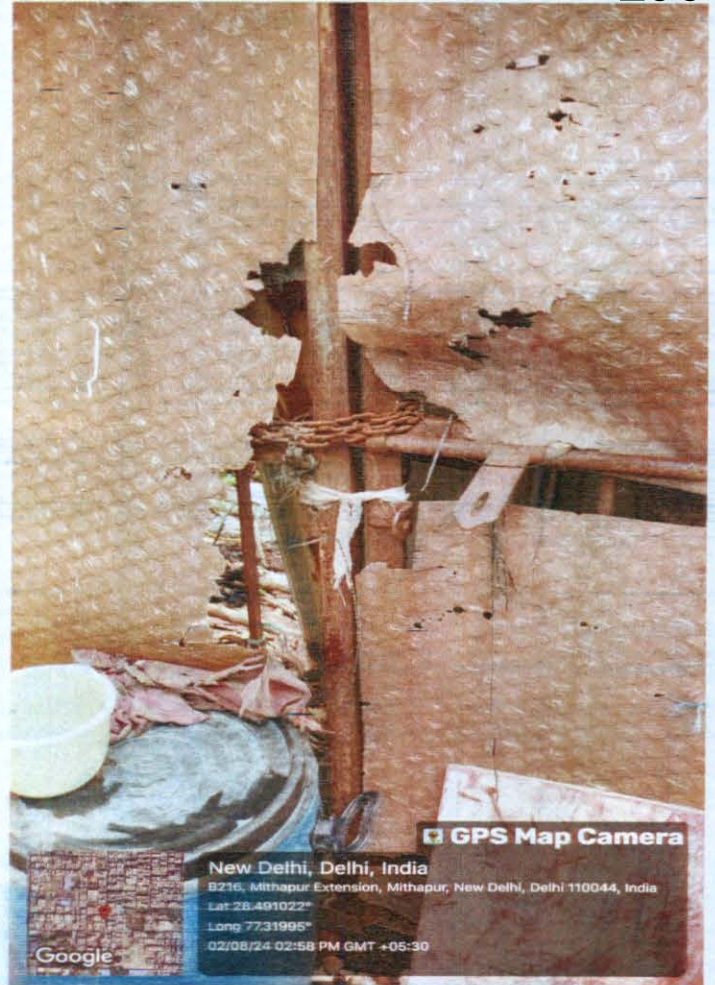
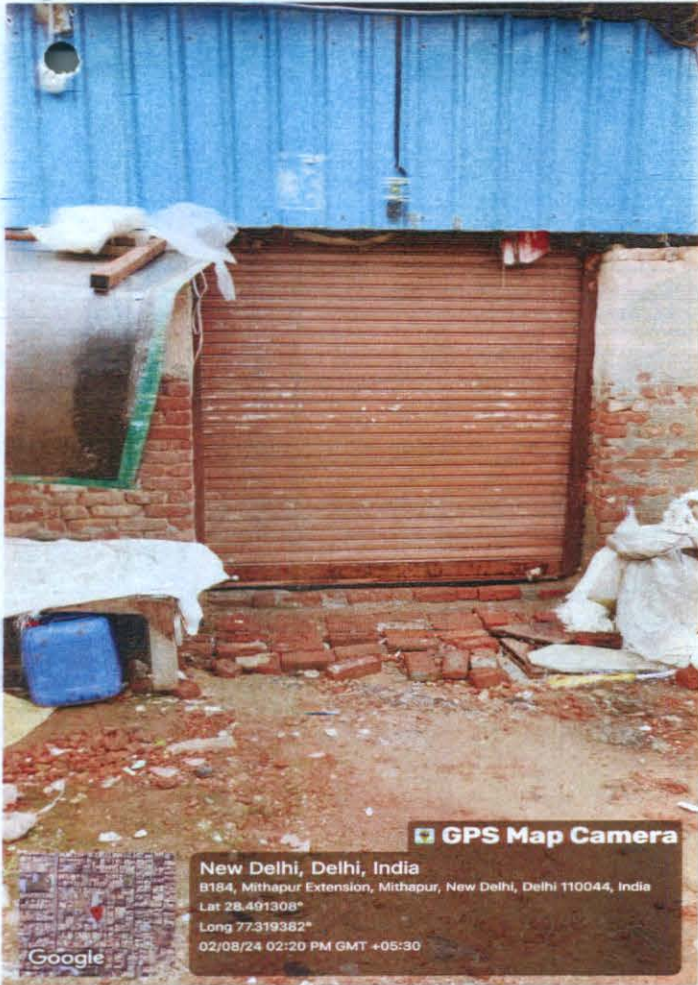
Shot on OnePlus  
Powered by Triple Camera

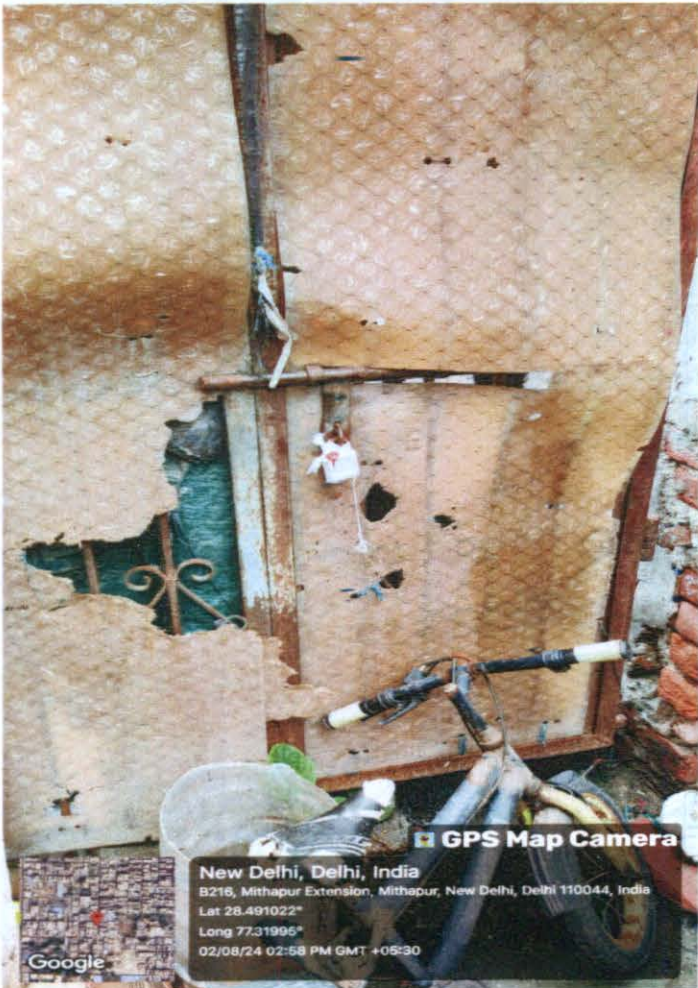
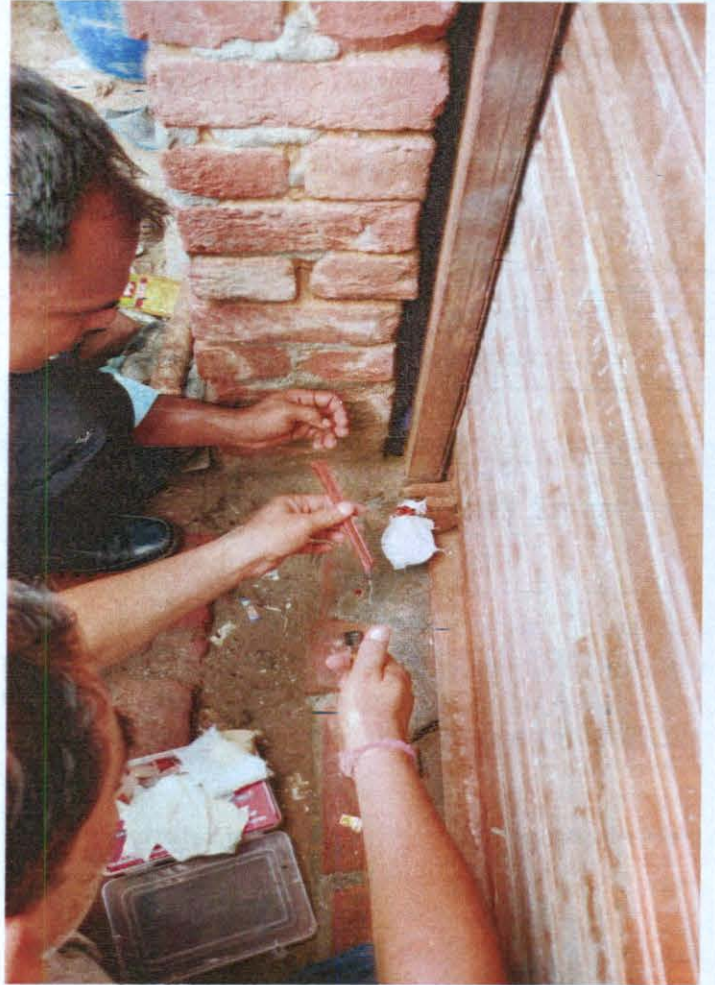
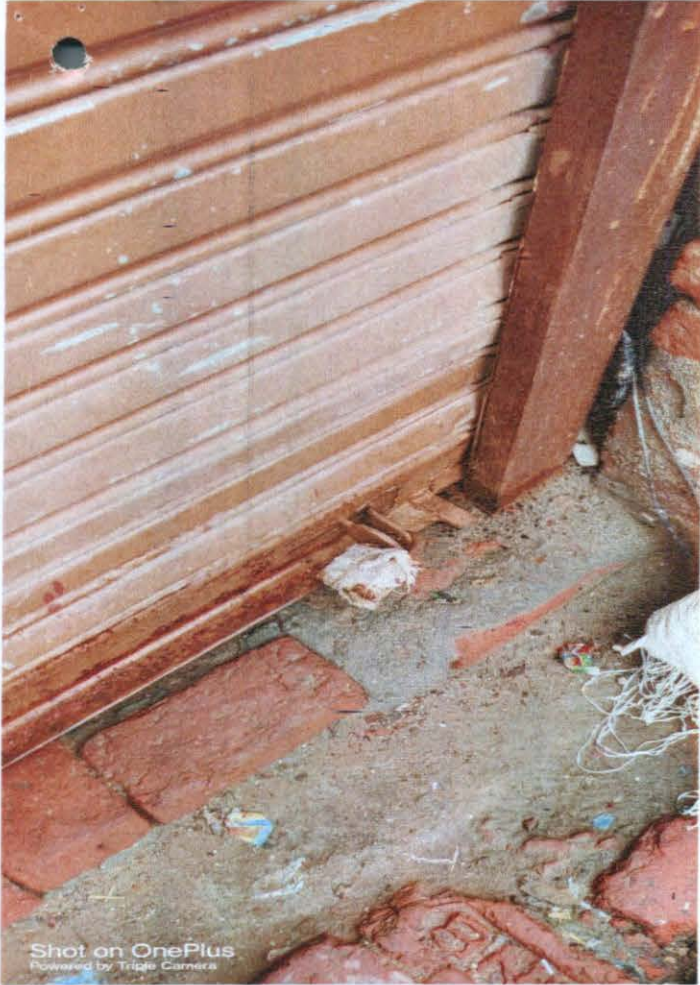


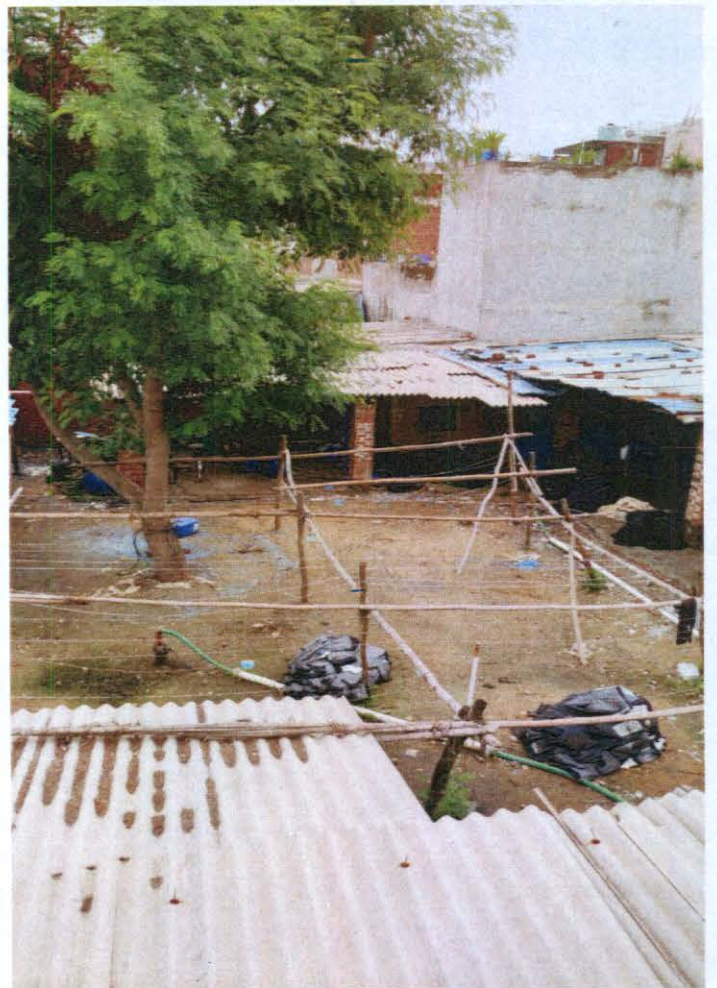
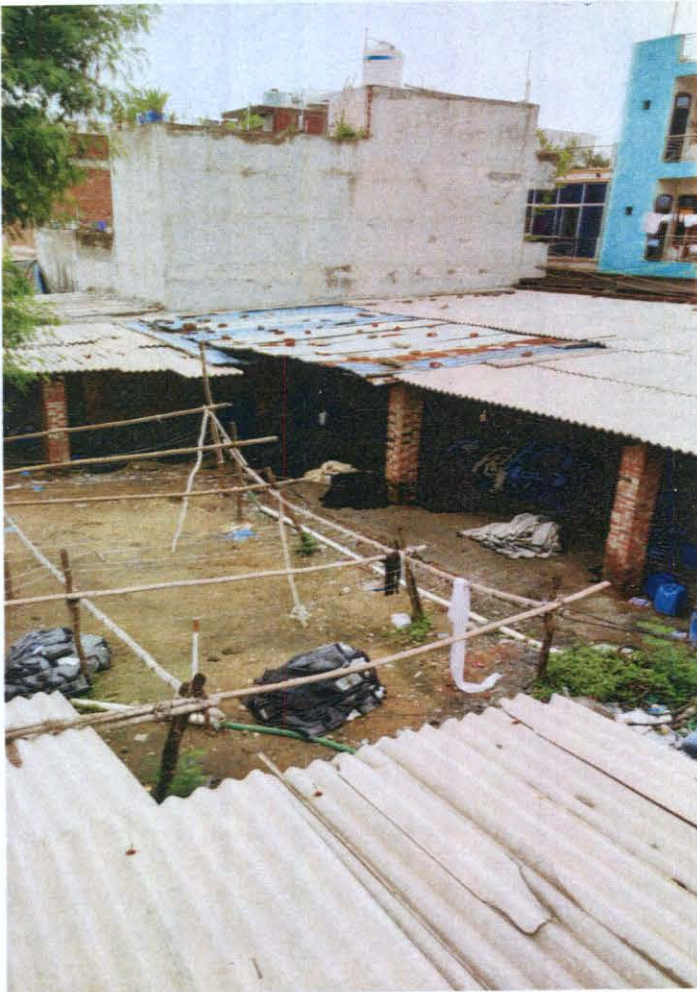
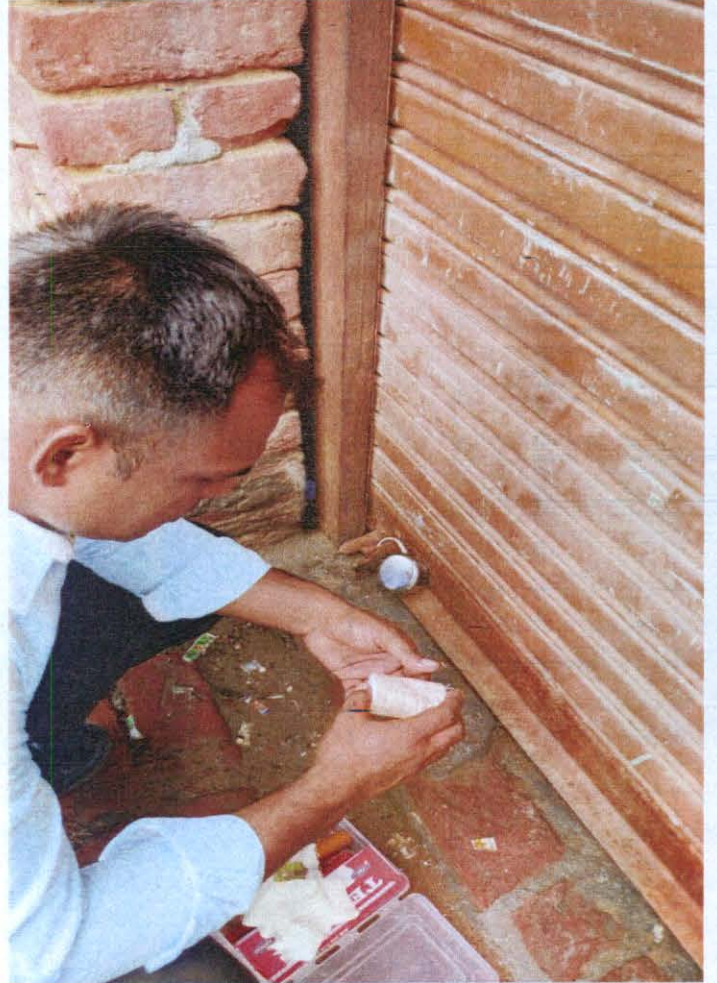
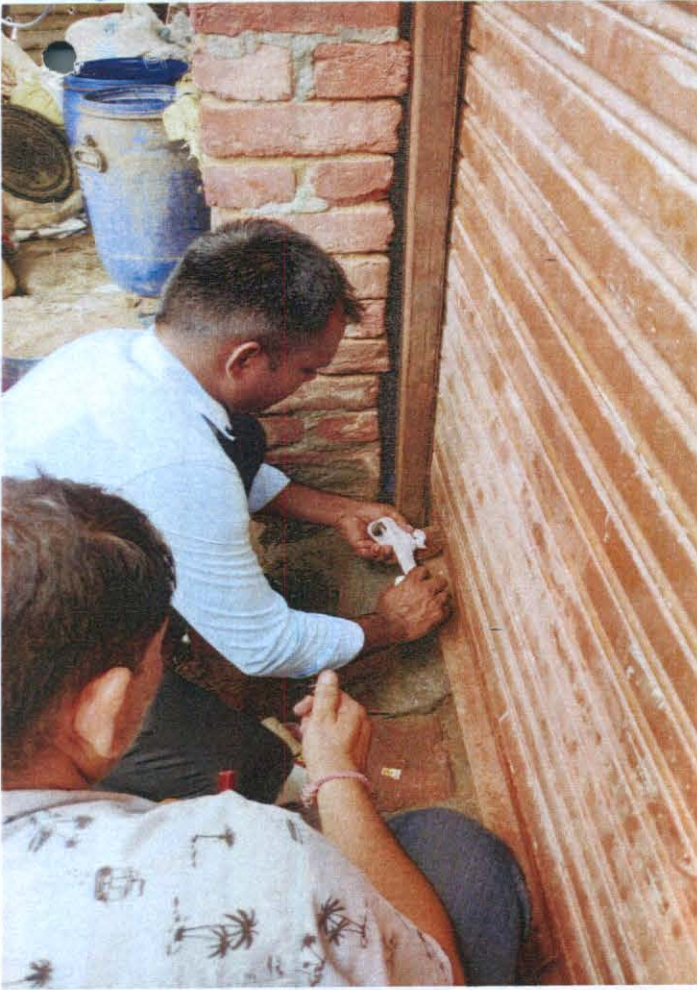
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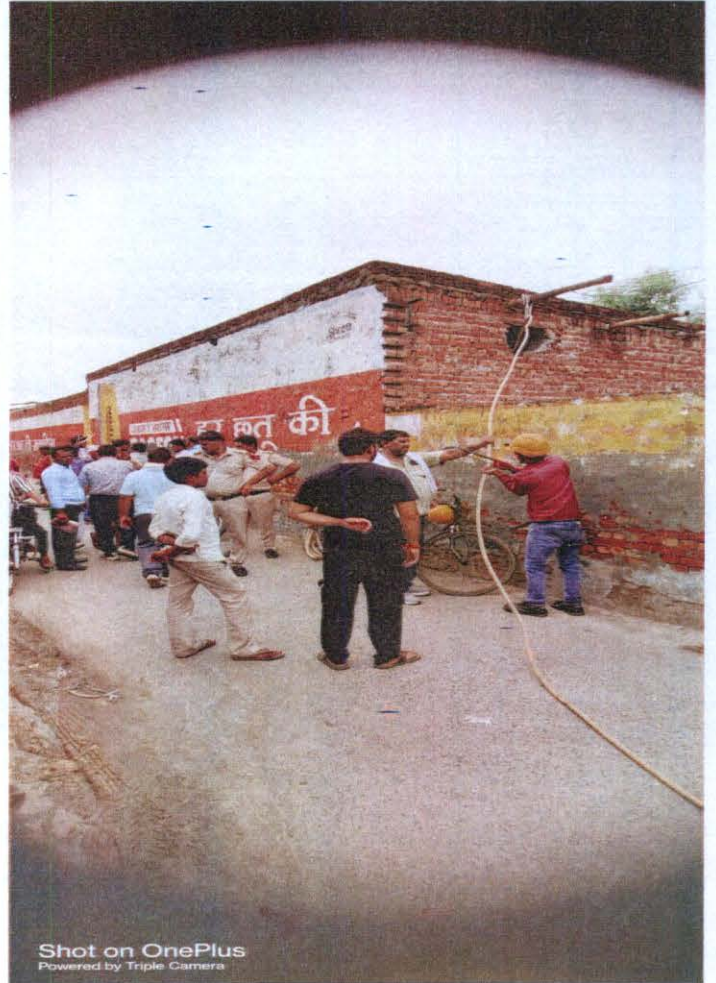
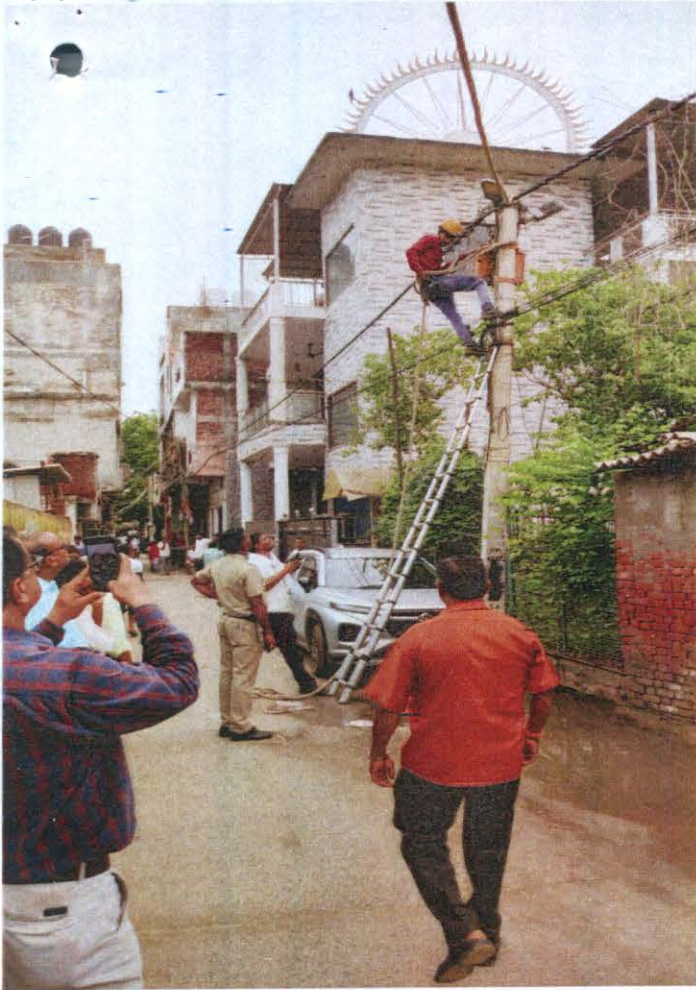
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 Long 77.318681°  
 02/08/24 02:00 PM GMT +05:30

Google

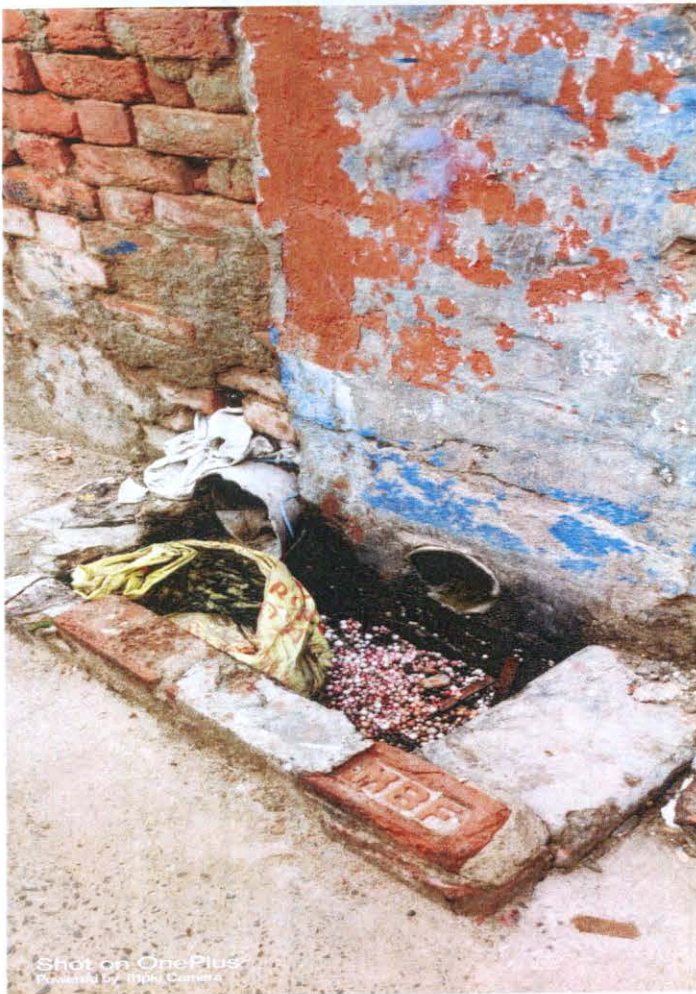




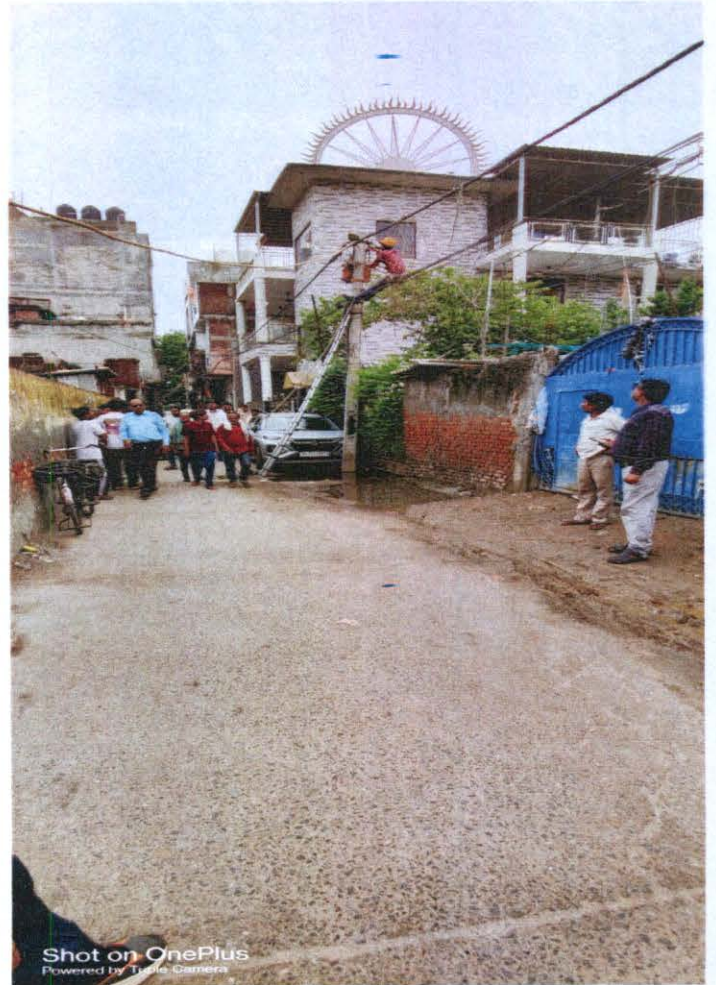




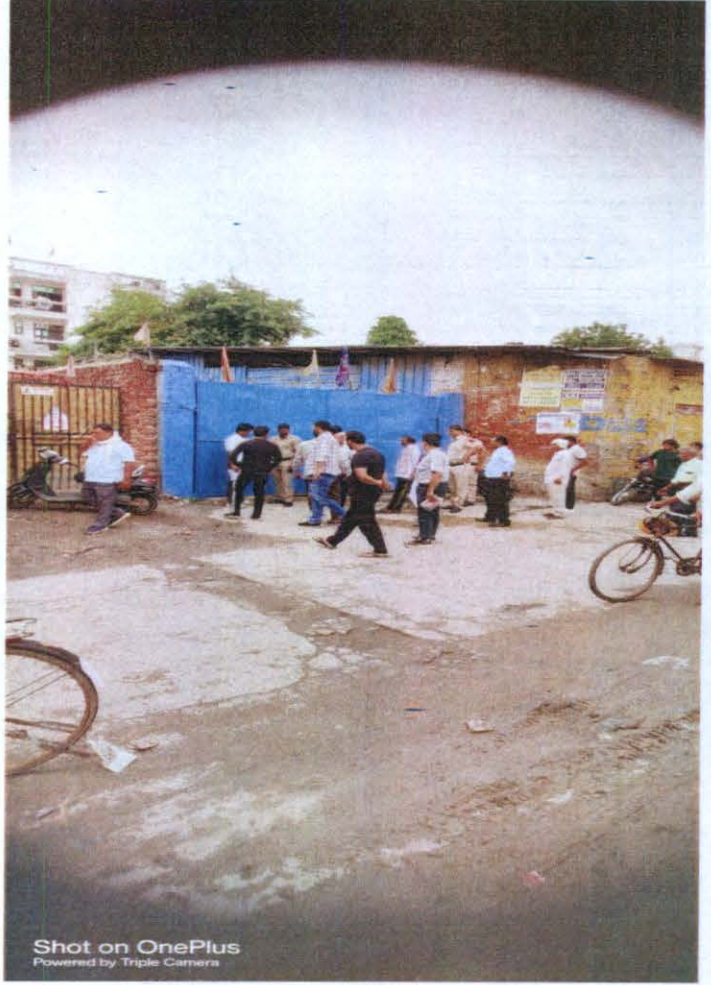
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Powered by Triple Camera



Shot on OnePlus  
Powered by Triple Camera

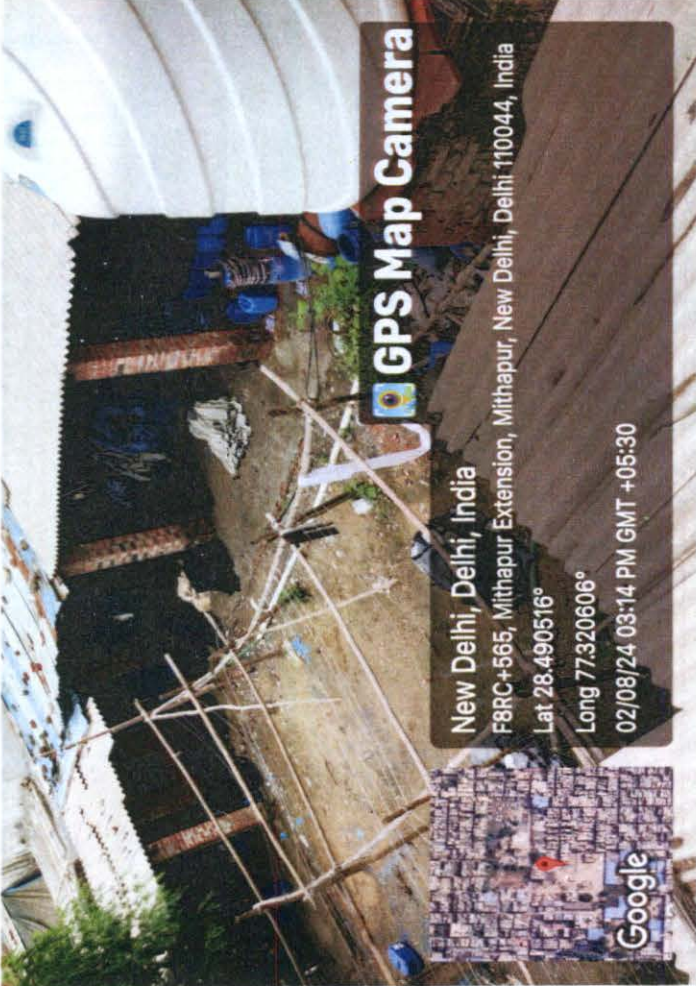


Shot on OnePlus  
Powered by Triple Camera



Shot on OnePlus

Powered by Triple Camera

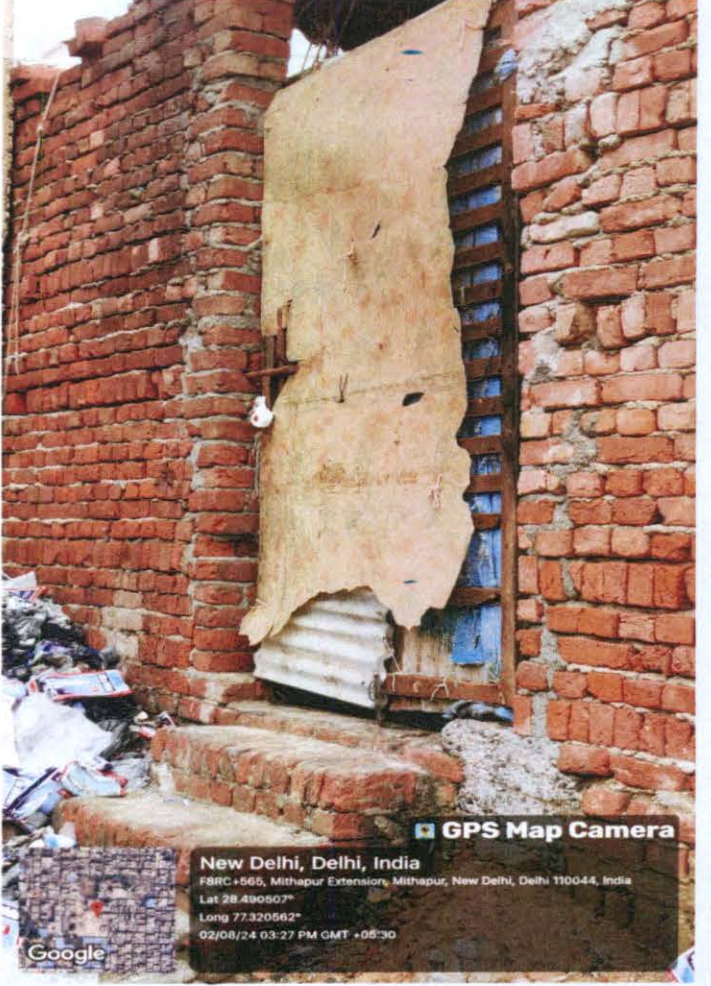


GPS Map Camera

New Delhi, Delhi, India  
 FBRC+565, Mithapur Extension, Mithapur, New Delhi, Delhi 110044, India  
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 02/08/24 03:14 PM GMT +05:30



Google

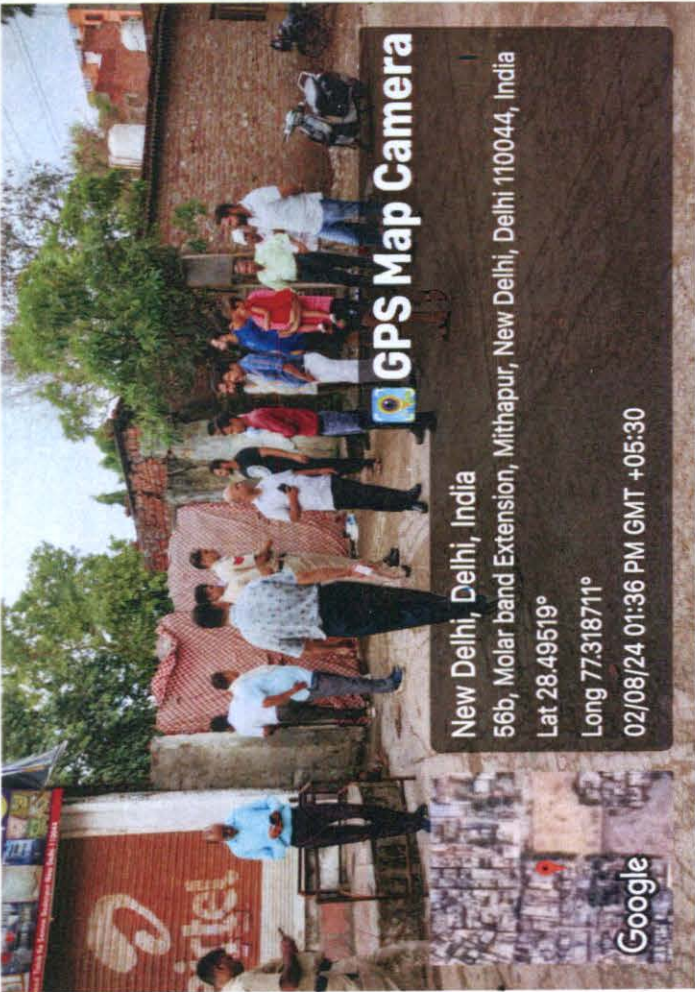


GPS Map Camera

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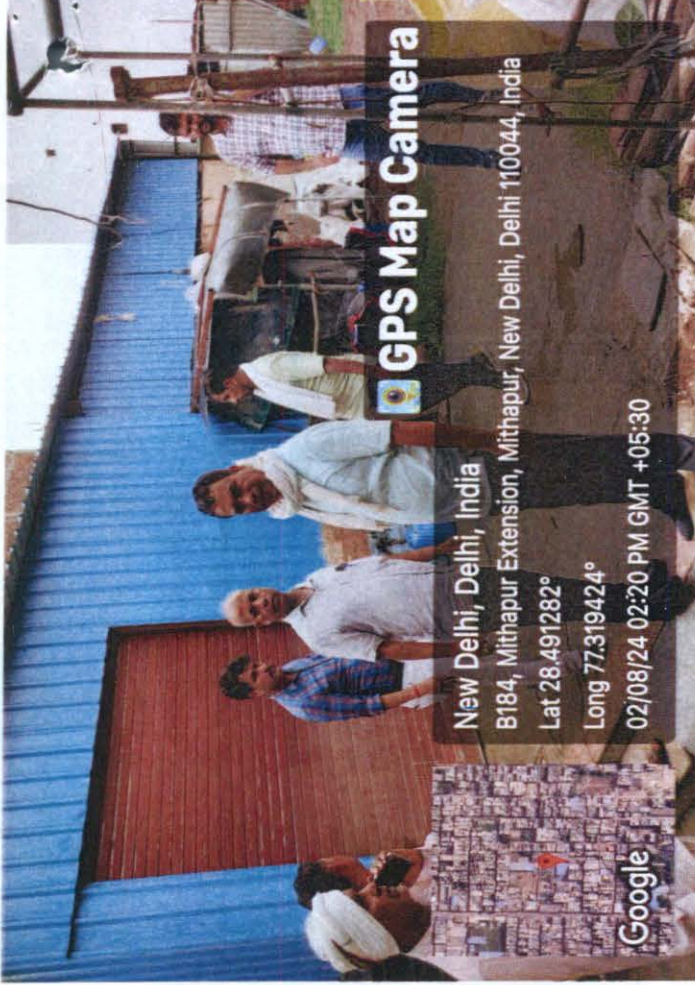
Google



GPS Map Camera

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 Long 77.31871°  
 02/08/24 01:36 PM GMT +05:30

Google



GPS Map Camera

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 02/08/24 02:20 PM GMT +05:30

Google



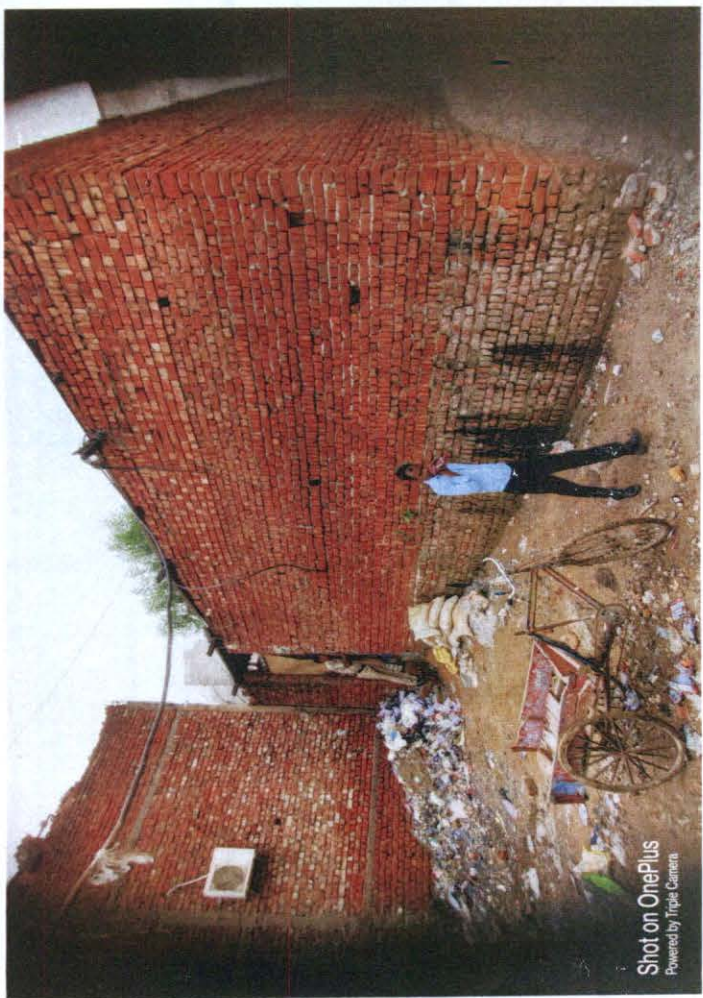
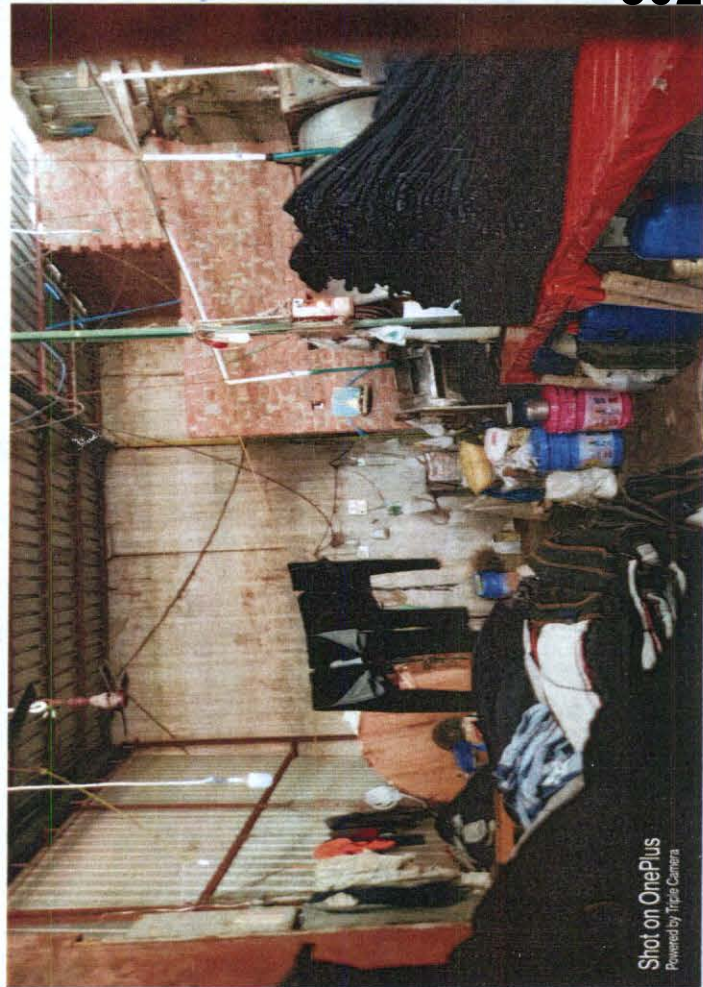
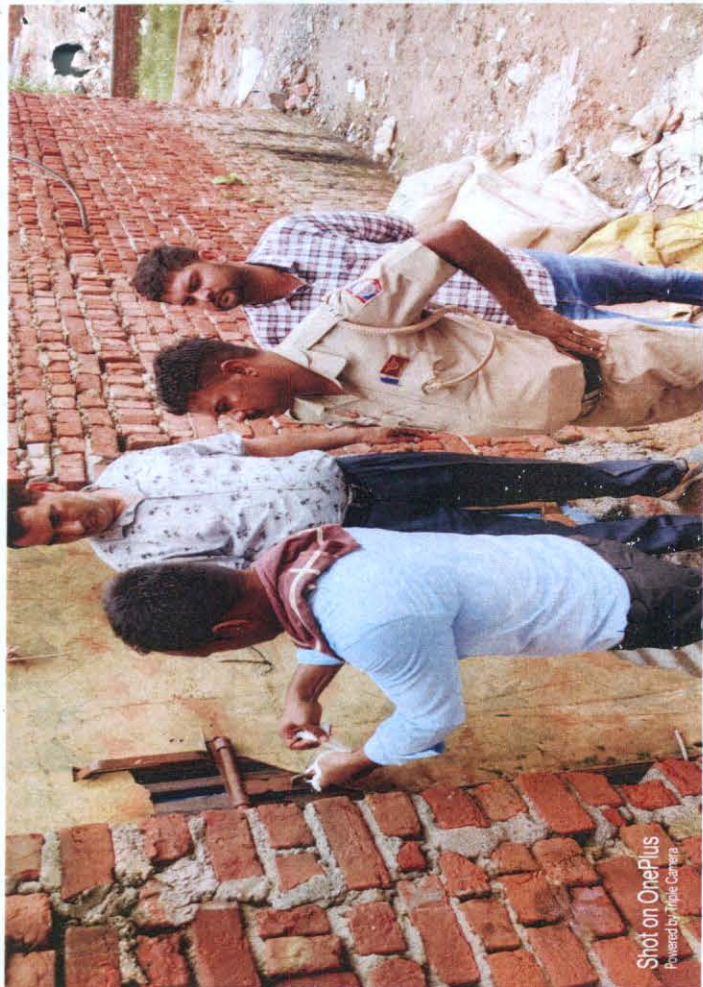
GPS Map Camera

New Delhi, Delhi, India  
 264, Shivpuri, Mithapur Extension, Mithapur, New Delhi, Delhi 110044, India  
 Lat 28.493066°  
 Long 77.318804°  
 02/08/24 02:07 PM GMT +05:30

Google



Shot on OnePlus  
Powered by Triple Camera



As per order dated 08/07/2024 vide No- AC/CNZ/MCO/2024/D-303 dated 08/07/2024, survey of the area has been conducted and 01 illegal jeans dyeing & washing factory was found running at address :- Land owner :- Sh. Sanjay Parathan, Gali No-8, Sindhu Farm Road, Mithapur Extension, Delhi-44.

This illegal jeans dyeing & washing factory has been effectively sealed by MCO officials in presence of joint team consisting officials of MCO, DPCC, BSES & Delhi Police. as per the order vide No- DC/FL/MCO(HO)/2024/D-122 dated 04/07/2024. Further electricity supply has been disconnected by BSES officials on spot.

Details of factory operator :-

Sh. Firaj Ahmad (7607615648)

Gali No-8, Sindhu farm Road, Near R.R Modern School, Mithapur extension, Delhi-44.

11/07/24  
F.P. (HO)

Nikunj Malik  
11/7/24  
JEE, DPCC

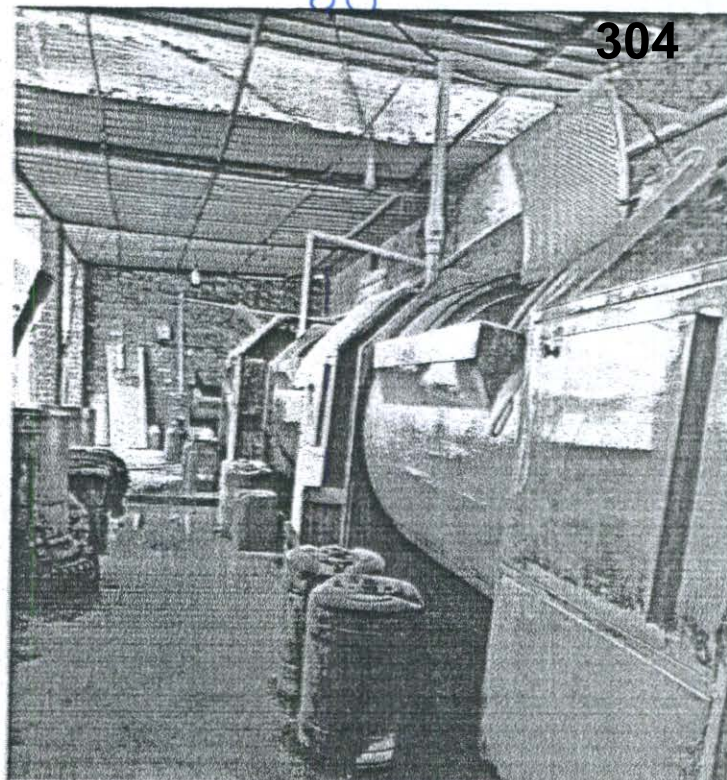
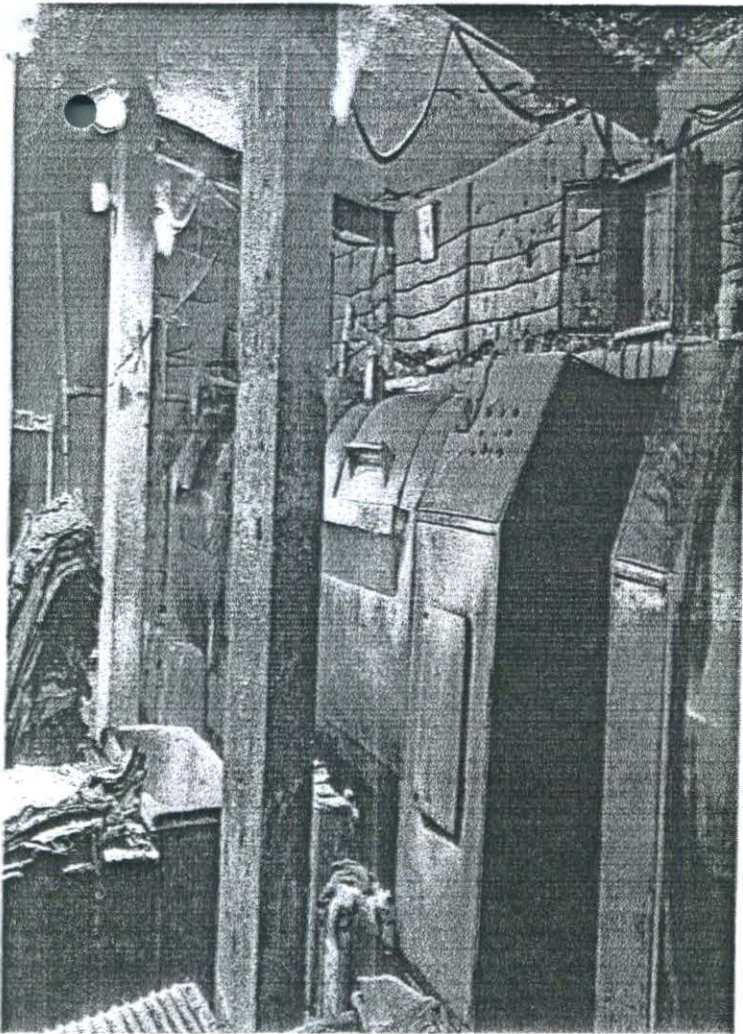
11/7/2024  
ASO/CI

अनुमोदित  
BSES  
11/7/24

11/7/24  
PS- JEE/DPCC  
11/7/2024

60

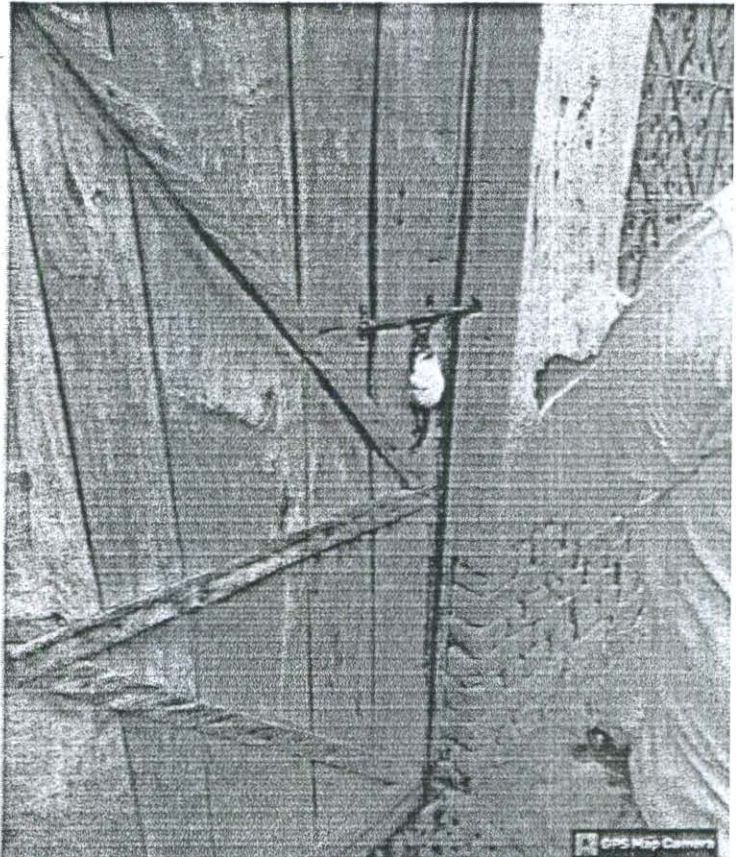
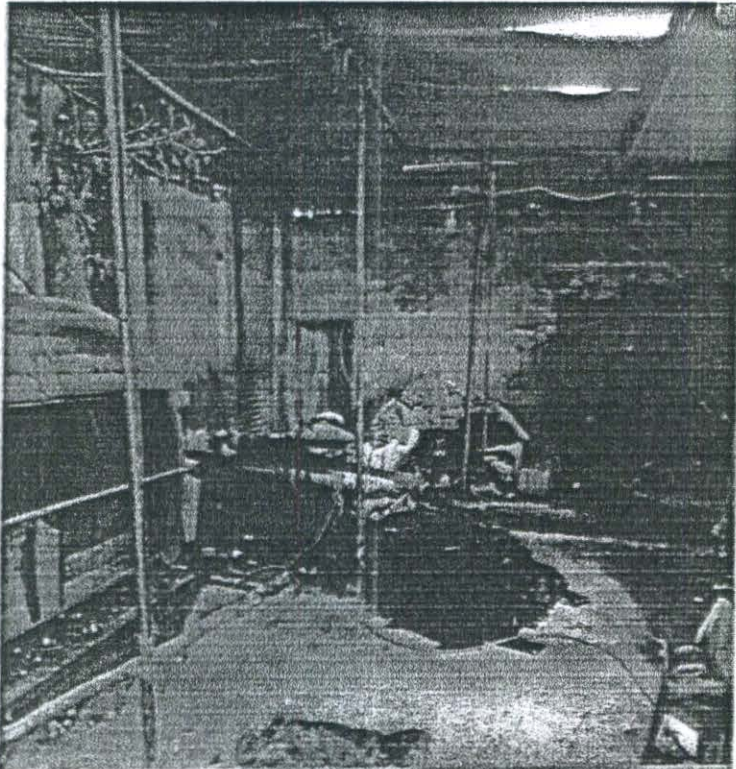
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India

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108°F

2024-07-11(Thu) 01:52(pm)



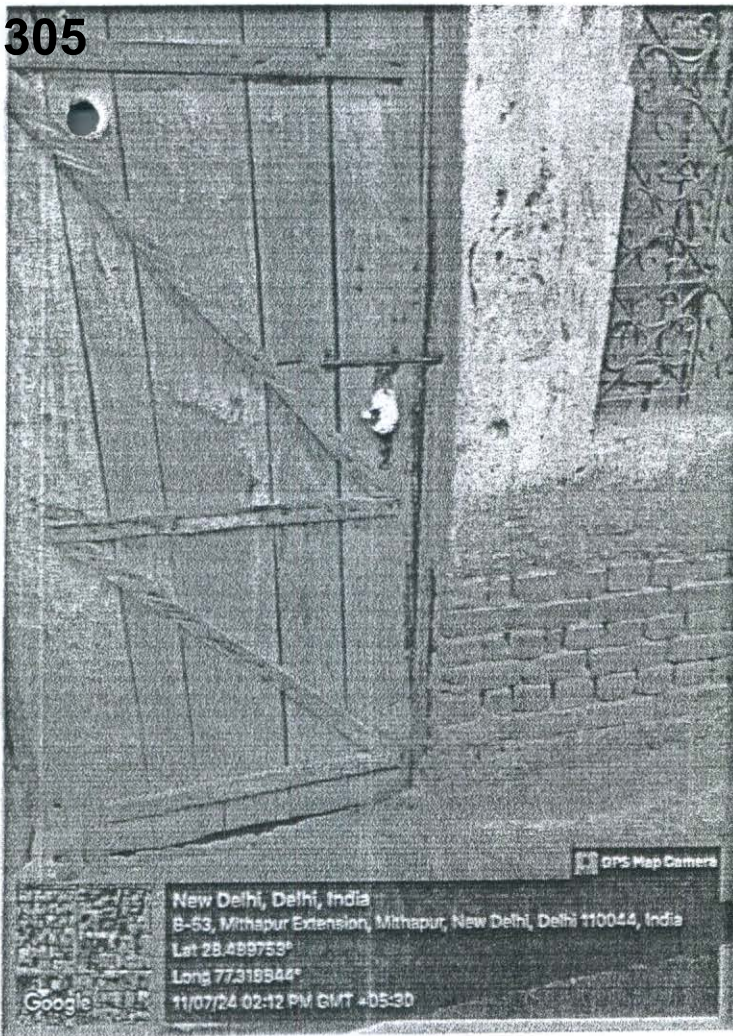
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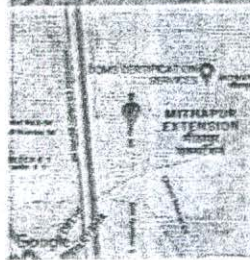
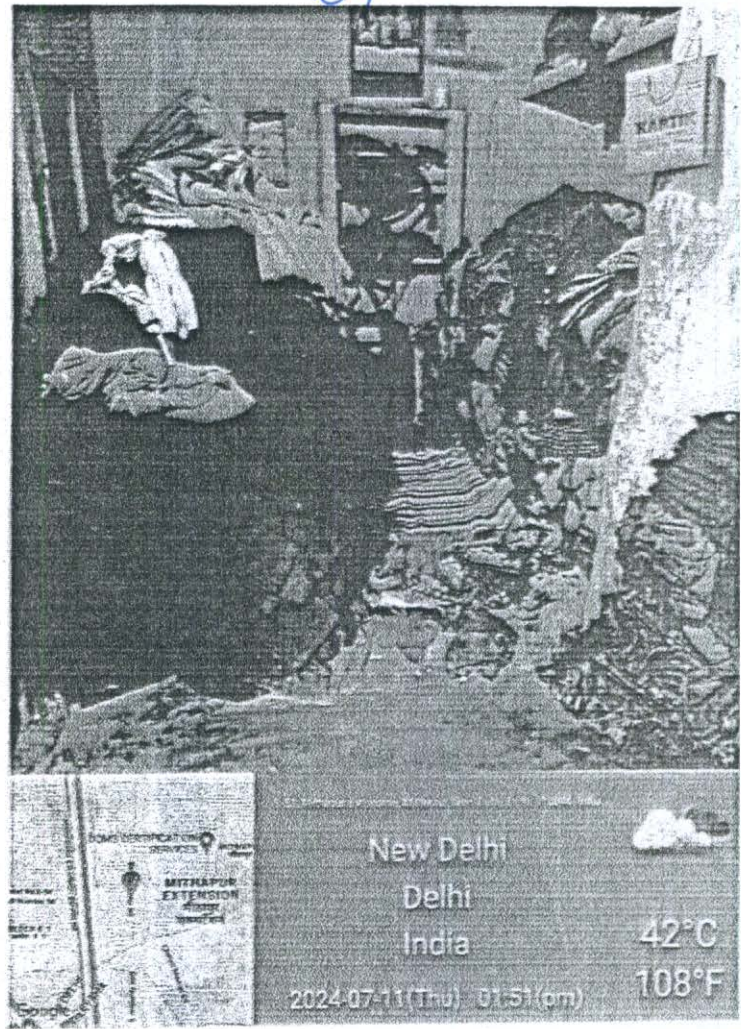
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Delhi 110044, India  
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Long 77.218695°  
11/07/24 02:11 PM GMT +05:30

305

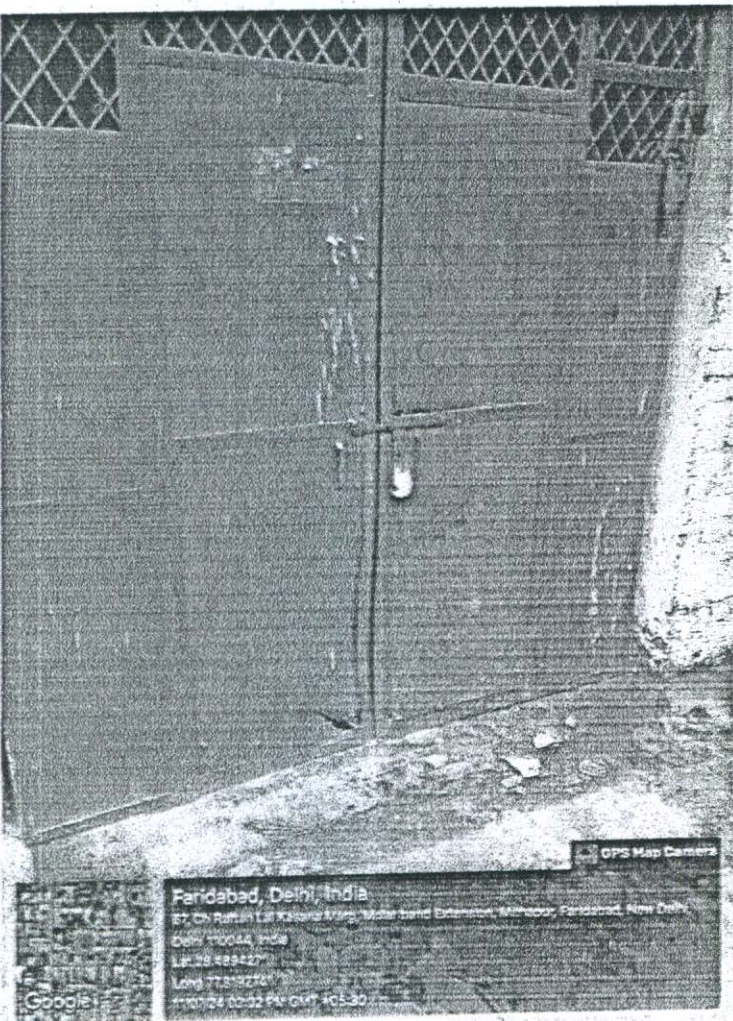


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69



New Delhi  
 Delhi  
 India  
 42°C  
 108°F  
 2024-07-11 (Thu) 01:51 (pm)



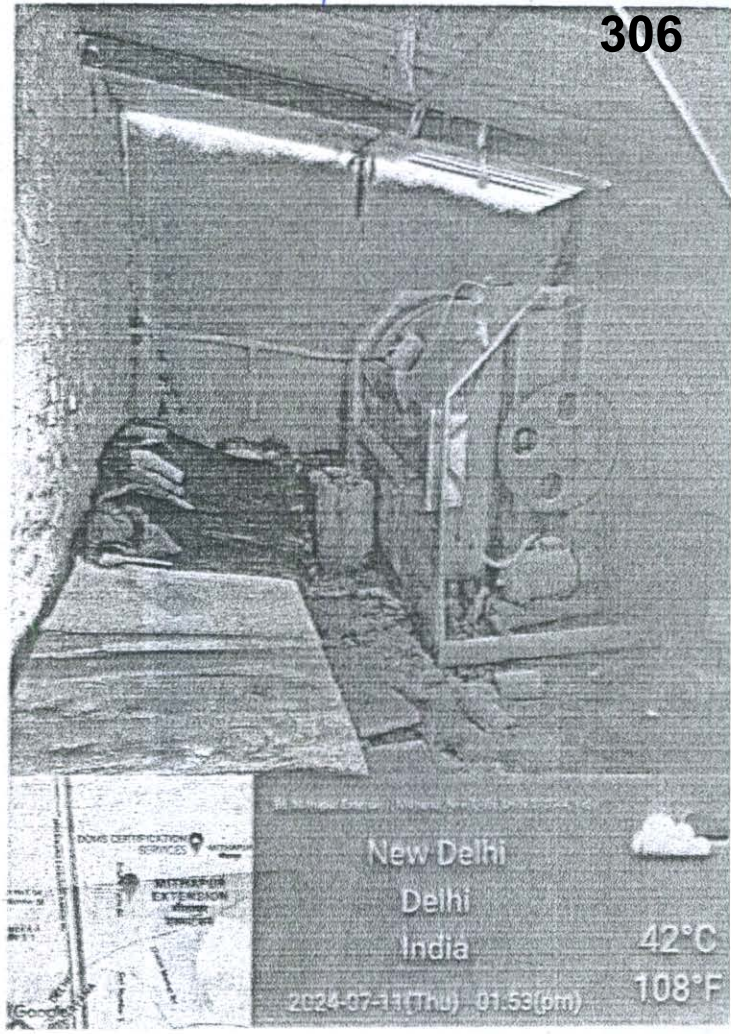
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 67, Ch. Ramji Lal Khasra Area, Molar band Extension, Mithapur, Faridabad, New Delhi, Delhi 110044, India  
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 Long 77.319276°  
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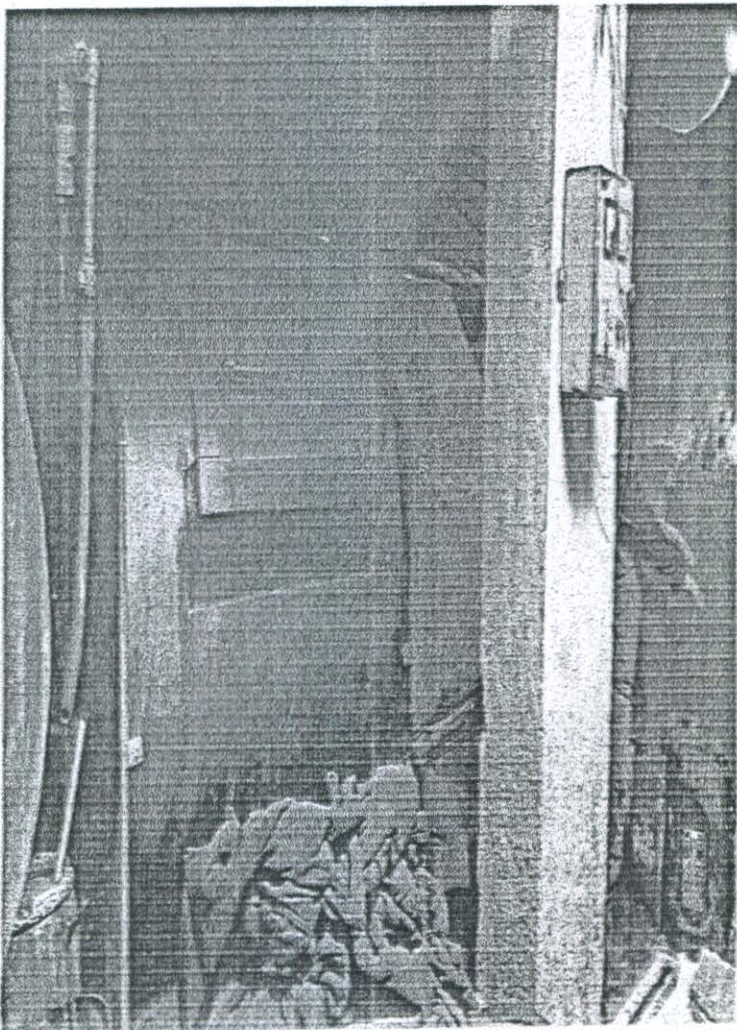
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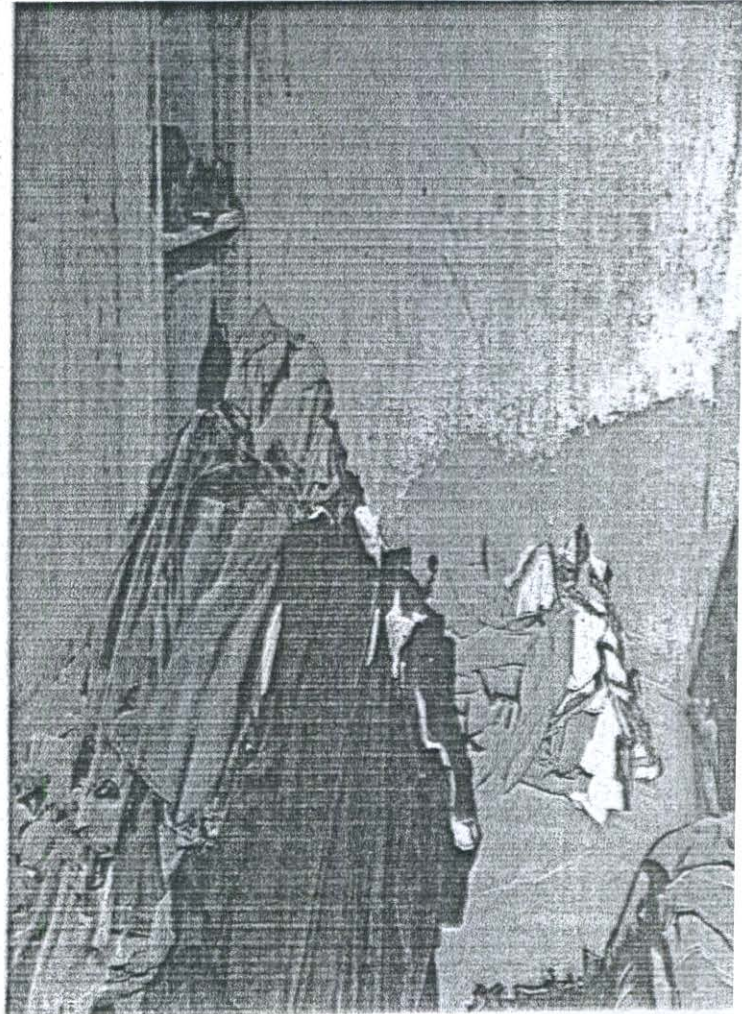
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306



DONGS CERTIFICATION SERVICES  
 INTERIOR EXTENSION  
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 2024-07-11(Thu) 01:53(pm)




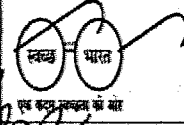


ANNEXURE (copy)

171C

72

308

	<p>MUNICIPAL CORPORATION OF DELHI OFFICE OF THE DEPUTY COMMISSIONER CENTRAL ZONE SHIV MANDIR MARG, LAJPAT NAGAR-II, NEW DELHI-110024. *****</p>	
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No.AC/CNZ/815/2024

Dated: 22/10/2024

**The Dy. Commissioner of Police  
South East District  
Sarita Vihar, New Delhi.**

Pleaser refer to this office letter No.AC/CNZ/MCD/2024/D-704 dated 27.09.2024 regarding sealing of illegal industrial units including jeans dying units operating in non-cóforming areas of Central Zone.

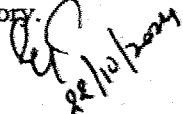
The team constituted vide above letter comprising of representative of DPCC, BSES, DJB, JE (Bldg.), LI, Factory Inspector visited/surveyed the areas of Meethapur, Hari Nagar Extension and Jaitpur (Ward No.182, 183 & 194) and surrounding areas on 07.10.2024. During the inspection following jeans dying units were sealed on the spot.



Sr. No.	Location/Address	Joint Inspection findings.
1.	28 29 34 & 77 19 05E (28.492778, 77.318056)	No jeans dying factory found at this location.
2.	28 29 35 N 77 19 06 E 28.493056, 77.318333	No jeans dying factory found at this location.
3.	28 29 35 N 77 19 07E 28.493056, 77.318611	No jeans dying factory found at this location.
4.	28 29 36N 77 19 06E 28.493333, 77.318333	No jeans dying factory found at this location.
5.	28 29 37 N 77 19 06E 28.493611, 77.318333	No jeans dying factory found at this location.
6	Sh. Kiran Pal Singh H.No.1258-C Block-I Hari Nagar Extension Gali No.19, Badarpur New Delhi-110044	Premises was sealed by Revenue Department Officials in the presence of representatives of DPCC, MCD, BSES, DJB and Delhi Police.
7.	Back side of Nagar Market, Shukra Bazar Road, Nallah Road Hari Nagar Extn. Badarpur, New Delhi-44.	Premises was sealed by Revenue Department Officials in the presence of representatives of DPCC, MCD, BSES, DJB and Delhi Police.

Therefore, it is requested that concerned police personnel and BSES officials/filed staff may kindly be directed to keep watch over the above mentioned premises/locations so that the owner/occupiers may not be able to restore the electricity connection and may not run the illegal jeans dying factory.

Copy to:

1. SDM/Sarita Vihar
2. SHO, Police Station: Jaitpur

  
22/10/2024  
Administrative Officer  
Central Zone  
Administrative Officer  
Municipal Corporation of Delhi  
Central Zone, Lajpat Nagar

	<b>MUNICIPAL CORPORATION OF DELHI</b> <b>OFFICE OF ASSISTANT COMMISSIONER</b> <b>CENTRAL ZONE, LAJPAT NAGAR,</b> <b>NEW DELHI-110024</b> *****	 महानगर दिल्ली दफ्तार सहायक कमिश्नर
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No: AC/CNZ/MCD/2024/D- 704

Dated: 27/09/2024

To,

The Deputy Commissioner of Police,  
South East District,  
Sarita Vihar, New Delhi.

Subject: - Sealing of all illegal industrial units including jeans dying units on the spot operating in non-conforming areas and polluting the river Yamuna through joint inspection teams comprising of MCD, NDMC, DCB, Revenue Department, DPCC, BSES, NDPL, Delhi Police and DJB.

This is in regarding action against illegal dying unit operating in Non-conforming areas. A joint team was constituted for ensuring closure of unauthorized dyeing units in the areas of Meethapur, Hari Nagar Extn. & Jaitpur (Ward No. 182, 183 & 184) on 07.10.2024 at 11:30 AM.

For the purpose a team comprising of following officers/officials has already been constituted:-

S. No.	Name & Designation	Mobile No.	Agency
1	SDM, Sarita Vihar	--	DM Office
2	Concerned SHO, Jaitpur	--	Delhi Police
3	Factory Inspector of concerned Ward No. 182, 183 & 184	7042168196	MCD/FLD, HQ
4	Licensing Inspector of concerned Ward No. 182, 183 & 184	9818779633	MCD/CNZ
5	AEs/JEs, Building Deptt., Ward No. 182, 183 & 184	--	MCD/CNZ
6	RC of concerned Ward No. 182, 183 & 184	9911537243	MCD/CNZ
7	Junior Environmental Engineer Concerned, DPCC	8851100132	DPCC
8	Health Inspector of concerned Ward No. 182, 183 & 184	--	MCD/CNZ
9	Electric Deptt. Concerned-Official, BSES	--	BSES
10	Concerned Officer, Delhi Jal Board	--	DJB
11	Sh. Dimesh, Sh. Kali Ram, Sh. Sombeer & Sh. Ram Bachchan, MTS	--	MCD/CNZ

The above Team is hereby directed to inspect the illegal dying units. If required, by exercising statutory power and take action against them. The inspection of those units will be carried out on 07.10.2024 at 11:30 AM and take appropriate action against those units.

It is, therefore, requested that adequate Police Force may kindly be provided so as to maintain law and order during the course of action. The Municipal Staff will reach the Police Station: Jaitpur.

  
Assistant Commissioner  
Central Zone, MCD

Assistant Commissioner

Municipal Corporation of Delhi  
Central Zone, Lajpat Nagar,

**All Team Members,**

**Copy to:**

- SDM (Sarita Vihar) with request to participate and supervise in the drive on scheduled date.
- DHO/CNZ with the request to direct the concerned PHI to take action on his part against suitable items.
- Senior Environment Engineer, DPCC with request to depute concern official to participate in the drive on scheduled date.
- CEO, Delh Jal Board, Varunalaya Phase-II, Jhandewalan, New Delhi -110055 with request to depute concern DJB official to participate the drive on scheduled date.
- CEO, BSES Rajdhani Power Ltd., BSES Bhawan, Near Nehru Place Bus Terminus, Nehru Place, New Delhi -110019 with request to depute concern BSES official to participate the drive on scheduled date.
- SHO (Jaitpur) with a request to participate in the drive on scheduled date.

**Copy for kind information to:-**

- DM (South East) Revenue Deptt., GNCTD
- PS to Commissioner, MCD
- DC (Central Zone)



73-A

4. DC (Factory Department)/HQ
5. Member Secretary, DPCC
6. Special Commissioner of Police, (Law & Order)-II
7. SE-II (Central Zone)
8. CL&EC, HQ



Assistant Commissioner  
Central Zone, MCD  
Assistant Commissioner  
Municipal Corporation of Delhi  
Central Zone, Lajpat Nagar,     

H.C. Ajay Khatwani  
977723471

	<p align="center"><b>MUNICIPAL CORPORATION OF DELHI</b>  OFFICE OF THE ASSTT. COMMISSIONER  CENTRAL ZONE  SHIV MANDIR MARG, LAJPAT NAGAR-II,  NEW DELHI-110024.  *****</p>	
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No. AC/CNZ/768/2024

Dated: 10/10/2024


**The Station House Officer**  
**Police Station : Jaitpur**  
**New Delhi.**

Please refer to your office letter No.AC/CNZ/MCD/2024/670 dated 18.09.2024 regarding sealing of illegal industrial units including jeans dying units operating in non-conforming areas of Central Zone.

The Team constituted vide above letter comprising of representative of DPCC, BSES, DJB, JE (Bldg.), LI, Factory Licensing Inspector visited/surveyed the areas of Meethapur on 23.09.2024. During the inspection, following jeans dying units were sealed on the spot.

Sr. No.	Location/Address	Joint inspection findings
1.	Shri Ajay Goel B-108, Main Ekta Vihar Meethapur Extn. New Delhi-44	The property was sealed by SDM and the Team. BSES representative disconnected the electricity connection of the premises.
2.	Smt. Kaushal Devi 54/B (back side) Meethapur Extn. New Delhi-44	The property was sealed by SDM and the Team. BSES representative disconnected the electricity connection of the premises.
3.	Sh. Sumit Awana H.No.54, Meethapur Village, New Delhi-44.	The property was sealed by SDM and the Team. BSES representative disconnected the electricity connection of the premises.

Therefore, it is requested that concerned police personnel and BSES officials/field staff may kindly be directed to keep watch over the above mentioned premises/locations so that the owner/occupiers may not be able to restore the electricity connection and may not run the illegal dying jeans factory.

  
Administrative Officer  
Administration Office  
Municipal Corporation of Delhi  
Central Zone, Lajpat Nagar,

Copy to:

1. SDM/Sarita Vihar
2. CEO, BSES; Rajdhani Power Ltd. BSES near Nehru Place Bus Terminal, New Delhi
3. Sr. Environment Engineer (DPCC)
4. CEO, Delhi Jal Board, Varunalaya Ph.-II, Jhandewalan, New Delhi-55.
5. DHO/CNZ
6. AO (FLD)/HQ

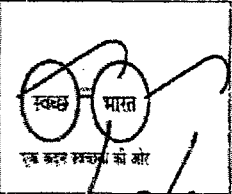
Copy for kind information to:

- 1) DC/CNZ
- 2) ACP/Sarita Vihar
- 3) AC/CNZ



MUNICIPAL CORPORATION OF DELHI  
OFFICE OF ASSISTANT COMMISSIONER  
CENTRAL ZONE, LAJPAT NAGAR,  
NEW DELHI-110024

\*\*\*\*\*



No: AC/CNZ/MCD/2024/D-670

Dated: 18/09/2024

To,

The Deputy Commissioner of Police,  
South East District,  
Sarita Vihar, New Delhi.

**Subject: -** Sealing of all illegal industrial units including jeans dying units on the spot operating in non-conforming areas and polluting the river Yamuna through joint inspection teams comprising of MCD, NDMC, DCB, Revenue Department, DPCC, BSES, NDPI, Delhi Police and DJB.

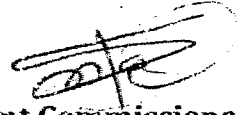
This is in regarding action against illegal dying unit operating in Non-conforming areas. A joint team was constituted for ensuring closure of unauthorized dyeing units in the areas of Meethapur, Hari Nagar Extn. & Jaitpur (Ward No. 182, 183 & 184) on 23.09.2024 at 11:30 AM.

For the purpose a team comprising of following officers/officials has already been constituted:-

S. No.	Name & Designation	Mobile No.	Agency
1	SDM, Sarita Vihar	--	DM Office
2	Concerned SHO, Sarita Vihar	-	Delhi Police
3	Factory Inspector of concerned Ward No. 182, 183 & 184	7042168196	MCD/FLD, HQ
4	Licensing Inspector of concerned Ward No. 182, 183 & 184	9818779633	MCD/CNZ
5	AEs/JEs, Building Deptt., Ward No. 182, 183 & 184	--	MCD/CNZ
6	RC of concerned Ward No. 182, 183 184	9911537243	MCD/CNZ
7	Junior Environmental Engineer Concerned, DPCC	8851100132	DPCC
8	Health Inspector of concerned Ward No. 182, 183 & 184		MCD/CNZ
9	Electric Deptt. Concerned Official , BSES	--	BSES
10	Concerned Officer , Delhi Jal Board	--	DJB
11	Sh. Dinesh, Sh. Kali Ram, Sh. Sombeer & Sh. Ram Bachchan, MTS	--	MCD/CNZ

The above Team is hereby directed to inspect the illegal dying units. If required, by exercising statutory power and take action against them. The inspection of those units will be carried out on 23.09.2024 at 11:30 AM and take appropriate action against those units.

It is, therefore, requested that adequate Police Force may kindly be provided so as to maintain law and order during the course of action. The Municipal Staff will reach the Police Station: Jaitpur.

  
Assistant Commissioner  
Central Zone, MCD

Assistant Commissioner  
Municipal Corporation of Delhi  
Central Zone, Lajpat Nagar,


All Team Members,

Copy to:

1. SDM (Sarita Vihar) with request to participate and supervise in the drive on scheduled date.
2. DHO/CNZ with the request to direct the concerned PHI to take action on his part against eatable items.
3. Senior Environment Engineer, DPCC with request to depute concern official to participate in the drive on scheduled date.
4. CEO, Delh Jal Board, Varunalaya Phase-II, Jhandewalan, New Delhi -110055 with request to depute concern DJB official to participate the drive on scheduled date.
5. CEO, BSES Rajdhani Power Ltd., BSES Bhawan, Near Nehru Place Bus Terminus, Nehru Place, New Delhi -110019 with request to depute concern BSES official to participate the drive on scheduled date.
6. SHO (Jaitpur) with a request to participate in the drive on scheduled date.

Copy for kind information to:-

1. DM (South East) Revenue Deptt., GNCTD
2. PS to Commissioner, MCD
3. DC (Central Zone)
4. DC (Factory Department)/HQ
5. Member Secretary, DPCC
6. Special Commissioner of Police, (Law & Order)-II
7. SE-II (Central Zone)
8. CL&EC, HQ


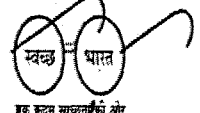
  
Assistant Commissioner  
Central Zone, MCD  
Assistant Commissioner  
Municipal Corporation of Delhi  
Central Zone, Lajpat Nagar,

H/C

- Kaulash 8742955052

→ 7827913975

H/C Nitin Kumar

	<p style="text-align: center;">MUNICIPAL CORPORATION OF DELHI OFFICE OF THE DEPUTY COMMISSIONER CENTRAL ZONE SHIV MANDIR MARG, LAJPAT NAGAR-II, NEW DELHI-110024. *****</p>	 <small>एक कदम स्वच्छता की ओर</small>
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No.AC/CNZ/691/2024

Dated: 24/09/2024

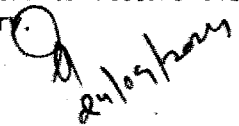
**The Station House Officer**  
**Police Station: Jaitpur,**  
**New Delhi.**

Pleaser refer to this office letter No.AC/CNZ/MCD/2024/D-620 dated 06.09.2024 regarding sealing of illegal industrial units including jeans dying units operating in non-conforming areas of Central Zone.

The team constituted vide above letter comprising of representative of DPCC, BSES, DJB, JE (Bldg.), LI, Factory Inspector visited/surveyed the areas of Meethapur on 09.09..2024. During the inspection following jeans dying units were sealed on the spot.

Sr. No.	Location/Address	Joint inspection findings
1.	28.487273, 77319342.	This is in Haryana State.
2.	Sh. Parmanand Awana s/o Sh. Devender H.No.383 (GF), Gali No.9 Lakhpat Colony Part-I, Meethapur Extn. New Delhi-44.	The premises was sealed effectively by the Team jointly.

Therefore, it is requested that concerned police personnel and BSES officials/filed staff may kindly be directed to keep watch over the above mentioned premises/locations so that the owner/occupiers may not be able to restore the electricity connection and may not run the illegal jeans dying factory.

  
 Administrative Officer  
 Central Zone



Administrative Officer  
 Municipal Corporation of Delhi  
 Central Zone, Lajpat Nagar,

Copy to:

1. SDM/Sarita Vihar
2. CEO, BSES Rajdhani Power Ltd BSES Bhawan near Nehru Place Bus Terminal, New Delhi-110019.
3. Sr. Environment Engineer (DPCC)
5. CEO, Delhi Jal Board, Varunalaya Ph.-II, Jhandewalan, New Delhi-55
6. DHO/CNZ
7. AO (FLD)/HQ

Copy for kind information to:

- 1) DC/CNZ
- 2) SDM, Sarita Vihar
- 3) ACP Sarita Vihar
- 4) AC/CNZ

	<b>MUNICIPAL CORPORATION OF DELHI</b> <b>OFFICE OF ASSISTANT COMMISSIONER</b> <b>CENTRAL ZONE, LAJPAT NAGAR,</b> <b>NEW DELHI-110024</b> *****	 महानगर दिल्ली
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No: AC/CNZ/MCD/2024/D- 620

Dated: 06.09.2024


**Subject:-** Sealing of all illegal industrial units including jeans dying units on the spot operating in non-conforming areas and polluting the river Yamuna through joint inspection teams comprising of MCD, NDMC, DCB, Revenue Department, DPCC, BSES, NDPI, Delhi Police and DJB.

This is in regarding action against illegal dying unit operating in Non-conforming areas. A joint team was constituted for ensuring closure of unauthorized dyeing units in the areas of Meethapur, Jaitpur and Madanpur Khadar East & West (Ward No. 182, 183 184, 185 & 186).

For the purpose a team comprising of following officers/officials has already been constituted:-

S. No.	Name & Designation	Mobile No.	Agency
1	SDM, Sarita Vihar	—	DM Office
2	Factory Inspector of concerned Ward No. 182, 183 184, 185 & 186	7042168196	MCD/FLD, HQ
3	Licensing Inspector of concerned Ward No. 182, 183 184, 185 & 186	9818779633	MCD/CNZ
4	AEs/JEs, Building Deptt., Ward No. 182, 183 184, 185 & 186	—	MCD/CNZ
5	RC of concerned Ward No. 182, 183 184, 185 & 186	9911537243	MCD/CNZ
6	Junior Environmental Engineer Concerned, DPCC	8851100132	DPCC
7	Health Inspector of concerned Ward No. 182, 183 184, 185 & 186	—	MCD/CNZ
8	Electric Deptt. Concerned Official, BSES	—	BSES
9	Concerned Officer, Delhi Jal Board	—	DJB
10	Sh. Dinesh, Sh. Kali Ram, Sh. Sombeer & Sh. Ram Bachchan, MTS	—	MCD/CNZ

Therefore, the above Team is hereby directed to inspect the illegal dying units. If required, by exercising statutory power and take action against them. The inspection of those units will be carried out on 09.09.2024 at 11:30 AM and take appropriate action against those units.

  
**Administrative Officer**

Central Zone, MCD

Administrative Officer

Municipal Corporation of Delhi

Central Zone, Lajpat Nagar



**All Team Members,**

**Copy to:**

1. SDM (Sarita Vihar) with request to participate and supervise on the scheduled date.
2. DHO/CNZ with the request to direct the concerned PHI to take action on his part against eatable items.
3. Senior Environment Engineer, DPCC with request to depute concern official to participate in the drive on scheduled date.
4. CEO, Delh Jal Board, Varunalaya Phase-II, Jhandewalan, New Delhi -110055 with request to depute concern DJB official to participate the drive on scheduled date.
5. CEO, BSES Rajdhani Power Ltd., BSES Bhawan, Near Nehru Place Bus Terminus, Nehru Place, New Delhi -110019 with request to depute concern BSES official to participate the drive on scheduled date.
6. SHO (Jaitpur) with a request to participate in the drive on scheduled date.

**Copy for kind information to:-**

1. PS to Commissioner, MCD
2. Member Secretary, DPCC
3. Special Commissioner of Police, (Law & Order)-II
4. DM (South East) Revenue Deptt., GNCTD
5. DC (Central Zone)
6. SE-II (Central Zone)
7. CLAEC, HQ

	<p style="text-align: center;">MUNICIPAL CORPORATION OF DELHI OFFICE OF THE DEPUTY COMMISSIONER CENTRAL ZONE SHIV MANDIR MARG, LAJPAT NAGAR-II, NEW DELHI-110024. *****</p>	 <small>एक कदम स्वच्छता की ओर</small>
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No.AC/CNZ/ 611 /2024Dated: 04/09/2024


**The Station House Officer  
Police Station: Jaitpur,  
New Delhi.**

Pleaser refer to this office letter No.AC/CNZ/MCD/2024/D-511 dated 13.08.2024 regarding sealing of illegal industrial units including jeans dying units operating in non-coforming areas of Central Zone.

The team constituted vide above letter comprising of representative of DPCC, BSES, DJB, JE (Bldg.), LI, Factory Inspector visited/surveyed the areas of Hari Nagar Extension near Sindhu Farm, Meethapur and surrounding areas on 27.08.2024. During the inspection following jeans dying units were sealed on the spot.

Sr. No.	Location/Address	Joint inspection findings
1.	28 29 30N 77 19 01 (28.491667, 77.316944) House No.1, Gali No.1 Shiv Puri, Meethapur Extn. Badarpur, New Delhi	Unit found already sealed. Delhi Police official was directed to ensure the seal is not tempered and the same is not operating. MCD will also write a letter to Delhi Police and BSES for keeping strict vigil.
2.	28.490132, 77.318738	No jeans dying factory was found at this location.
3.	28.490193, 77.319495 Gali No.7, Meethapur Extn. Sindhu Farm Road, New Delhi	Factory operating here had been removed by land lord himself. Photographs taken.
4.	28.491753, 77.316955 House No.1, Gali No.1 Shiv Puri, Meethapur Extn. Badarpur, New Delhi	Unit found already sealed. Delhi Police official was directed to ensure the seal is not tempered and the same is not operating. MCD will also write a letter to Delhi Police and BSES for keeping strict vigil.
5.	28.489729, 77.317753	No jeans dying factory found at this location.
6.	28.489039, 77.318731	No jeans dying factory found at this location.
7.	28.489695, 77.318779	Already found sealed. Sealed on 11.07.2024. No 3 phase connection found inside.

Therefore, it is requested that concerned police personnel and BSES officials/filed staff may kindly be directed to keep watch over the above mentioned premises/locations so that the owner/occupiers may not be able to restore the electricity connection and may not run the illegal jeans dying factory.

  
04/09/2024


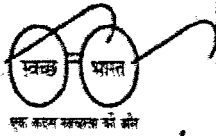
Administrative Officer  
Central Zone  
Administrative Officer  
Municipal Corporation of Delhi  
Central Zone, Lajpat Nagar,

Copy to:

1. SDM/Sarita Vihar
2. CEO, BSES Rajdhani Power Ltd BSES Bhawan near Nehru Place Bus Terminal, New Delhi-110019.
3. Sr. Environment Engineer (DPCC)
5. CEO, Delhi Jal Board, Varunalaya Ph.-II, Jhandewalan, New Delhi-55
6. DHO/CNZ
7. AO (FLD)/HQ

Copy for kind information to:

- 1) DC/CNZ
- 2) SDM, Sarita Vihar
- 3) ACP Sarita Vihar
- 4) AC/CNZ

	<b>MUNICIPAL CORPORATION OF DELHI</b> <b>OFFICE OF ASSISTANT COMMISSIONER</b> <b>CENTRAL ZONE, LAJPAT NAGAR,</b> <b>NEW DELHI-110024</b> *****	
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No: AC/CNZ/MCD/2024/D-511

Dated: 13/08/2024

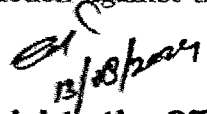
**Subject:-** Sealing of all illegal industrial units including jeans dying units on the spot operating in non-conforming areas and polluting the river Yamuna through joint inspection teams comprising of MCD, NDMC, DCB, Revenue Department, DPCC, BSES, NDPI, Delhi Police and DJB.

This is in reference to letter No. DC/FL/MCD(HQ)/2024/D-122 dated 04.07.2024 received from Deputy Commissioner, Factory Licence Department (HQ), MCD on the subject sited matter regarding action against illegal dying unit operating in Non-conforming areas i.e. Meethapur and Badarpur areas etc.. A joint team was constituted for ensuring closure of unauthorized dyeing units in the areas of Madanpur Khadar, Aali Vihar, Meethapur.

For the purpose a team comprising of following officers/officials has already been constituted:-

S. No.	Name & Designation	Mobile No.	Agency
1	Sh. Anil Kohli , Factory Inspector	7042168196	MCD/FLD, HQ
2	Sh. Bhagirath Pandit, ASO/LI	9818779633	MCD/CNZ
3	Sh. Rajesh Kumar, ASO/LI	8588064624	MCD/CNZ
4	Smt. Vijay Lata, ASO/DA (Factory)	9899282216	MCD/CNZ
5	AEs/JEs, Building Deptt., Ward No. 182 & 186	-----	MCD/CNZ
6	Sh. Mukesh Kumar, SSA/RC	9911537243	MCD/CNZ
7	Sh. Bhim Chand, JSA/RC	8368059101	MCD/CNZ
8	Sh. Nikunj Malik, Junior Environmental Engineer	8851100132	DPCC
9	Sh. Dinesh & Sh. Ram Bachchan, MTS	-----	MCD/CNZ

Therefore, the above Team is hereby directed to inspect the illegal dying units. If required, by exercising statutory power and take action against them. The inspection of those units will be **carried out on 27.08.2024** and take appropriate action against those units.

  
**Administrative Officer**  
**Administrative Officer, MCD**  
**Municipal Corporation of Delhi**  
**Central Zone, Lajpat Nagar.**


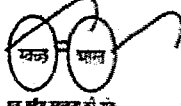
**All Team Members,**

**Copy to:**

1. **DHO/CNZ** with the request to direct the concerned PHI to take action on his part against eatable items.
2. **SDM (Sarita Vihar)** with request to participate and supervise in the drive on scheduled date.
3. **Senior Environment Engineer, DPCC** with request to depute concern official to participate in the drive on scheduled date.
4. **CEO, Delh Jal Board, Varunalaya Phase-II, Jhandewalan, New Delhi -110055** with request to depute concern DJB official to participate the drive on scheduled date.
5. **CEO, BSES Rajdhani Power Ltd., BSES Bhawan, Near Nehru Place Bus Terminus, Nehru Place, New Delhi -110019** with request to depute concern BSES official to participate the drive on scheduled date.
6. **SHO (Jaitpur)** with a request to participate in the drive on scheduled date.
7. **SHO (Sarita Vihar)** with a request to participate in the drive on scheduled date.

**Copy for kind information to:-**

1. PS to Commissioner, MCD
2. Member Secretary , DPCC
3. Special Commissioner of Police, (Law & Order)-II
4. DM (South East) Revenue Deptt., GNCTD
5. DC (Central Zone)
6. SE-II (Central Zone)
7. CL&EC, HQ

	<p style="text-align: center;">MUNICIPAL CORPORATION OF DELHI OFFICE OF THE DEPUTY COMMISSIONER CENTRAL ZONE SHIV MANDIR MARG, LAJPAT NAGAR-II, NEW DELHI-110024. *****</p>	
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No.AC/CNZ/488/2024

Dated: 08/08/2024

1. **The CEO, BSES Rajdhani Power Ltd.  
BSES Bhawan,  
Nehru Place Bus Terminal  
Nehru Place, New Delhi**
2. **The Station House Officer  
Police Station: Jaitpur,  
New Delhi.**

Pleaser refer to this office letter No.AC/CNZ/MCD/2024/D-352 dated 24.07.2024 regarding sealing of illegal industrial units including jeans dying units operating in non-coforming areas of Central Zone.

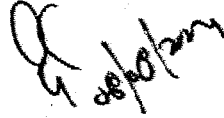
The team constituted vide above letter comprising of representative of DPCC, BSES, DJB, JE (Bldg.), LI, Factory Inspector visited/surveyed the areas of Hari Nagar Extension near Sindhu Farm, Meethapur and surrounding areas on 02.08.2024. During the inspection following jeans dying units were sealed on the spot.

Sr. No.	Location/Address	Joint inspection findings
1.	28 29 40 N 77 19 06E (28.494444, 77.318333)	Already found sealed. No electricity connection going inside factory premises.
2.	28 29 28 N 77 19 08E (28.491111, 77.31889)	No jeans dying factory found at this location.
3.	28.491225, 77.319425 (Khasra No.322, Main Sindhu Farm Road, Gali No.5, B-Block.	Already found sealed and due to suspicious one more seal was also added.
4.	28.4908235, 77.3209046 Sh. Vinod (land lord) B-Block, Gali No.6, Meethapur.	Already found sealed and due to suspicious one more seal was also added.
5.	28.491268, 77.318762	No jeans dying factory found at this location.
6.	Sh. Mukesh (9718284441) B-232, Gali No.7, Meethapur Extn.	The premises was sealed.
7.	Premises opposite/adjacent to B-232, Gali No.7, Meethapur Extn.	The premises was found locked. However, as per local inquiry and evidence from outside, electricity was disconnected by the BSES officials.

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Therefore, it is requested that concerned police personnel and BSES officials/filed staff may kindly be directed to keep watch over the above mentioned premises/locations so that the owner/occupiers may not be able to restore the electricity connection and may not run the illegal jeans dying factory.



Administrative Officer  
Central Zone  
Administrative Officer  
Municipal Corporation of Delhi  
Central Zone, Lajpat Nagar,

Copy to:

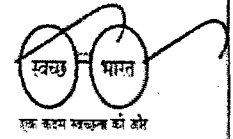
1. Sr. Environment Engineer (DPCC)
2. CEO, Delhi Jal Board, Varunalaya Ph.-II, Jhandewalan, New Delhi-55
3. AO (FLD)/HQ
4. SHO, PS-Jaitpur

Copy for kind information to:

- 1) DC/CNZ
- 2) SDM, Sarita Vihar
- 3) AC/CNZ



MUNICIPAL CORPORATION OF DELHI  
OFFICE OF THE ASSISTANT COMMISSIONER  
CENTRAL ZONE, LAJPAT NAGAR-II,  
NEW DELHI-110024  
\*\*\*\*\*



No: AC/CNZ/MCD/2024/D-352

Dated: 24/07/2024

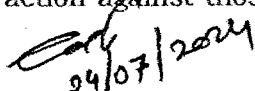
**Subject:** - Sealing of all illegal industrial units including jeans dying units on the spot operating in non-conforming areas and polluting the river Yamuna through joint inspection teams comprising of MCD, NDMC, DCB, Revenue Department, DPCC, BSES, NDPI, Delhi Police and DJB.

This is in reference to letter No. DC/FL/MCD(HQ)/2024/D-122 dated 04.07.2024 received from Deputy Commissioner, Factory Licence Department (HQ), MCD on the subject sited matter regarding action against illegal dying unit operating in Non-confirming areas i.e. Meethapur and Badarpur areas etc.. A joint team was constituted for ensuring closure of unauthorized dyeing units in the areas of Madanpur Khadar, Aali Vihar, Meethapur.

For the purpose a team comprising of following officers/officials has already been constituted:-

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7	Sh. Bhim Chand, JSA/RC	8368059101	MCD/CNZ
8	Sh. Nikunj Malik, Junior Environmental Engineer	8851100132	DPCC
	All MTS/Beldar, General Branch	<del>XXXXXXXXXX</del>	MCD/CNZ

Therefore, the above Team is hereby directed to inspect the illegal dying units. If required, by exercising statutory power and take action against them. The inspection of those units will be **carried out on 02.08.2024** and take appropriate action against those units.

  
24/07/2024  
Administrative Officer  
Municipal Corporation of Delhi  
Central Zone, Lajpat Nagar



**All Team Members,**

**Copy to:**

1. **SDM (Sarita Vihar)** with request to participate and supervise in the drive on scheduled date.
2. **Senior Environment Engineer, DPCC** with request to depute concern official to participate in the drive on scheduled date.
3. **CEO, Delh Jal Board, Varunalaya Phase-II, Jhandewalan, New Delhi -110055** with request to depute concern DJB official to participate the drive on scheduled date.
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5. **SHO (Jaitpur)** with a request to participate in the drive on scheduled date.
6. **SHO (Sarita Vihar)** with a request to participate in the drive on scheduled date.

**Copy for kind information to:-**

1. PS to Commissioner, MCD
2. Member Secretary, DPCC
3. Special Commissioner of Police, (Law & Order)-II
4. DM (South East) Revenue Deptt., GNCTD
5. DC (Central Zone)
6. SE-II (Central Zone)
7. CL&EC, HQ

	<b>MUNICIPAL CORPORATION OF DELHI</b> <b>OFFICE OF THE ASSISTANT COMMISSIONER</b> <b>CENTRAL ZONE, LAJPAT NAGAR-II,</b> <b>NEW DELHI-110024</b> *****	 एक कदम स्वच्छता की ओर एक कदम स्वच्छता की ओर
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No: AC/CNZ/MCD/2024/D- 303

Dated: 08/07/2024

**Subject: -** Sealing of all illegal industrial units including jeans dying units on the spot operating in non-conforming areas and polluting the river Yamuna through joint inspection teams comprising of MCD, NDMC, DCB, Revenue Department, DPCC, BSES, NDPI, Delhi Police and DJB.

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3	Smt. Vijay Lata, ASO/LI	9899282216	MCD/CNZ
4	Sh. Ankit Kr. Pandey, JE/Building/182	9540798853	MCD/CNZ
5	Sh. Bhagat Dayal, JE/Building/186	8588888621	MCD/CNZ
6	Sh. Bhim Chand, JSA/RC	8368059101	MCD/CNZ
7	Sh. Nikunj Malik, Junior Environmental Engineer	8851100132	DPCC
8	Sh. Sunil , Beldar	9654296159	MCD/CNZ

Therefore, the above Team is hereby directed to inspect the illegal dying units. If required, by exercising statutory power and take action against them. The inspection of those units will be **carried out on 11.07.2024** and take appropriate action against those units.

Administrative Officer  
Municipal Corporation of Delhi  
Central Zone, Lajpat Nagar,

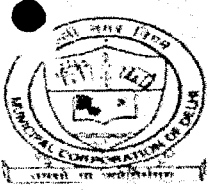
**All Team Members,**

**Copy to:**

1. Senior Environment Engineer, DPCC with a request to depute concern official to join the drive on scheduled dates.
2. CEO, Delhi Jal Board, Varunalaya Phase-II, Jhandewalan, New Delhi -110055 with a request to depute concern DJB official to join the drive on scheduled dates.
3. CEO, BSES Rajdhani Power Ltd., BSES Bhawan, Near Nehru Place Bus Terminus, Nehru Place, New Delhi -110019 with a request to depute concern BSES official to join the drive on scheduled dates.
4. SHO (Jaitpur) with a request to join the drive on scheduled dates
5. SHO (Sarita Vihar) with a request to join the drive on scheduled dates.
6. SDM (Sarita Vihar) with a request to join the drive on scheduled dates.

**Copy for information to:-**

1. PS to Commissioner, MCD
2. Member Secretary , DPCC
3. Special Commissioner of Police, (Law & Order)-II
4. DM (South East) Revenue Deptt., GNCTD
5. CL&EC, HQ
6. SE-II, CNZ
7. DCP, South East with a request to provide outer force.



MUNICIPAL CORPORATION OF DELHI  
OFFICE OF DEPUTY COMMISSIONER  
FACTORY LICENSING DEPARTMENT  
21<sup>st</sup> Floor, Dr. SPM, Civic Centre,  
New Delhi-110002  
Email. [aofl.edmc@gmail.com](mailto:aofl.edmc@gmail.com)

T.  
L. S. S.  
A. S. S.

No. DC/FL/MCD(HQ)/2024/D - 122

Dated: 04/07/2024

**SUBJECT:- SEALING OF ALL ILLEGAL INDUSTRIAL UNITS INCLUDING JEANS DYING UNITS ON THE SPOT OPERATING IN NON-CONFORMING AREAS AND POLLUTING THE RIVER YAMUNA THROUGH JOINT INSPECTION TEAMS COMPRISING OF MCD, NDMC, DCB, REVENUE DEPARTMENT, DPCC, BSES, NDPI, DELHI POLICE AND DJB.**

Please refer to the followings:-

(a). This office letter No. DC/FL/MCD(HQ)/2023/D-104 dated 25.05.2023 under which copy of Shri Anil Kumar Singh, Pr. Secretary (Environment & Forest, Corporation), Development Commissioner, Govt. of NCT of Delhi, Level - 6, Wing-C, Delhi Secretariat DO letter No. F-12(588)/ENV/YPMC/2019/18-31 dated 03.05.2023 addressed to the then worth Commissioner, MCD wherein certain directions for stoppage of illegal industries activity have been issued including sealing of all illegal industrial units including jeans dying units on the spot operating in Non-Conforming areas and polluting the river Yamuna through joint inspection teams comprising of MCD, NDMC, DCB, Revenue Department, DPCC, BSES, NDPL, Delhi Police and DJB has been forwarded for compliance.

(b). Minutes of meeting held online through Video Conferencing on 11.10.2023 regarding review of ATRs against illegal Dyeing units in Non-conforming Areas in compliance of High Level Committee (HLC directions) forwarded to Zonal Dy. Commissioners of all Zones among others vide letter No. F.No. DPCC/CMC-III/HLC/Dyeing Units/ NCA/2023/2293-2325 dated 19.10.2023.

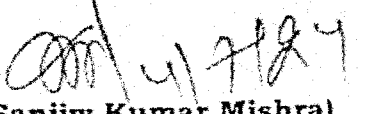
(c). DPCC letter No. F.No. DPCC/CMC-III/HLC/ Dyeing Units/ NCA/2023/2407-35 dated 14.11.2023 address to Zonal Dy. Commissioners of Zones with a copy endorsed to others under which Action Taken Report in respect of Dyeing Units / Jeans Washing / Denim Washing Units operating in Residential Areas was sought for.

*(Handwritten signature)*

2. It has been directed by the Worthy Commissioner, MCD that closure action against illegal water polluting units specially Jeans Dyeing Industries and Electroplating Units operating in Non-conforming areas in Delhi will be initiated immediately as directed in the communication made above in true spirit and ATR in this regard will be furnished to all concerned under intimation to this HQ.

3. In view of the compliance of the directions of the worthy commissioner of MCD, Zonal Deputy Commissioners are requested to initiate immediately closure action against all such water polluting units specially Jeans Dying industries and Electroplating units operating in Non-conforming areas of the Delhi immediately as per directions issued from time to time vide letters quoted under reference and necessary ATR in this regards be furnished in coordination with DPCC.

4. First such ATR/ Report be furnished on 8<sup>th</sup> July, 2024 without fail.

  
(Sanjiw Kumar Mishra)  
Dy. Commissioner (FL)

**All Zonal Dy. Commissioners**

संजीव कुमार मिश्रा, भा.उ.से./Sanjiw Kumar Mishra, I.R.S.  
उपायुक्त/Dy. Commissioner  
दिल्ली नगर निगम/Municipal Corporation of Delhi

**Copy to:-**

1. Dr. K.S. Jayachandran, Member Secretary, DPCC, 5<sup>th</sup> Floor, ISBT Building, Kashmere Gate, Delhi-110006 – with request to coordinate with Zonal DCs, MCD.
2. The Chief Executive Officer, Delhi Jal Board, Varunalya, Ph-II, Jhandewalan, New Delhi-110055
3. The General Manager, Commercial TPDDL, Grid Substation Building, Hudson Lane, Kingsway Camp, Delhi-110009
4. The Chief Operating Officer, BSES Yamuna Power Ltd., 3<sup>rd</sup> Floor, Shakti Kiran Building, Karkardooma, Delhi-110092.

**Copy for kind information to:-**

1. Commissioner, MCD
2. Addl. Commissioner (FL), MCD.

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**MUNICIPAL CORPORATION OF DELHI**  
**Office of the Assistant Commissioner**  
**Central Zone, Lajpat Nagar-II**  
**New Delhi: 110024**



No. AC/CNZ/2024/

450

Dated

01/08/2024

Reference: Letter No. DC/FL/MCD (HQ)/2023/D-104 Dated 25.05.2023

Report on Sealing of Illegal Jeans Dying Unit in Non - Confirming Areas by the Team.

S No.	Name of the Zone	Date	Number of Unit Surveyed	Number of Illegal Units Sealed	Name and address of the illegal units	Remarks
1	Central Zone	July - 2024	1	1	Sanjay Pardhan, Gali No. 08, Sindhu Farm, Meethapur Extension, New Delhi	Sealed on 11.07.2024

*[Signature]*  
 01/08/24  
 Section Officer  
 General Branch/CNZ

AO/CNZ (on leave)

AC/CNZ

Assistant Commissioner  
 Municipal Corporation of Delhi  
 Central Zone, Lajpat Nagar,

AO/factory/HQ